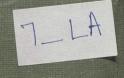
ACCEMBLY DEBATES

Vol II

18 FEB -20 S-25.09 3322



INDEX

TO THE

DEBATES OF THE LEGISLATIVE ASSEMBLY.

Volume II.

A

ABDULLA, Mr. SAIYID MUHAMMAD— See "Questions and Answers."

ACCIDENTS-

Question regarding frequency of machinery—on the G. I. P. Railway. 2061.

ACCOMMODATION-

Question re unsatisfactory arrangements for —- of Honourable Members. 2395-2396.

ACCOUNTANCY TRAINING-

Question re officers attached to firms in India for -...... 3005.

ACCOUNTANT GENERAL, MADRAS-

Question re the creation of new appointments in the office of the ——. 1440-1441.

ACCOUNTANT GENERAL, RAILWAYS-

Question re the transfer of the —— and staff to the State Railways -Cadre. 2051.

ACCOUNTS ESTABLISHMENT(S)-

Question re increase in rates of pay for —. 2350-2351.

Question re uniform increase in rates of pay for all —. 2349-2350.

ACCOUNTS OFFICES-

Question re non-grant of percentage increases to certain —. 3738-3739.

Question re memorials from — and Audit Offices for increases of pay. 3739.

ACKWORTH COMMITTEE-

Question re discussions in the Assembly on the - report. 2618.

ADEN-

Question re future administration of ---. 1590.

Question re Memorial on transfer of the administration of —. 1562-1563.

Question re transfer of the administrative control of -..... 1354-1366.

ADDRESS OF WELCOME-

- to His Royal Highness the Prince of Wales. 1448, 1609-1610.

ADJOURNMENT-

Motion for - to discuss the policy of Government in regard to the political situation. 1453-1461.

Motion for - to discuss the position of Indians in Kenya, not admitted, as the question had already been set down for discussion on a Resolution on the subject. 2176-2179.

Motion for — to discuss the East Indian Railway strike and to pass a vote of confidence in Mr. Montagu. 2396-2402.

Motion for - to discuss the resignation of the Right Honourable Mr. Montagu. 3016-3017.

Motion for - to discuss the appointment of Sir Henry Wheeler as Governor of Bihar and Orissa. 3400-3401.

Motion for - re South African Deputation. 3556.

Motion for --- to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open air meeting on the 23rd March. 3790-3792, 3834-3839.

ADJUSTMENTS WITH PROVINCIAL GOVERNMENTS-

ADMINISTRATION REPORT(S)-

Question re the inclusion of additional information in the - of the Railway Board. 1578-1579.

ADVISORY COMMITTEE-

Question re - of Elected Members to assist members of the Executive Council. 1599.

ADVISORY RAILWAY COUNCILS-

Question re -- 1578.

Question re - in India. 3397.

Question re flying of - on private lands. 3397.

Question re — in the possession of the University Corps, etc. 3397. Question re — in military use. 3397-3398. Question re — with the Police. 3398.

AEROPLANING-

Question re civil - under licenses of district officers. 3398.

Question re restrictions on civil ---. 3396-3397.

AFGHAN GOVERNMENT-

Question re particulars of telegraph equipment presented to the ---2439.

AFGHAN TREATY-

Question 're the latest ---. 1832-1837.

Question re the cost of —. 1369-1370.

AGARWALA, LALA GIRDHARILAL-

Allotment of time to - to introduce his Code of Civil Procedure (Amendment) Bill, 2221.

Code of Civil Procedure (Amendment) Bill. 1652-1653.

AGARWALA, LALA GIRDHARILAL-contd.

Code of Civil Procedure (Amendment) Bill. 2241, 2629-2630.

Demands for supplementary grants. 2988-89.

Indian Finance Bill (Budget). 3522, 3533-3534, 3548, 3585-3586.

 Indian Income Tax Bill. 1991-2002, 1931-1932, 1935, 1937-1938, 1939-1940, 1941.

Motion for adjournment to discuss the appointment of Sir Henry Wheeler as Governor of Bihar and Orissa. 3400.

Motion for adjournment to discuss the East Indian Railway strike. 2396.

Resolution re abandonment of the policy of repression. 1675-1676.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1963-1965.

Resolution re India's participation in the British Empire Exhibition in 1924. 3698.

Resolution re measures for providing cheap and speedy justice in India. 3668-3670

Resolution re technical training of Indian and Anglo-Indian youths. 2522, 2523, 2531, 2532.

See "Questions and Answers."

AGNIHOTRI, MR. K. B. L .-

Budget. Agriculture. 3249.

Budget. Indian Postal and Telegraph Department. 3134.

Budget. Rajputana. 3374-3375.

Budget. Taxes on Income. 3073-3074.

Civil Procedure (Amendment) Bill. 2445, 2453, 2454, 2459-2460.

Code of Criminal Procedure (Amendment) Bill. 2640-2641.

Hindu Ceremonial Emoluments Bill. 3797, 3804-3805.

Indian Emigration Bill. 2193.

Indian Finance Bill (Budget). 3546, 3547, 3551, 3553.

Indian Income Tax Bill. 2584-2585.

Motion for adjournment to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open-air meeting on the 23rd March. 3790-3791, 3834-3836, 3837, 3838.

Police (Incitement to Disaffection) Bill. 2683-2685.

Resolution re equality of status for Indians in South Africa. 2308-2317, 2340-2341.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2548-2550.

See "Questions and Answers."

AGRA OUTRAGE-

Question re inquiry into -. 3728.

AGRICULTURE—

Budget ---. 3249-3254.

Budget. Reduction of demand under head - 3249-3254.

AHMAD KHAN, MR .-

Question re the case of -, Tahsildar, Frontier Province. 3779.

AHMED BAKSH KHAN-

See "Questions and Answers."

AHMED, MR. K .-

Amendment of Standing Orders. 2417, 2425.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1454-1455.

Motion for adjournment to discuss the East Indian Railway strike.

Motion for postponement of resolution re policy of repression. 1510. Resolution re abandonment of the policy of repression. 1449-1450.

Resolution re establishment of Railway Industries. 2707.

Resolution re Indian Mercantile Marine. 1540, 1541, 1542.

Resolution re prevention of overcrowding on railways. 1554-1555.

Resolution re release of Ali Brothers. 2931-2932, 2933, 2934. See "Questions and Answers."

AHMEDABAD-

Question re through train service between Hyderabad and -.... 2052-2053.

AIYAR, MR. A. V. V .-

Indian Finance Bill (Budget). 3500, 3610-3611. Oath of office. 2741.

AIYER, SIR P. S. SIVASWAMY-

Amendment of Standing Orders. 2039-2044, 2047.

Budget. General Administration. 3210-3211.

Budget. North-West Frontier Province. 3357-3360.

Budget. Stamps (including expenditure in England). 3093.

Budget. Taxes on Income. 3057-3058.

Civil Marriage (Amendment) Bill. 1647-1649.

Indian Finance Bill (Budget). 3401, 3404, 3405, 3410, 3442, 3460, 3499-3500, 3598-3599, 3611-3612.

Indian Income Tax Bill. 1931-1939, 1999, 2009-2011, 2013, 2017.

Indian Press Law Repeal and Amendment Bill. 3685, 3686, 3687-3688. Motion for adjournment to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open-air meeting on the 23rd

March. 3847-3849. Motion for postponement of resolution re policy of repression. 1511.

Resolution re abandonment of the policy of repression. 1712-1717.

Resolution re appointment of Council Secretaries. 3827-3828.

Resolution re Indian Mercantile Marine. 1531-1535, 1537.

Resolution re re-appropriation between demands in the matter of reduction. 3386, 3387.

Resolution re resignation of Mr. Montagu. 3705-3706. See "Questions and Answers."

AJMER-MERWARA-

Budget. - . 3373.

Budget. Reduction of demand under head ---. 3373.

AKOLA BASIM RAILWAY-

Question re the construction of the - and Yeotmal Dhamangaon Railways. 2153.

AKRAM HUSSAIN, PRINCE AFSAR-UL-MULK MIRZA MUHAMMAD BAHADUR-

Budget (General discussion). 2791-2793.

See "Questions and Answers."

ALI BROTHERS-

Question re case against — and other co-accused in Karachi Trial. 1338-1340.

Question re engagement of Mr. Alston against the —— and others. 2171.

Resolution re release of — and others (declared withdrawn). 2108.

ALLAHABAD-

Question re Capital Retention Committee at -...... 1405.

ALL-INDIA CANTONMENTS ASSOCIATION-

Question re grievances of the —. 3729-3730.

Question re proceedings of the —. 3729.

ALLOWANCE(S)-

Question re — to delegates going overseas. 2747.

Question re — to official members of the Indian Legislature. 2970.

Question re grant of conveyance and haulage — to Members of the Legislative Assembly at Delhi. 1562.

Question re increased travelling — for railway staff. 3012.

Question re overseas — for Imperial Services other than the I. M. S. 1439-1440.

Question re overseas railway — to officers recruited in India. 2053.

Question re grant of daily and conveyance — to the Delhi Member of the Legislative Assembly. 2164.

ALSTON, MR .-

Question re engagement of — against the Ali Brothers and others. 2171.

AMAN SABHAS-

Question re encouragement of —. 3732.

AMAR SINGH, THAKUR-

Question re expulsion of —. 1407-1408.

AMBALA CANTONMENT-

Question re electric installation in the —. 1374-1375.

Question re electric lights and fans for Indian troops in -.. 1374.

AMBALA CANTONMENT COMMITTEE-

Question re credit of the ---. 3730-3731.

AMERICAN TOUR-

Question re cost of Professor Horne's ---. 2154-2155.

AMJAD ALI, KHAN BAHADUR MAULVI-

Budget. Emigration — (Internal). 3274-3275.

Civil Procedure (Amendment) Bill. 2447-2448.

Code of Criminal Procedure (Amendment) Bill. 2638-2639.

Indian Finance Bill (Budget). 3490-3491, 3492.

Resolution re establishment of a Privy Council in India. 2736,2737.

Question re abolition of the penal settlement in the ---. 2157.

ANDAMAN AND NICOBAR ISLANDS-

Budget ---. 3373-3374.

Budget. Forest. 3373.

ANDHRA DISTRICTS-

Resolution re separation of the — from the Madras Presidency. 2109-

ANGLO-JAPANESE TREATY-

Question re the — relating to India. 1837.

ANGLO-ORIENTAL FILM CORPORATION-

Question re sole cinema rights for official functions during Royal Visit for the ---. 3007-3008.

Question re the circumstances in which the Royal Tour film contract was given to the ---. 3773.

APPRAISERS-

Question re discontent among Indian and Anglo-Indian — of the customs (Karachi). 1346.

Question re promotions of — and examiners. 1344.

Question re office hours of — in the Karachi Customs House. 1342. Question re overtime rates for - and other customs officers. 1342-43.

ARCHÆOLOGY-

Budget. - 3237-3241.

Budget. Reduction of demand under head ---. 3237-3241.

ARCHÆOLOGICAL SURVEY, SOUTHERN CIRCLE-

Question re removal of the office of the Superintendent of ---. 1353.

ARMS ACT-

Question re revised — rules. 1837.

Question re exemption of Members of the Legislature from the operation of the Indian ---. 1878, 2560-2561.

ARMS RULES-

Resolution re Committee on new ---, 1920. 2246-2255.

ARMY DEPARTMENT-

For Budget - see General Administration (Budget).

ARMY HEADQUARTERS-

Question re observance of Wednesdays as half-holidays in the ---. 2441.

ARMY OFFICERS-

Question re reduction of — in India. 2058-2059.

ARMY REQUIREMENTS COMMITTEE-

Question re report of the ---. 1946.

ARTILLERY-

Question re commissions for Indians and their admission to the - and other branches of the service. 2157-2158. .

ASJAD-UL-LAH, MAULVI MIYAN-

Budget. (General discussion). 2870.

Indian Finance Bill (Budget). 3437, 3552.

Resolution re Committee on new Arms Rules, 1920. 2255.

Resolution re Women's franchise. 2087.

See "Questions and Answers."

ASSAM BENGAL RAILWAY-

Question re the -. 1580.

Question re discomforts of passengers on the Kulaura-Sylhet Branch Line. 3724-3725.

Question re transfer of the Dacca section of the Eastern Bengal Railway to the ---. 1823.

ASSEMBLY CHAMBER-

Ruling re the entry of persons into the ---. 1460.

Question re the position of Members of the Executive Council in relation to the Governor General's - to provincial Legislation. 1404.

of the Governor General to Bills named below passed by the Indian Legislature: - 1791.

(i) The Indian Marine (Amendment) Act, 1921.

- (ii) The Indian Works of Defence (Amendment) Act, 1921. (iii) The Negotiable Instruments (Amendment) Act, 1921.
- (iv) The Carriers (Amendment) Act, 1921.

(v) The Indian Lac Cess Act, 1921.

- (vi) The Indian Post Office (Amendment) Act, 1921.
- (vii) The Indian Penal Code (Amendment) Act, 1921.
- (viii) The Cattle Trespass (Amendment) Act, 1921. (ix) The Maintenance Orders Enforcement Act, 1921.

(x) The Land Acquisition (Amendment) Act, 1921.

of the Governor General to Bills named below passed by the Indian Legislatures: - 1948.

(i) The Indian Electricity (Amendment) Act, 1922.

- (ii) The Indian Factories (Amendment) Act, 1922.
- of the Governor General to the Bill named below passed by the Indian Legislatures: - 2351.

The Benares Hindu University (Amendment) Act.

of the Governor General to Bills named below passed by the Indian Legislatures: - 2503.

(i) The Special Laws Repeal Act, 1922.

- (ii) The Indian Criminal Law Amendment Repealing Act, 1922. of the Governor General to the amendments of the Legislative Assembly Standing Orders passed by the Indian Legislatures.
- of the Governor General to Bills named below passed by the Indian Legislatures: - 2907.
 - (i) The Indian Emigration Act, 1922.

(ii) The Delhi University Act, 1922.

(iii) The Civil Procedure (Amendment) Act, 1922.

(iv) The Indian Limitation (Amendment) Act, 1922.

(v) The Indian Income-tax Act, 1922.

ASSENT-contd.

— of the Governor General to the Bill named below passed by the Indian Legislatures:— 3792.

The Indian Finance Act, 1922.

ASSETS-

Question re sundry - and receipts amounting to 15 crores. 3619.

ASSISTANT ENGINEERS-

Question re omission of 25 —— of the Bengal Nagpur Railway from the Statement of Demands for 1922-1923, 3015.

ASSISTANT SURGEONS-

Question re position of — with temporary commissions. 1840-1841.

ASSISTANT TRAFFIC SUPERINTENDENTS-

Question re - on the N. W. R. Railway. 1399.

ASSOCIATED PRESS-

Question re the grant of a subsidy to —. 1572.

ASSOCIATIONS-

Question re recognition of — of Government employees. 3318.

ATTACHED OFFICES-

Question re disparity between scales of pay in Secretariat and—. 1593.

Question re clerks in -..... 1594.

Question re discontent among clerks of — as regards scales of pay. 2159.

Question re discontent among the staff of the —. 1594.

Question re duties performed by clerks in—and Secretariat offices. 3148.

Question re inadequate scales of pay of clerks in —. 2158-2159.

Question re ineligibility of clerks in —— for appointments in the Secretariat. 2160.

Question re pay of —. 3004.

AUDIT-

Budget --- 3213-3218.

Budget. Establishments for quasi-commercial accounts. 3213-3215.

Budget. Reduction of demand under head - 3215-3218.

AUDIT OFFICES-

Question re memorials from Accounts and — for increase of pay. 3739.

AVIATION-

Budget. - 3263-3266.

Budget. Reduction of demand under head - 3263-3266.

AVIATION SCHOOLS-

Question re civil - in India. 2429.

AYYANGAR, MR. M. G. MUKUNDARAJA-

Budget. Payments to other individuals (Madras) —. 3079, 3080. Budget. Sumptuary Allowance of the Governor General. 3150-3151. Charitable and Religious Trusts (Amendment) Bill. 3816-3817. India Coremonial Emoluments Bill. 3806, 3807, 3809-3810.

AYYANGAR, MR. M. G. MUKUNDARAJA-contd. Indian Finance Bill (Budget). 3582-3585, 3586.

Indian Press Law Repeal and Amendment Bill. 3689. See "Questions and Answers."

AYYAR, MR. T. V. SESHAGIRI-

Amendment of Standing Orders. 2410-2411, 2415, 2418, 2426.

Budget. Customs Recreation Club. 3022-3024.

Budget. Executive Council. 3155, 3157.

Budget. (General discussion). 2787-2791.

Budget Railways. 3104, 3111, 3112, 3113.

Civil Marriage (Amendment) Bill. 1795-1797, 1806.

Demands for supplementary grants. 2991-93, 2995.

Delhi University Bill. 1894-1897.

Indian Factories (Amendment) Bill. 1466-1467, 1468, 1478.

Indian Finance Bill (Budget). 3418-3420, 3454, 3457-3458, 3467-3468, 3525-3526, 3527.

Resolution re abandonment of the policy of repression. 1449, 1670-1673. Resolution re appointment of a Committee to examine Sections 124-A, 153-A and 500 of the Indian Penal Code and Section 500 of the Criminal Procedure Code. 1748-1749.

Resolution re Committee on Currency and Exchange. 1849-1850.

Resolution re Committee on Railway Risk Notes. 2954-2955.

Resolution re equality of status for Indians in South Africa. 2320-

Resolution re Indianisation of the Services. 2369-2371.

Resolution re re-appropriation between demands in the matter of reduction. 3388.

See "Questions and Answers."

B

BAGDE, MR. K. G .-

Budget. Expenditure in England under the control of the Secretary of State. 3378.

Hindu Ceremonial Emoluments Bill. 3806.

Resolution regarding Indianisation of the Services. 2381-2385.

Resolution regarding Women's franchise. 2098-2099.

See "Questions and Answers."

BAJPAI, RAI BAHADUR S. P .-

Indian Income-Tax Bill. 1916, 1917, 1931, 1934.

Resolution regarding abandonment of the policy of repression. 1710-

Resolution regarding Committee on new Arms Rules. 2250-2251, 2252. See "Questions and Answers."

BALLOT-

----for Bills.

BALLOTING-

Time for ---. 2427-2428.

BALUCHISTAN-

Budget ---. 3369-3370.

Budget. Reduction of demand under head ---. 3369-3370.

BANGALORE-

Budget ---. 3377-3378.

Budget. Reduction of demand under head ---. 3377-3378.

BAR-

Question regarding the creation of an Indian ---. 1403.

BARHARWA-

Question regarding the transfer of the area between the Police Stations of Rajmahal and —— in Bihar and Orissa to Bengal. 1369.

BARODAWALLA, Mr. S. K .-

Budget. Emigration (Internal). 3271.

Indian Finance Bill (Budget). 3544.

See "Questions and Answers."

BARSI LIGHT RAILWAY COMPANY-

Question regarding representations against the ---. 1577-1578.

BARUA, RAI BAHADUR D. C .-

Budget. Emigration - (Internal). 3269-3270.

Civil Marriage (Amendment) Bill. 1637-1639.

Civil Procedure (Amendment) Bill. 2451.

Indian Emigration Bill. 2193-2194.

Indian Factories (Amendment) Bill. 1485.

Indian Finance Bill (Budget). 3427-3428, 3580.

Resolution regarding abolition of the distinctions between votable and

non-votable items in the Budget. 1962-1963. .

Resolution regarding Committee of Inquiry into the causes of the Moplah outbreak. 2939.

Resolution regarding elected standing committees with the Government of India. 1759.

Resolution regarding separation of the Andhra Districts from the Mad-

ras Presidency. 2118-2119.

Resolution regarding utilisation of the indigenous systems of medicine.

See "Questions and Answers."

BEDI. BABA UJAGAR SINGH-

Amendment of Standing Orders. 2420.

Budget. (General discussion). 2763-2766.

Indian Income-Tax Bill. 1917-1919.

Resolution regarding Committee on New Arms Rules, 1920. 2246-2249, 2254, 2255.

Resolution regarding Women's franchise. 2081-2083.

See "Questions and Answers."

BENARES HINDU UNIVERSITY (AMENDMENT) BILL-

Motion to take into consideration. 2183.

Adopted. 2184.

BENARES HINDU UNIVERSITY (AMENDMENT) BILL-contd.

Motion to pass. 2184.

Adopted. 2184.

Assent of the Governor General to the ---. 2351.

BENGAL AND NORTH-WESTERN RAILWAY-

Question regarding Mail trains on the ---. 1434-1435.

Question regarding reduction of train services on the ---. 1614.

BENGAL NAGPUR RAILWAY-

Question regarding omission of 25 Assistant Engineers of the --- from the Statement of Demands for 1922-1923. 3015.

BENGAL PROVINCIAL ENGINEERING SERVICE-

Question regarding the ---. 3623-3626.

BHARGAVA, RAI BAHADUR PANDIT J. L .-

Amendment of Standing Orders. 2414.

Civil Marriage (Amendment) Bill. 1632-1633.

Civil Procedure (Amendment) Bill. 2454-2456, 2458, 2459.

Indian Finance Bill (Budget). 3541, 3556-3558.

Indian Income-Tax Bill. 1932, 1933.

Resolution regarding abandonment of the policy of repression. 1676-

Resolution regarding abolition of distinctions between votable and nonvotable items in the Budget. 1967.

Resolution regarding abolition of impressed labour, conveyance and provision. 1874-1875.

See "Questions and Answers."

BIHAR AND ORISSA-

Question regarding the transfer of certain villages from --- to Bengal.

Benares Hindu University (Amendment) -

Motion to take into consideration. 2183.

Adopted. 2184.

Motion to pass. 2184.

Adopted 2184.

Cantonments (House Accommodation)-Motion for leave to introduce. 3749.

Adopted. 3750.

Introduced. 3750.

Charitable and Religious Trusts (Amendment) - (Mr. Mukundaraja Ayyangar)-

Motion for leave to introduce. 3816.

Adopted. 3817.

Introduced. 3817.

Civil Marriage (Amendment) --- (Dr. Gour)-Motion to refer to Select Committee. 1615, 1795. Postponement of the debate. 1657.

Rejected. 1813.

Civil Procedure (Amendment)-

Motion for leave to introduce. 2048.

Adopted. 2049.

Introduced. 2049.

Motion to take into consideration. 2179.

Motion to refer to Select Committee. 2180.

Adopted. 2183.

Motion to present report of the Select Committee. 2402.

Adopted. 2402.

Presentation of deport. 2402.

Motion that the report of Select Committee on the —— be taken into consideration. 2444.

Adopted, 2445.

Motion that the -- be passed as amended. 2465.

Adopted. 2465.

Code of Civil Procedure (Amendment)—(Rule 4, Order XXXII, Schedule 1)—— (Lala Girdharilal Agarwala).

Motion for leave to introduce. 1652.

Rejected. 1653.

Code of Civil Procedure (Amendment)-

Motion for leave to withdraw. 1891-1892.

Withdrawn, 1892.

Code of Civil Procedure (Amendment)—(Rule 4, Order III, Schedule I)—

(Lala Girdhari Lal Agarwalla)— Allotment of time for introduction. 2221.

Motion for leave to introduce. 2241.

Introduced. 2241.

Motion to consider. 2629.

Motion to circulate. 2632.

Adopted. 2635.

Code of Criminal Procedure (Amendment)-(Chapter XL)-

Motion to refer to Select Committee. 1611.

Adopted. 1611.

Postponement of presentation of report of Select Committee. 2073.

Code of Criminal Procedure (Amendment)—(Section 491) (Mr. Ranga-

Motion for leave to introduce. 1651.

Introduced. 1652.

Motion to refer to Select Committee. 2063.

Adopted. 2065.

Code of Criminal Procedure (Amendment)—(Removal of racial distinction) (Bakshi Sohan Lal)—

Motion for leave to introduce. 2068.

Rejected. 2071.

Code of Criminal Procedure (Amendment) — (Amendment of Section 4) (Mr. Abul Kasem)—

Motion for leave to introduce. 2071.

· Adopted. 2073.

Introduced. 2073.

Motion to circulate. 2635.

Adopted. 2642.

Code of Criminal Procedure (Amendment)-(Sections 107 and 144)-(Mr.

Rangachariar)-

Motion for leave to introduce. 2642.

Rejected. 2646.

Cotton Transport -

Motion for leave to introduce. 2911.

Adopted. 2913.

Motion for circulation. 3684.

Adopted. 3684.

Criminal Tribes (Amendment) ---

Motion for leave to introduce. 3690.

Adopted. 3691.

Introduced. 3691.

Motion for circulation. 3749.

Adopted. 3749.

Delhi University-

Motion for leave to introduce. 1611-1612.

Adopted, 1612.

Introduced. 1612.

Motion to refer to Joint Committee. 1892.

Adopted. 1912.

Motion for nomination of Members to the Joint Committee. 1991.

Adopted. 1991.

Motion for leave to present report of the Joint Committee. 2402.

Adopted. 2403.

Presentation of Report. 2403.

Motion that report of the Joint Committee on the —— be taken into consideration. 2465.

Adopted, 2465.

Motion that Bill as amended be passed. 2498.

Adopted. 2498.

— passed and Assembly congratulated. 2676.

Hindu Ceremonial Emoluments — (Mr. Latthe)— Presentation of Report of Select Committee. 3079.

Motion to take the Report of the Select Committee into consideration, 3792.

Motion for re-circulation. 3795.

Rejected. 3804.

Motion to take into consideration. 3804.

Adopted. 3804.

Motion to pass. 3814.

Adopted. 3814.

Hindu Coparcener's Liability - (Dr. Gour)-

Motion for leave to introduce. 2647.

Adopted. 2648.

Introduced. 2648.

Motion for circulation. 3701.

Indian Criminal Law Amendment Repealing-

Motion to take into consideration. 2404.

Adopted, 2404.

Motion to pass. 2404.

Adopted. 2404.

Indian Electricity (Amendment)-

Motion to take the Report of the Joint Committee into considera-

Adopted, 1462.

Motion to pass. 1463.

Adopted, 1463.

Indian Emigration-

Presentation of the Report of Select Committee. 1657.

Motion that the Report of the Select Committee be taken into consideration. 2049.

Motion that the Report of the Select Committee be taken into consideration, 2184.

Adopted. 2184.

Motion to pass. 2219.

Adopted. 2219.

Indian Factories (Amendment)-

Motion to take the Report of the Joint Committee into consideration.

1463.

Adopted. 1467.

Motion to pass. 1487.

Adopted. 1487.

Indian Finance-

Motion for leave to introduce --. 2676.

Introduced. 2677.

Motion to take into consideration. 3401.

Adopted. 3411.

Motion to pass. 3611.

Adopted. 3618.

Indian Income-tax-

Presentation of the Report of Joint Committee. 1657.

Motion that the Report of the Joint Committee be taken into consideration. 1912.

Adopted. 1912.

Motion that the Bill as amended by Joint Committee be passed. 2038. Adopted. 2039.

Motion that the Bill as amended by the Council of State be taken into consideration. 2566.

Ad Sted. 2566.

Indian Limitation (Amendment)-

Motion that the report of the Select Committee on the --- be taken into onsideration. 2444.

Adopted. 2444.

Motion that the bill as amended be passed. 2444.

Adopted. 2444.

Indian Lunacy (Amendment)-

Motion for leave to introduce. 2075.

Adopted. 2076.

Introduced. 2076.

Motion to take into consideration. 2245.

Adopted. 2245.

Motion to pass. 2246.

Adopted. 2246.

Indian Merchant Shipping-

Motion to take into consideration. 3681.

Adopted. 3683.

Indian Official Secrets -

Motion for leave to introduce. 2910.

Adopted. 2911.

Motion for circulation. 3690.

Adopted. 3690.

Indian Penal Code (Amendment) - (Bakshi Sohan Lal)-

Motion for leave to introduce. 2650.

Adopted. 2652.

Introduced. 2652.

Motion for circulation. 3814.

Adopted. 3816.

Indian Ports (Amendment)-

Motion for leave to introduce. 2586.

Adopted. 2587.

Introduced. 2587.

Motion to take into consideration. 2907.

Motion to adjourn debate. 2909.

Adopted. 2910.

Motion to take into further consideration. 3683.

Motion to pass. 3684.

Adopted. 3684.

Interest Act, 1839 (Amendment) (Mr. Abdul Qadir)-

Motion for leave to introduce. 1653.

Negatived. 1656.

Land Acquisition (Amendment) (Mr. Ramayya Pantulu)-

Motion for leave to introduce. 2065.

Adopted. 2068.

Introduced. 2068.

Motion for circulation. 2635.

Adopted. 2635.

BILL-concld.

Married Women's property Bill-(Mr. Kamat)-

Motion for leave to introduce. 2648.

Adopted, 2650.

Introduced. 2650.

Mussalman Waqs Registration-(Mr. Abul Kasem)-

Postonement of motion for reference to Select Committee. 1650-1651.

Police (Incitement to disaffection)-

Motion for leave to introduce. 2047.

Adopted. 2048.

Introduced. 2048.

Motion to take into consideration - 2677-2687.

Motion to refer to Select Committee. 2680.

Adopted. 2687.

Press Law Repeal and Amendment-

Presentation of the report of the Select Committee on —. 2687.

Motion to take into consideration. 3685.

Motion to pass. 3689.

Adopted. 3690.

Ranchi Mental Hospital-

Motion to take into consideration. 3745.

Adopted. 3749.

Motion to pass. 3749.

Adopted. 3749.

Special Laws Repeal-

Motion to take into consideration 2403.

Adopted. 2404.

Motion to pass. 2404.

Adopted 2404

- passed by the Council of State. 2075, 3222.

- passed by the Council of State laid on the table. 3555.

Ballot for - 1739.

For Assent to Bills passed by the Indian Legislatures see "Assent."

Question re dates for considering — to repeal Press Acts. 3393.

Ruling regarding motion for reference of a —— to Select Committee.

BISHAMBHAR NATH, RAI BAHADUR-

Budget (General discussion). 2805-2807.

Resolution regarding abandonment of the policy of repression. 1673-1675.

Resolution re abolition of impressed labour, conveyance and provision.

Resolution re resignation of Mr. Montagu. 3715.

Resolution re utilisation of the indigenous system of medicine. 1521-1522.

BISHOP, CAPTAIN-

Question re ransom paid for - and McCarnuk. 3735.

BLEWITT, MESSRS. K. & A .-

Question re charges against —. 1441-1442.

BOARDS OF REVENUE-

Question re abolition of — and the posts of Commissioners of Divisions. 1574.

Question re abolition of -. 1574.

BOMBAY, BARODA AND CENTRAL INDIA RAILWAY-

Question re defective water supply on the ---. 1599-1600.

Question re fans in second class carriages on the ---. 1599.

Question re passenger sheds on platforms of the stations on the North Western Railway and —. 1343.

BONUS-

Question re incidence of fines and — forfeited on Indian Railways. 2062.

BOSE, MR. SUDHINDRA-

Question re the return to India of ---. 1446-1447.

BOTANICAL SURVEY-

Budget. 3235-3236.

Budget. Indian Museum (Curator, Industries Section). 3236.

BOY SCOUT MOVEMENT-

Question regarding the ---. 1379-1380.

BRADLEY-BIRT, Mr. F. B .-

Resolution re India's participation in the British Empire Exhibition in 1924. 3695-3697.

BRAY, MR. DENYS-

Budget. Ajmer-Merwara. 3373.

Budget. Baluchistan. 3369.

Budget. Central India. 3375.

Budget. Extra Assistant Commissioners. 3351, 3352-3353.

Budget. Foreign and Political Department. 3179, 3181-3182, 3183.

Budget. General discussion. 2863-2866.

Budget. Hill journey allowance. 3347, 3349.

Budget. Hyderabad. 3376.

Budget. North-West Frontier Province. 3357, 3363, 3366, 3367-3368.

Budget. Police. 3222.

Budget. Rajputana. 3375.

Oath of office. 1561.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2538, 2542, 2557.

Resolution regarding release of Ali Brothers. 2930, 2931.

BRIDGE, MR. G .-

Indian Income-tax Bill. 2573.

Oath of office. 2393.

See "Questions and Answers."

BRITISH EMPIRE EXHIBITION-

Resolution re India's participation in the — in 1924. 2587-2599, 3691-3700.

BRITISH GUIANA-

Question re differentiation of allowances to Indian and European Members of the Delegation to ---. 2746. it has -- to notife is sy mornish

BRITISH SOLDIERS-

Question re meat consumed during the last year by Indian and -- . BRITISH TROOPS—

Question regarding meat for — . 1583.

BRYANT, MR. J. F .-

Budget. Archæology. 3239. Budget. Forest (Headquarters charges). 3098.

Budget (General discussion). 2810-2812.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1759.

Resolution re reduction of Madras contribution to Central Government. Resolution re separation of the Andhra Districts from the Madras Pre-

sidency. 2116-2117.

Resolution re utilisation of the indigenous systems of medicine. 1529-

BUDGET-

General discussion on — 2754-2812, 2821-2899.

Introduction of — for 1922-1923. 2653-2676.

Question re details of expenditure on State Railways in future -.. 1579-1580.

Question re votable and non-votable items in the —. 2394-2395.

Resolution re abolition of distinctions between votable and non-votable items in the ---. 1948-1984.

BUDGET-DEMANDS FOR GRANTS-

Adjustments with Provincial Governments. 3344. manageners, makes regit furnite

Agriculture. 3249-3254.

Aimer-Merwara, 3373.

Andamans and Nicobar Islands. 3373-3374. Archæology. 3237-3241.

Audit. 3213-3218.

Aviation. 3263-3266.

Baluchistan. 3369-3370.

Bangalore. 3377-3378.

Botanical Survey. 3235-3236.

Cenus. 3267.

Central India. 3375.

Civil Works - (including expenditure in England). 3301-3312, 3321-

Civil Works. (Civil). 3331.

Civil Veterinary Services. 3254-3256. Commercial Intelligence. 3266.

Coorg. 3372-3373. Currency. 3288-3292.

BUDGET—DEMANDS FOR GRANTS—contd.

Customs, '3017-3047.

Delhi, 3370-3372.

Disbursements of Loans and Advances. 3382.

Education. 3244.

Emigration—(Internal). 3267-3276.

Emigration (External). 3276-3277.

Exchange. 3295-3300.

Expenditure in England under the control of the Secretary of State for

Expenditure in England under the control of the High Commissioner for India. 3380-3382.

Expenditure charged to Capital. 3382.

Forests. 3097-3103.

General Administration. 3150-3213. (For details see "General Administration.")

Geological Survey. 3234-3235.

Hyderabad. 3375-3377.

Indian Postal and Telegraph Department. 3132-3143.

Indo-European Telegraph Department. 3143-3144.

Industries. 3256-3263.

Irrigation, Navigation, etc. -- (including expenditure in England.) 3132.

Interest on Miscellaneous Obligations. 3144.

Joint Stock Companies. 3277. Land Revenue. 3091. Medical Services. 3244-3247.

Meteorology. 3233-3234. Mines. 3241-3244.

Mint. 3292-3295.

Miscellaneous. 3340-3344.

Miscellaneous Departments. 3278-3288.

North-West Frontier Province. 3344-3369.

Opium. 3087-3091.

Other Scientific Departments. 3244.

Police, 3218-3219, 3222.

Ports and Pilotage. 3223-3231.

Public Health. 3248-3249.

Railways. 3104-3132.

Raiputana. 3374-3375.

Salt. 3076-3077, 3079-3087.

Stamps-(including expenditure in England.) 3091-3097.

Stationery and Printing - (including expenditure in England.)

Superannuation Allowances and Pensions. 3331.

Survey of India. 3231-3233.

Taxes on Income. 3047-3076.

Zoological Survey. 3236.

BUNGALOWS-

Question re the erection of — and a Hotel in Poona. 1377.

BURDWAN POSTAL DIVISION-

Question re reserve staff for the —. 3735.

BUREAU OF INFORMATION-

Question re the clerical staff of the —. 1391.

Resolution re separation of - from the Indian Empire (Declared withdrawn). 2108.

BURMA REFORMS-

Present position as regards the —. 3780-3781.

BUSINESS (GOVERNMENT)-

Statement of —. 1448-1449, 1739-1740, 1947-1948, 2063, 2105-2106, 2286, 2503, 3149, 3150, 3626.

C

CALCUTTA HIGH COURT-

Question re appointment of Master and Official Referee to the bench of the ---. 2749.

CANAL PROJECTS-

Question re new - in the Punjab and the interests of Sind. 1820-1821.

CANTONMENT(S)-

Question re appeals against expulsion from ---. 3730.

Question re electric installations in —. 1373-1374. Question re persons expelled from — in India during the past five years. 1825.

Question re transfer of the --- area of Hyderabad. 1347-1348.

Resolution re Committee of Inquiry on expulsion from - 2124-2128.

CANTONMENT CODE-

Question re repeal of Section 216 of the —— 1916. 1825.

CANTONMENT COMMITTEES-

Question re reconstruction of — on an elective basis. 3730.

CANTONMENT (HOUSE ACCOMMODATION)-

The -- Bill-

Motion for leave to introduce. 3749.

Adopted. 3750.

Introduced. 3750.

CANTONMENT MAGISTRATES-

Question re - as Courts of Small Causes. 1408.

CANTONMENT REFORMS—

Question re ---. 2430.

- CAPITAL RETENTION COMMITTEE

Question re — at Allahabad. 1405.

CARRIAGE DEPARTMENT-

Question re Indians in the locomotive and - of company-worked state railways. 1824.

CARRIAGE AND WAGON DEPARTMENT-

Question re expenditure on locomotive and - of railways in India. 3398-3399.

CARTER, SIR FRANK-

Budget. General discussion. 2870-2873.

Demands for supplementary grants. 2997.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1967.

Resolution re Committee on retrenchment. 2142-2143.

Resolution re equality of status for Indians in South Africa. 2322-2324.

CASH BALANCES-

Question re - of the Government of India in England. 1398-1399.

Question re export of good breeds of -..... 1404.

Question re prevention of export of special breeds of -. 1437.

Question re special railway rates for transport of — and fodder. 1433. Question re statistics of — in the different provinces of India. 1432.

CENSUS-

Budget — 3267.

CENTRAL ADVISORY COUNCILS-

Question re representatives of railway employees on the —. 3008.

CENTRAL BUREAU OF INFORMATION-

Question re duties of the Assistant Director, -... 1390-1391.

CENTRAL GOVERNMENT—

Question re Indians in superior posts in certain departments of the ---.

Question re relief to — through subjects transferred to provinces. 1840. Question re supervision by the --- over the administration of transferred subjects. 3742.

Resolution re reduction of Madras contribution to - (ruled out of order). 2106-2108.

CENTRAL INDIA-

Budget ---. 3375.

Budget. Reduction of demand under head ---. 3375.

CENTRAL RAILWAY ADVISORY COUNCIL-Question re the —. 2999-3001.

CHAIRMEN, PANEL OF-

Announcement by Mr. President re -. 1452.

CHAKRATA INCIDENT—

Question re inquiry into the —. 3725.

Question re telegraphic communication for -, Nawabganj and Kansat. 1368-1369.

CHAPLAINS-

Question re appointment of — on transports to and from India. .3736-3737.

CHATTERJEE, MR. A. C .-

Budget. Acetone Factory, Nasik. 3262-3263.

Budget. Civil Works-(including expenditure in England). 3302.

Budget. Foreign Department Press. 3332.

Budget. Geological Survey. 3235.

Budget. International Labour Conference. 3341.

Budget Payments to other individuals. 3079-3080.

Budget. Salt. 3082, 3085.

Budget. Stationery and Printing—(including expenditure in England). 3396-3337, 3338, 3339.

Demands for supplementary grants. 2996-2997.

Indian Electricity (Amendment) Bill. 1461, 1462, 1463.

Indian Factories (Amendment) Bill. 1463, 1464, 1469, 1470, 1471, 1472, 1473, 1474, 1475, 1476, 1481, 1482, 1485, 1487.

Resolution re establishment of railway industries in India. 2704-2706.

Resolution re representatives of India to Imperial and International Conferences. 3638-3639.

Resolution re technical training of Indian and Anglo-Indian youths. 2508-2514.

CHAUDHURI, MR. J.-

3192.

Amendment of Standing Orders. 2419-2420.

Budget. Acetone Factory, Nasik. 3262.

Budget. Conveyance allowance of Members of the Legislature. 3169-3170, 3171, 3172.

Budget. Education Department. (One Registrar and three Superintendents). 3187.

Budget. Education Department (temporary establishment). 3187, 3191. Budget. Educational Commissioner (temporary establishment). 3191-

Budget. Executive Council. 3155, 3156, 3157.

Budget. Forest Research Institute Establishment. 3103.

Budget. Indian Postal and Telegraph Department (working expenses).

Budget. Legislative Department. 3186.

Budget. Legislative Department. (Three Solicitors). 3184-3185.

Budget. Pay of establishment (Superintendence and provision for travelling allowance—superintendence). 3244-3246, 3247.

Budget. Ports and Pilotage. 3230.

Budget. Public Health. 3248.

Budget. Railways. 3122.

Budget. Stamps-(including expenditure in England). 3094.

Civil Marriage (Amendment) Bill. 1639-1641, 1806-1807.

Congratulations on Honours conferred on Mr. President and others.

1451.

Delhi University Bill. 1904-1907.

Demands for supplementary grants. 2986-2988.

Badu Ceremonial Emoluments Bill. 3813-3814.

CHAUDHURI, MR. J .- contd.

Indian Emigration Bill. 2194, 2217.

Indian Finance Bill (Budget). 3466, 3467, 3546-3547, 3567-3568, 3601-3602. Indian Income-tax Bill. 2012.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1453-1454.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1959-1961.

Resolution re Committee on Currency and Exchange. 1850-1852.

Resolution re Committee on retrenchment. 2148-2149.

Resolution re establishment of a Privy Council in India. 2730-2731. Resolution re suppression of traffic in women and children. 2231-2234.

CHAURI CHAURA DISTURBANCES-Statement re the —. 2255, 2281-2282.

CHEMICAL SERVICES COMMITTEE-Question re action on the report of the —. 3619-3620.

CHILDREN'S COURTS-Question re the creation of —. 3004-3005. To redpute official account of a trapelo

CHINGLEPUT-

Question re double lines between Madras and —. 1400.

CINEMA RIGHTS-

Question re sole - for official functions during the Royal Visit for the Anglo-Oriental Film Corporation. 3007-3008.

CIVIL ADMINISTRATION-

Question re the cost of - and military administration in India. 1574-1575.

CIVIL GUARDS-

Question re --. 1354.

CIVIL PROCEDURE (AMENDMENT) BILL-

Motion for leave to introduce. 2048.

Adopted. 2049.

Introduced, 2049.

Motion to take into consideration. 2179.

Motion to refer to Select Committee. 2180.

Adopted. 2183.

Motion to present report of Select Committee. 2402.

Adopted. 2402.

Presentation of Report. 2402.

Report taken into consideration. 2444.

Bill passed. 2465.

Governor General's assent to ---. 2907.

CIVIL VETERINARY SERVICES-

Budget. —. 3254-3256.

Budget. Reduction of demand under head —. 3254-3256.

CIVIL WORKS-CIVIL-

Budget. - . 3331.

Budget. Reduction of demand under head -. 3331.

CIVIL WORKS-INCLUDING EXPENDITURE IN ENGLAND-

Budget ---. 3301-3312, 3321-3330.

Budget. Reduction of demand under head ---. 3301-3312, 3321-3330.

CLAIMS INSPECTORS-

Question re certain Indian graduates recruited as — in 1915 on the North Western Railway. 3002.

CLARKE, MR. G. R .-

Budget. Indian Postal and Telegraph Department (Working expenses). 3139-3140.

Budget. Presidency and District Offices, Radio Offices. 3133-3134, 3135. Demands for supplementary grants. 2989.

Indian Finance Bill. (Budget). 3567, 3568, 3569, 3573-3576.

Resolution re technical training of Indian and Anglo-Indian youths. 2523-2524.

COACHING VEHICLES-

Question re increase in the number of ---. 2561.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL (Rule 4, Order XXXII, Schedule I)—

Motion for leave to introduce. 1652.

Rejected. 1653.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL-

Motion for leave to withdraw. 1891-1892.

Withdrawn, 1892.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL—(Lala Girdharilal Agarwala)—

Allotment of time for introduction. 2221.

Motion for leave to introduce. 2241.

Introduced. 2241.

Motion to take into consideration. 2629.

Motion for circulation, 2632.

Adopted. 2635.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (Chapter XL)-

Motion to refer to Select Committee. 1611.

Adopted, 1611.

Postponement of presentation of Report of Select Committee. 2073.

QODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (Section 491)—(Mr. Rangachariar)—

Motion for leave to introduce. 1651.

Introduced. 1652.

Motion to refer to Select Committee. 2063.

Adonted. 2065.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (Sections 107 and 144)—(Mr. Rangachariar)—

Motion for leave to introduce. 2642.

Rejected. 2646.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (Bakshi Sohan Lal)—

Motion for leave to introduce. 2068. Rejected. 2071.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL (Mr. Abul Kasem)—

Motion for leave to introduce. 2071.

Adopted. 2073.

Introduced. 2073.

Motion to circulate. 2635.

Adopted. 2642.

COINING CASES—

Question re evidence of Mint and Assay Masters on —. 3013.

Question re expenditure incurred by the Calcutta Mint on account of _____. 3012-3013.

COMMANDER-IN-CHIEF, HIS EXCELLENCY THE-

Budget. General discussion. 2840-2846.

COMMERCIAL INTELLIGENCE—

Budget. —., 3266.

COMMERCIAL PROBATIONERS-

Question re recruitment by the North Western Railway of Indian graduates as —. 3777.

Question re present employment of Indian graduates recruited as — in 1918. 3777-3778.

Question re alleged dissatisfaction of graduates recruited as —. 3778.

COMMISSIONS-

Question re —— for Indians and their admission to the Artillery and other branches of the service. 2157-2158.

COMMISSIONERS OF DIVISIONS-

Question re abolition of the posts of ---. 1574.

Question re abolition of Boards of Revenue and the posts of —. 1574.

COMMITTEES-

Question re statement of —— during the last five years. 2054-2055.

COMPASSIONATE ALLOWANCE-

Question re petition from Mr. G. N. Naidu for —. 1378.

COMPETENCY CERTIFICATE-

Question re managers of collieries in Pench with —. 2169.

CONFERENCE(S)-

Question re a joint — of men of all shades of political thought to bring about peace in India. 2969.

CONFERENCE(S)-contd.

Question re resolution passed by the Trichinopoly non-Brahmin Conference. 1427.

Resolution re representatives of India to Imperial and International —. CORE OF SERVICE CONTRACTOR CORES 3626-3653.

CONGRATULATIONS-

- on Honours conferred on Mr. President and other Members. 1450-1459

CONGRESS—

Question re suppression of the Indian National —. 1447.

CONSTITUTIONAL REFORMS—

Question re despatch from Secretary of State re further advance in -... 1578.

CONTRACTS-

Question re - between the Secretary of State and Indian Railways. 1823

CONTRACTORS-

Question re military officers and loans from - 2058.

CONTROLLER OF CONTRACTS—

Question re --- organisation, 2285-2286.

COOLIES-

Statement laid on the table re the exodus of - from tea gardens in Assam. 1489-1490.

COORG

Budget. ---, 3372-3373.

Budget. Reduction of demand under head ---. 3372-3373.

COTELINGAM, MR. J. P .-

Budget. General discussion. 2837-2840. Budget. Taxes on Income. 3055, 3056.

Delhi University Bill. 1900-1901.

Indian Finance Bill (Budget). 3576.

Police (Incitement to disaffection) Bill. 2686.

Resolution re Women's franchise. 2089-2090.

COTTON CULTIVATION-

Resolution re measures for increasing — in India. 3653-3659.

Question re the law relating to the manufacture of - in Bombay. 1375.

COTTON TRANSPORT BILL-

Motion for leave to introduce. 2911.

Adopted. 2913.

Motion for circulation. 3684. Adopted. 3684.

COUNCIL REPORTERS—

Question re recruitment of -. 3395.

COUNCIL OF STATE-

Message from the -re draft Address of Welcome to H. R. H. the Prince of Wales. 1642.

Message from the - re Bills passed in that Chamber. 1842.

Message from the — re resolution to refer the Delhi University Bill to a Joint Committee. 1989.

Message from the — re Bills passed by the —. 2075, 3222.

Message from the -- re the Indian Lunacy Act, 1912, and the Bill to amend the law relating to Income-tax and Super-tax. 2558.

Message from the -- re the Emigration Bill and the Delhi University Bill as passed by the Assembly. 2676.

Message from the -- re the Press Law Repealing and Amending Bill and the Indian Ports (Amendment) Bill. 3817.

COUNCIL SECRETARIES-

Question re appointment of - with knowledge of the vernacularpast orac amandor hua -- no

Question re appointment of --. 1832.

Resolution re the appointment of —. 3817-3833. COUNTERFEIT COINING—

Question re action in cases of —. 3013. The case of the Denother well)

COURT OF APPEAL—

Question re an ultimate — in India. 1405.

COURTS OF SMALL CAUSES-

Question re Cantonment Magistrates as ---. 1408.

CRADDOCK COLLIERY-

Question re inadequate medical aid in the case of Hori Lal, Banksman, at the -- 2168.

CRIMINAL LAW-

The Indian - Amendment Repealing Bill. Motion to take into consideration. 2404. Adopted. 2404. Motion to pass. 2404. Adopted. 2404.

CRIMINAL TRIBES-

Motion for leave to introduce. 3690. 'Adopted, 3691.

Introduced. 3691.

Motion for circulation. 3749.

CROOKSHANK, SIR SYDNEY—
Budget. Aviation. 3264-3265. Budget. Civil Works-(including expenditure in England). 3301-3302, 3304, 3305, 3311-3312, 3322-3323, 3324-3325.

Budget. Civil Works-(Civil). 3331.

Budget. Indo-European Telegraph Department. 3143-3144.

CROOKSHANK, SIR SYDNEY-contd.

Budget. Indian Postal and Telegraph Department. (Working expenses), 3141-3142.

Indian Finance Bill (Budget). 3580.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2543-2544.

Resolution re technical training of Indian and Anglo-Indian youths.

Resolution re Women's franchise. 2090.

Statement laid on the table re cost in payment of conveyance allowance to Government servants and members of the Indian Legislature residing in Raisina. 2967.

CURRENCY-

Budget. - 3288-3292.

Budget. Reduction of demand under head - 3288-3292.

Resolution re Committee on — and Exchange. 1842-1869.

CUSTOMS-

Budget. --- 3017-3047. 198

Budget. Allowances (Overtime and Holiday). 3025-3028. Budget. Assistant Collector (one), Madras. 3018-3020.

Budget. - (Recreation Club). 3020-3025.

Question re formation of one cadre for the appraisers and preventive officers of the ---. 1346-1347.

CUSTOMS (BOMBAY)-

Question re revision of the Staff of the -and of the Customs, Karachi. 1345.

CUSTOMS DUTY-

Question re cost of assessment of - on postal articles received in India. 2440.

CUSTOMS (KARACHI)-

Question re counting of service of Appraisers and Examiners of -1344-1345

Question re office hours of appraisers and examiners in the _____. 1342.

Question re the Preventive officers of the - Department, 1344.

Question re revision of staff of the Customs, Bombay, and of the ---

Question re time-scale of pay of clerks in the ---. 1345-1346.

D

DACCA SECTION-

Question re the transfer of the - of the Eastern Bengal Railway to the Assam Bengal Railway. 1823.

DALAL, SARDAR BOMANJI ARDESHIR-

Budget. General discussion. 2849-2852.

Resolution re release of the Ali Brothers. 2918-2919.

See "Questions and Answers."

DAS, BABU BRAJA SUNDAR- HUMAN MARKAL AND MARKAL MAR

Indian Finance Bill. (Budget). 3468.

. See "Questions and Answers."

DELEGATES (OVERSEAS)— and the state of the s

Question re standard of allowances to — going overseas. 2747.

DELHI-

Budget. - 3370-3372.

Budget. Reduction of demand under head —. 3370-3372.

DELITI-RAISINA COMMUNICATION—

Question re annual income and expenditure of the Imperial ——. 2055-2056.

DELHI-RAISINA COMMUNICATION—

Question re present Government expenditure on —. 1839-1840.

DELHI UNIVERSITY BILL-

Motion for leave to introduce. 1611-1612.

Adopted. 1612.

Introduced. 1612.

Motion to refer to Joint Committee. 1892.

Adopted. 1912.

Motion for nomination of Members of Joint Committee. 1991.

Adopted. 1991.

Motion for leave to present Report of Joint Committee. 2402.

Adopted. 2403.

Presentation of Report. 2403.

Report taken into consideration. 3804.

Bill passed, 3814.

· Governor General's assent to the ---. 2907.

DEMANDS-

Resolution re re-appropriation between — in the matter of reduction.

See " Budget. "

DEMANDS FOR SUPPLEMENTARY GRANTS-

Expenditure charged to Revenue; expenditure charged to capital; excess in interest free advances and loans and advances bearing interest. 2978-2998.

DEPUTY ACCOUNTANT GENERAL, CENTRAL REVENUES-

Question re pressure of work in the office of the —. 2565-2566.

Question re unequal benefits to lower and higher establishments of the office of the — Delhi, under revision of pay. 3393.

DEPUTY EXAMINERS-

Question re --- in the Military Accounts Department. 3391-3392.

DEPUTY INSPECTOR, SCHOOLS-

Question re the post of - in the provinces. 2565.

DEPUTY PRESIDENT-

Committee to inquire into the functions of the —. 1452.

DERA ISMAIL KHAN-

Question re danger to — from erosions of river Indus. 2752.

DIRECTOR GENERAL, INDIAN MEDICAL SERVICE-

Question re percentage increase on salary of the establishment of the office of the —. 2753.

Question re revised scales of pay in the office of the — and the office of the Director, Medical Services. 2159-2160.

Question re revision of pay in the office of the ---. 1393-1394.

Question re revision of pay of the establishment of the office of the ——. 2753.

Question re total pensionable service of the staff of the —. 1394-1397.

DIRECTOR GENERAL, OBSERVATORIES—

Question re revision of pay in the office of the —. 1394.

DIRECTOR, MEDICAL SERVICES-

Question re revised scales of pay in the office of the Director General,
Indian Medical Service, and the office of the —. 2159-2160.

DISARMAMENT CONFERENCE-

Question re instructions given to the Right Honourable Srinivasa Sastri re — 1827-1828.

DISBURSEMENTS OF LOANS AND ADVANCES (INTEREST-FREE ADVANCES)—

Budget. —. 3382.

DISBURSEMENTS OF LOANS AND ADVANCES (LOANS AND ADVANCES BEARING INTEREST)—
Budget. —. 3382.

Budget. — . 5502.

DISTRICT LOCOMOTIVE SUPERINTENDENTS-

Question re Indian officers as District Traffic Superintendents and —

DISTRICT TRAFFIC SUPERINTENDENTS-

Question re Indian officers as — and District Locomotive Superintendents. 1559.

DISTURBANCES-

Question re occasions on which firearms were used for quelling civil

—— since October 1921. 1816-1819.

DIVISIONAL COMMISSIONERS-

Question re abolition of the posts of —— and Superintending and Sanitary Engineers. 2392:

Question re abolition of —. 3772.

Resolution re abolition of the posts of —. 3659-3667.

DURBAR(S)-

Attendance of Members of the Legislature at the Presentation Ceremony and Royal —. 2245.

Question re the order of precedence for Members of the Legislature at public —. 1820.

DWARKADAS, MR. JAMNADAS-

Budget. Ajmer-Merwara. 3373.

Budget. Army Department. 3201-3202.

Budget. Audit. 3218.

DWARKADAS, Mr. JAMNADAS-contd. Transfer and Monta and Manual and M Budget. Coorg. 3373.

Budget. Customs. 3033-3034.

Budget. Delhi. 3371, 3372.

Budget. General Administration. 3209-3210, 3213.

Budget. General discussion. 2772-2775.

Budget. Hyderabad. 3376.

Budget. Indian Postal and Telegraph Department. (Working expenses). 3136-3137.

Budget. Legislative Assembly (Ceremonial Officer). 3164, 3167.

Budget. Opium. 3089.

Budget. Railways, 3124, 3129.

Budget. Salt. 3083, 3085.

· Budget. Stamps-(including expenditure in England). 3096, 3097.

Budget. Stationery and Printing-(including expenditure in England).

Hindu Ceremonial Emoluments Bill. 3800-3801.

Indian Factories (Amendment) Bill. 1468, 1469, 1477, 1480, 1483, 1484, 1485.

Indian Finance Bill. (Budget). 3423-3424, 3429-3432, 3442, 3470, 3488-3490, 3525, 3528-3530, 3605-3606.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1456, 1460.

Motion for adjournment to pass a vote of confidence in Mr. Montagu. 2399-2400, 2402,

Motion for postponement of the resolution re policy of repression. 1509-1510.

Resolution re abandonment of the policy of repression. 1666-1669.

Resolution re equality of status for Indians in South Africa. 2324-2325. Resolution re Indianisation of the Services. 2351-2356, 2387, 2388.

Resolution re India's participation in the British Empire Exhibition,

1924. 3699-3700. Resolution re prevention of overcrowding on railways. 1556. Resolution re resignation of Mr. Montagu. 3720-3721.

E

EAST INDIAN RAILWAY-

Question re certificate of good conduct for Mr. Gur Prasad from the ---.

Question re — strike. 1613-1614, 2562-2563.

Question re management of the ---. 1821.

Motion for adjournment to discuss the - strike. 2396-2399.

EASTERN BENGAL RAILWAY-

Question re the transfer of the Dacca section of the — to the Assam Bengal Railway. 1823.

EDUCATION-

Budget. - 3244.

Question re Central Advisory Committee on - 1427-1429.

EDUCATION DEPARTMENT-

See "General Administration (Budget)."

EKHLARA COLLIERY—

Question re insufficient medical staff at the — to cope with infectious and contagious diseases. 2168.

ELECTION EXPENSES-

Question re statement of names, constituency and — of each member of the Indian Legislatures. 2751.

ELECTRIC INSTALLATION-

Question re — in Ambala Cantonment. 1374-1375.

Question re — in cantonments. 1373-1374.

ELECTRIC LIGHTS AND FANS-

Question re — for Indian troops in Ambala Cantonment. 1374.

ELECTRICITY (AMENDMENT) BILL-

Motion to take the report of the Joint Committee into consideration.

Adopted, 1462, we had said and come and promised

Motion to pass. 1463.

Adopted. 1463. 1998 September (Application). Histograms

EMIGRATION-

Budget — (External). 3276-3277.

Budget. Reduction of demand under head - 3276-3277.

Budget — (Internal). 3267-3276.

Budget. Reduction of demand under head - 3267-3276.

Indian --- Bill-

Presentation of Report of Select Committee. 1657.

Motion to take the Report of the Select Committee into consideration. 2049, 2184.

Adopted. 2184.

Motion to pass. 2219.

Adopted. 2219.

EPIGRAPHS, ARCHAEOLOGICAL SUPERINTENDENT FOR— Question re transfer of the office of the — from Madras. 1353.

ERODE, NANJUNDANGUDI-

Question re construction of — railway. 1569-1570.

EXAMINATIONS-

Question re competitive —— in India for the Imperial Services. 1569. Question re —— held by the Staff Selection Board. 1585-1586.

EXCHANGE-

Budget. - 3295-3300.

Budget. Reduction of demand under head ---. 3295-3300.

Question re rate of — for customs purposes. 3320.

EXCISE AND SALT-

Question re amalgamation of — establishments in Bihar and Orissa. 2564-2565.

FX-CONVICTS-

Question re the employment of — on Indian railways. 1576.

EXECUTIVE COUNCIL(S)-

Question re Advisory Committee of elected members to assist members of the —. 1599.

Question re appointment of the Hon'ble Mr. C. A. Innes to the —— 1370.

Question re position of Members of the —— in relation to Governor General's assent to provincial legislation. 1404.

Question re reduction in the number of members of some provincial ——. \$163-2164.

Question re reduction of strength of the Madras ---. 3778.

EXECUTIVE COUNCILLORS-

Question re reduction of — of the Governor of Madras to three. 2057.

EXPENDITURE-

Question re additional — due to the enhancement of pay and pensions of Government servants. 1377-1378.

EXPENDITURE CHARGED TO CAPITAL (CAPITAL OUTLAY ON TELEGRAPHS)—

Budget, —. 3392.

EXPENDITURE CHARGED TO CAPITAL (DELHI CAPITAL OUTLAY)—Budget. —. 3382.

EXPENDITURE CHARGED TO CAPITAL (IRRIGATION WORKS)—Budget. ——. 3382.

EXPENDITURE CHARGED TO CAPITAL (RAILWAYS)—Budget. —... 3382.

EXPENDITURE IN ENGLAND UNDER THE CONTROL OF THE HIGH COMMISSIONER FOR INDIA—

Budget. —. 3380-3381.

Budget. Currency, Stores for India. 3380-3381.

EXPENDITURE IN ENGLAND UNDER THE CONTROL OF THE SECRETARY OF STATE—

Budget. —. 3378-3380.

Budget. Reduction of demand under head ---. 3378-3380.

F

FACTORIES-

Indian - (Amendment) Bill-

Motion to take the Report of the Joint Committee into consideration. 1463.

Adopted. 1467.

Motion to pass. 1487.

Adopted. 1487.

FACTORIES AND WORKSHOPS-

Question re --- employees under control of Government. 3015.

FAIYAZ KHAN, MR. MUHAMMAD-

See "Questions and Answers."

FARES-

Question re —— in second class carriages on the Bombay, Baroda and Central India Railway. 1599.

FELL, SIR GODFREY-

Budget. Army Department. 3196-3198, 3202.

Budget Conveyance allowance of Members of the Legislature. 3174-3175.

Budget. General discussion. 2880-2887.

Cantonments (House Accommodation) Bill. 3749-3750.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1965-1966.

Resolution re Committee of Inquiry on expulsion from cantonments. 2127-2128.

Resolution re Committee on retrenchment. 2132-2138.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1783-1785.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2545-2546.

Resolution re Indian Mercantile Marine. 1538.

Resolution re Women's franchise. 2094-2095.

FINES-

Question re incidence of — and bonus forfeited on Indian railways. 2062.

FINE FUNDS-

Question re distribution of disbursements from — on Indian railways. 2062-2063.

FINANCE BILL-

The Indian

Motion for leave for introduction. 2676.

Introduced 2677

Motion to take into consideration. 3401.

Adopted, 3411.

Motion to pass. 3611.

Adopted. 3618.

Assent of the Governor General to the Indian - 3792.

Precedence for - 3555-3556.

FINANCIAL ADJUSTMENT-

— between the Home Government and the Government of India. 3320.

FIREARMS-

Question re licenses for —. 1586-1587.

Question rc occasions on which — were used for quelling civil disturbances since October 1921. 1816-1819.

FIRING-

Question re alleged — near the Juma Mosque on 27th February 1922.

Question re rates of - and food grains in other countries. 1376.

Question re special railway rates for transport of cattle and —. 1433.

Question re the rates of fodder and — in other countries. 1376.

FOODSTITES-

Question re distress of Postal Clerks in Simla owing to increase of prices of ——. 1387. Question re —— stocked for supply to troops overseas and loss thereby.

FOREIGN CLOTH-

Question re false labelling of — as Indian made cloth. 2969.

FOREIGN AND POLITICAL DEPARTMENT-

See "General Administration (Budget)."

FOREIGN AND POLITICAL SERVICE-

Resolution re the --- and military officers in judicial or administrative

FORESTS-

Budget. — . 3097-3103.

Budget. Forest Research Institute (Miscellaneous other charges). 3101.

Budget. Forest Research Institute (Establishment). 3101-3103.

Budget. — (Headquarters charges). 3097-3101.

Question re recruitment to the Imperial - Service. 1447-1448.

FOREST RESEARCH INSTITUTE—

Question re research work in the - Dehra Dun, and percentage of Indians engaged on the work. 3774-3777.

FRANCHISE-

Resolution re Women's -- 2076-2102.

FUNDAMENTAL RULES-

Question re concessions re leave and pension in the -... 3786-3787.

FUTWA-

Question re forfeiture of the religious — of the Ulemas. 1738-1739.

FUTWAH-ISLAMPUR-

Question re completion of — railway line. 1561.

GAJJAN SINGH, SARDAR BAHADUR-

Budget. Mines. 3242-3243.

Budget. Revenue and Agriculture Department. 3194.

Indian Finance Bill (Budget). 3516.

Question regarding charges made by --- against the Government. 2284-2285.

Question re the proportion of Indians and Europeans on theof the Government of India Secretariat. 1582.

GENERAL ADMINISTRATION-

Budget. - 3150-3213.

Budget. Army Department. 3194-3208.

Budget. Conveyance allowance of Members of the Legislature. 3169-

Budget. Education Department (One Registrar and three Superintendents). 3187.

Budget. Education Department (Pay of Officers). 3186.

Budget Education Department (Temporary Establishment). 3187-3191.

Budget. Educational Commissioner (Temporary establishment). 3191-3192.

Budget. Executive Council. 3154-3162.

Budget. Executive Council (Miscellaneous contingencies). 3153-3154.

Budget Foreign and Political Department (General reduction). 3179-3184.

Budget Foreign and Political Department (Pay of Officers). 3177-3178.

Budget. Legislative Department (General reduction). 3186.

Budget. Legislative Department (Three Solicitors). 3184-3185.

Budget. Legislative Assembly (One Ceremonial Officer and separate establishment for Legislative Assembly). 3163-3169.

Budget. Reduction of demand under head ---. 3208-3213.

Budget. Revenue and Agriculture Department. 3192-3194.

Budget Stenographer (2nd Personal) to Governor General. 3151-3153.

Budget. Sumptuary allowance of the Governor General. 3150-3151.

GENERAL MEDICAL COUNCIL-

Question re the registration of officers of the Indian Medical Service under the ---. 1437.

GENERAL OFFICERS COMMANDING-

Question re Indians on the Staff of -....... 1408.

GEOLOGY AND MINERALOGY-

Question re the establishment of a high class institute for - etc., in India. 1838-1839.

GEOLOGICAL SURVEY-

Budget. —. 3234-3235.

Budget. Reduction of demand under head ---. 3234-3235.

GHAFFAR, MR. ABDUL-

Question re the case of - of Charsadda. 3621.

GHOSE, MR. S. C .-

Resolution re women's franchise. 2088. See "Questions and Answers."

GHUTIYARI SHERIFF STATION-

Guestion re - on the Eastern Bengal Railway. 1366-1367.

GIDNEY, LIEUT.-COL. H. A. J.-

Budget (General discussion). 2799-2805.

Motion for adjournment to discuss the policy of Government in regard . to the political situation. 1456.

Resolution re abandonment of the policy of repression. 1706-1710.

Resolution re improvement of medical education in India. 2286-2292, 2302-2306.

Resolution re Indianisation of the Services. 2372-2374.

Resolution re Indian Mercantile Marine. 1546-1547.

Resolution re technical training of Indians and Anglo-Indian youths. 2514-2515, 2519-2520, 2532.

Resolution re utilisation of the indigenous systems of medicine. 1519-, 1520, 1531.

Resolution re withdrawal of Martial Law in Malabar. 2272-2273.

Resolution re women's franchise. 2084-2086.

See "Questions and Answers."

GINWALA, MR. P. P .-

Budget. Army Department. 3194-3196.

Budget. Civil Works-(including expenditure in England). 3302-3303.

Budget. Executive Council. 3154-3155, 3157, 3158, 3159-3160.

Budget. Executive Council (Miscellaneous contingencies). 3153-3154.

Budget. Legislative Assembly (One Ceremonial Officer). 3163-3166.

Budget. Legislative Department (General reduction). 3186.

Budget Stenographer (2nd Personal) to the Governor General. 3151-3153.

Civil Marriage (Amendment) Bill. 1625-1627.

Code of Civil Procedure (Amendment) Bill. 2633.

Indian Finance Bill (Budget). 3494-3496, 3612-3613, 3614-3615.

Indian Income-tax Bill. 1926-1927, 2017-2018, 2019-2020.

Resolution re abolition of the distinctions between votable and non-votable items in the Budget. 1948-1955, 1967, 1981-1983.

Resolution re adoption of the proposals of the Railway Finance Committee. 3755-3756.

Resolution re appointment of Committee to examine Sections 124-A, 153-A and 500 of the Indian Penal Code and Section 108 of the Code of Criminal Procedure, 1750-1752.

Resolution re appointment of Council Secretaries. 3829-3830.

Resolution re Committee on retrenchment. 2149.

Resolution re establishment of Railway Industries in India. 2707-2709. See "Questions and Answers."

GOODS TRAFFIC-

Question re routing of --- on East Indian Railway. 2618.

GORAKHPUR TRAGEDY-

Question re ---. 2563-2564.

GOUR, DR. H. S .-

Amendment of Standing Orders. 2420-2421, 2424-2426.

Budget. Army Department. 3202-3203, 3206.

Budget. Audit. 3217-3218.

GOUR, DR. H. S .- contd.

Budget. Civil Works*—(including expenditure in England). 3301-2302. 3304-3305, 3308, 3312, 3323, 3325.

Budget. Conveyance allowance of Members of the Legislature. 3171-3172.

Budget. Customs. 3038-3040, 3047.

Budget. Delhi. 3371.

Budget. Exchange. 3296-3297, 3300.

Budget. Executive Council. 3156-3161.

Budget. Expenditure in England under the control of the Secretary of State. 3379, 3380.

Budget. Foreign and Political Department (General reduction). 3179-3181.

Budget. General discussion. 2826-2831.

Budget. Geological Survey. 3235.

Budget. Hill Journey allowance. 3346-3349.

Budget. Legislative Assembly (One Ceremonial Officer). 3166-3168.

Budget. North-West Frontier Province. 3360, 3366.

Budget. Opium. 3090.

Budget. Ports and Pilotage. 3225.

Budget. Railways. 3104, 3113-3116.

Budget. Taxes on Income. 3047-3048, 3052-3054, 3056.

Budget. Indian Postal and Telegraph Department (working expenses). 3135.

Budget. Stamps (including expenditure in England). 3093-3094.

Budget Stationery and Printing (including expenditure in England).

Civil Marriage (Amendment) Bill. 1615, 1649, 1650, 1807-1813.

Civil Procedure (Amendment) Bill. 2447.

Code of Civil Procedure (Amendment) Bill. 2630-2631.

Code of Criminal Procedure (Amendment) Bill. 2635-2637.

Delhi University Bill. 1892-1894, 2494-2495.

Demands for Supplementary Grants. 2979-2981, 2990-2991, 2997-2998.

Hindu Coparcener's Liability Bill. 2647-2648.

Indian Emigration Bill. 2187, 2190-2191, 2205-2207.

Indian Finance Bill. (Budget). 3494-3488, 3405, 3452-3457, 3459, 3464, 3566-3567, 3599-3600, 3602-3605, 3608, 3611.

Indian Income-tax Bill 2007 2021 2574-2576, 2580-2581

Motion for adjournment of debate on Indian Ports (Amendment) Bill.

Motion for adjournment to discuss the position of Indians in Kenya. 2177-2179.

Motion for adjournment to discuss the East Indian Railway strike. 2398. Motion for adjournment to pass a vote of confidence in Mr. Montagu.

Point of order raised by — whether discussions in Select Committees could be mentioned in this House. 2242.

Police (Incitement to disaffection) Bill. 2680-2682.

Reference by — on the resignation of Mr. Montagu the Secretary of State for India. 2970.

GOUR, DR. H. S .- contd.

Remarks by — re reference of a Bill to a Select Committee. 1791-1793. Resolution re abandonment of the Policy of repression. 1662-1666.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1955-1957.

Resolution re appointment of a Committee to examine Sections 124-A 153-A and 500 of the Indian Penal Code and Section 108 of the Code of Criminal Procedure. 1742-1744.

Resolution re Committee on retrenchment. 2129-2132, 2140, 2150-2151.

Resolution re elected standing committees to be attached with the different Departments of the Government of India. 1764-1767.

Resolution re establishment of a Privy Council in India. 2726-2728, 2737-2739.

Resolution re equality of status for Indians in South Africa. 2331-2334. Resolution re improvement of medical education in India. 2300-2301. Resolution re Indianisation of the Services. 2374-2376.

 Resolution re India's participation in the British Empire Exhibition, 1924. 2598.

Resolution re prohibition of traffic in minor girls. 2599-2603, 2613-2615.

Resolution re re-appropriation between demands in the matter of reduction, 3383, 3388.

Resolution re representatives of India to Imperial and International conferences. 3626-3631, 3646-3650.

Resolution re suppression of traffic in women and children. 2225-2228.

Resolution re technical training of Indian and Anglo-Indian youths. 2517-2518, 2530-2531.

Resolution re withdrawal of Martial Law in Malabar. 2275-2276.

Resolution re Women's franchise. 2090-2093, 2098. See "Questions and Answers."

GOVERNMENT APPOINTMENTS-

Question re Indians and —. 1597, 1598.

GOVERNMENT CLERKS-

Question re maximum pay of second Division — of the Imperial Secretariat. 1588.

GOVERNMENT ESTABLISHMENT-

Question re curtailment of - in Simla. 1341.

COVERNMENT OF INDIA-

Question re Indian Secretaries, Deputy Secretaries and Under Secretaries in the —... 2161-2162.

Questions re Indians in superior post under the —. 1583.

Question re promotions from the subordinate establishment to high offices in the —___. 2055.

Question re staff employed in the Public Services in Madras directly under the —. 1440.

GOVERNMENT OF INDIA ACT-

Question re position in the Indian Civil Service of persons appointed under Section 98 of the —. 2751.

GOVERNMENT OF INDIA SECRETARIAT-

Question re Indians on the staff of the ---. 1381.

Question re late hours and attendance on holidays in the —. 1585

Question re proportion of Indians and Europeans on the Gazetted Staff of the —. 1582.

Question re working hours in the ---. 1584-1585.

GOVERNMENT OFFICES-

Question re equality of remuneration in -....... 1594.

GOVERNMENT POSTS-

Question re the exclusion of Indians from ---. 1584.

GOVERNMENT QUARTERS-

Question re water taps in — at Simla. 1384-1385.

GOVERNMENT SERVANTS-

Question re additional expenditure due to the enhancement of pay and pensions of ——. 1377-1378.

Question re associations of - 3786.

Question re grant of increased travelling allowance to -..... 1585.

GOVERNOR GENERAL-

For Assent of the — to Bills passed by the Indian Legislatures — See "Assent."

Question regarding questions referred to His Excellency the ---. 1591.

Question regarding stocking of - by Zamindars. 1588.

GRATUITY-

Question regarding discontinuance of 3rd degree pension and — to Indian temporary non-combatants. 3744.

GREAT INDIAN PENINSULA RAILWAY-

Question regarding frequency of machinery accidents on the ---. 2061.

GRECO-TURKISH CONFLICT-

Question regarding the British Cabinet and the ---. 2176.

GREEKS-

Question regarding alleged secret help for — from England. 2176.

GUARANTEE TERMS-

Question regarding branch lines of railways built under ---. 2060.

GUARDS-

Question regarding allegations against some — and ticket collectors of Ambala Kalka Railway. 1442.

Questions regarding reservation of posts of Special grade — for Europeans on North Western Railway. 3726.

GULAB SINGH, SARDAR-

Budget. General Administration. 3209.

Budget. Opium. 3087-3088.

Resolution regarding Foreign and Political Service and Military Officers in Judicial or Administrative posts. 2544-2545.

Resolution regarding technical training of Indian and Anglo-Indian youths. 2521-2522.

See "Questions and Answers."

GUNTUR-

Question re situation in ---. 1943, 1947.

GUR PRASAD, MR .-

Question regarding certificate of good conduct for —— from the East Indian Railway. 3732.

H

HAILEY, HONOURABLE SIR MALCOLM-

Amendment of Standing Orders, 1501.

Budget, 1922-23 (Introduction). 2653-2676.

Budget. Acetone Factory, Nasik. 3260-3262.

Budget. Agriculture. 3251-3252.

Budget. Assistant Collector (one), Madras. 3019-3020.

· Budget. Audit. 3215-3218.

Budget. Board of Inland Revenue. 3061-3062.

Budget. Civil Works —— (including expenditure in England). 3301-3303, 3312.

Budget. Currency. 3289-3291.

Budget. Currency. (Stores for India). 3381.

Budget. Customs. 3043-3045, 3047.

Budget. Customs Recreation Club. 3023-3024.

Budget. Establishments for quasi-commercial accounts. 3214-3215.

Budget. Exchange. 3297-3300.

Budget. Expenditure in England under the control of the Secretary of State. 3378-3380.

Budget. Executive Council. 3154, 3157, 3159, 3161.

Budget. General Administration. 3211-3213.

Budget. General discussion. 2829-2830, 2891-2899.

Budget. Income-Tax officer (one special), Madras, 3064-3065.

Budget. Income-Tax Officer (second). 3345-3346.

Budget. Indian Postal and Telegraph Department (working expenses). 3140, 3142-3143.

Budget. International Labour Conference. 3341.

Budget. Mint. 3293-3294.

Budget. Miscellaneous. 3342-3344.

Budget. Opium. 3087, 3088, 3089.

Budget. Ports and Pilotage. 3225.

Budget. Railways. 3118-3119, 3126-3127, 3129-3131.

Budget. Salt. 3083, 3086.

Budget. Stenographer (2nd Personal) to the Governor General. 3152.

Budget. Sumptuary allowance of the Governor General. 3151.

Budget. Taxes on Income. 3048-3049, 3052, 3053, 3054, 3055, 3059, 3071-3073, 3075-3076.

Congratulations on Honours bestowed on the Honourable the President of the Indian Legislative Assembly and members of the Executive Council of His Excellency the Governor General. 1451.

Demands for supplementary grants. 2978-2979, 2981, 2993-2994.

HAILEY, HONOURABLE SIR MALCOLM-contd.

Financial adjustment between the Home Government and the Government of India. 3320.

Indian Finance Bill (Budget). 3401, 3410-3411, 3413-3415, 3442-3448, 3457, 3459, 3464, 3465, 3466, 3471-3472, 3496-3498, 3500-3501, 3509-3511, 3513-3514, 3538-3539, 3544, 3570-3572, 3587, 3592-3595, 3600-3601, 3605-3611, 3617-3618.

Indian Income-Tax Bill. 1912, 1914, 1915, 1916-1917, 1919, 1922-1923, 1925, 1930-1931, 1935, 1937, 1957, 1995, 1998-1999, 2002, 2003, 2005, 2007-2008, 2015, 2021-2024, 2033-2034, 2037-2038, 2566, 2570-2571, 2573, 2579, 2579, 2580, 2581, 2584.

Motion by — for the election of the members of the Committee on Public Accounts. 2971.

Motion by — for the election of the members of the Standing Finance Committee and announcement of the proposed functions of it. 2971-2076

Motion for adjournment to discuss the conduct of the Deputy Commissioner, Delhi, in prohibiting a public open-air meeting on the 23rd March. 3844-3846.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1967-1974, 1983-1984.

Resolution re adoption of the proposals of the Railway Finance Committee. 3761-3763.

Resolution *re* Committee on Currency and Exchange. 1853-1859, 1862-1863, 1866-1868.

Resolution re Committee on retrenchment. 2139-2142, 2151.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1767-1770.

Resolution re Indianisation of the Services. 2389.

Resolution re re-appropriation between demands in the matter of reductions. 3383-3384, 3389.

Resolution re reduction of Madras contribution to Central Government. 2108.

Resolution re suppression of traffic in women and children. 2237-2238.

HAJEEBHOY, MR. MAHOMED-

See " Questions and Answers."

HARI LAL-

Question re inadequate medical aid in the case of — Banksman, at the Craddock Colliery. 2168.

HARTAL-

Question re - in India during the Royal Visit. 1575.

HEAD CONSTABLE BISHAMBAR DAYAL-

Question re the dismissal of -. 1382-1383.

HEADMASTERS-

Question re the recruitment of —— in the North-West Frontier Province. 1380-1381.

HEADMASTER, GOVERNMENT SCHOOL, HARIPUR—Question re the —... 3622.

HEDJAZ-

 Question re appointment of Indian officers to look after Indian pilgrims to —. 2741.

· Question re insecurity of Indian pilgrims travelling to ---. 2347.

Question re hardships on account of a heavy import duty at —. 2743, Question re taxation on foodstuffs and baggage of Indian pilgrims to —. 2741.

HEDJAZ RAILWAY-

Question re the purchase of a part of the ---. 2153-2154.

HIGH COURT-

Question re the development of the Calcutta - 2104-2105.

HIGHER SERVICES-

Question re the Indianisation of the ---. 1583-1584.

HOLLAND, SIR T .-

Question re the filling up of the vacancies caused by the retirement of — and Lord Sinha. 1584.

HINDU CEREMONIAL EMOLUMENTS BILL-(Mr. Latthe)-

Presentation of Report of Select Committee. 3079.

Motion to take the Report of the Select Committee into consideration. 3792.

Motion for re-circulation. 3795.

Motion to take into consideration. 3804.

Adopted. 3804.

Motion to pass. 3814.

Adopted. 3814.

HISTORICAL BUILDINGS-

Question re rules for conduct of visitors to ---. 2393-2394.

HOLIDAVS.

Question re authority for extending — in the Secretariat. 1567-1568.

HONOTIRS-

Congratulations on — bestowed on the President of the Legislative
Assembly and some members of the Executive Council of His Excellency the Governor General. 1450-1452.

HORNE, PROFESSOR-

Question re the cost of — 's tour in America. 2154-2155.

Question re the mission of — to America. 2394.

HOSTELS-

Question re unsatisfactory arrangements for accommodation of Members in —. 2395-2396.

HOTEL

Question re the erection of bungalows and a — in Poona. 1377.

HOUSE ALLOWANCE-

Question re the grant of — to Judges of the High Court, Madras.

Question re —— for staff working in railway stations and goods sheds in Calcutta. 2789-3790.

HOUSE OF COMMONS-SPEAKER OF-

Message from the — that opportunities will be offered to Members or any official connected with the Legislatures to study the procedure of the House of Commons if and when any of them goes to London.

HOUSE RENT ALLOWANCE-

Question re the grant of — to postal clerks. 1388.

HOWRAH AFFRAY-

Question re firing without warning in the ---. 2160-2161.

HULLAH, MR. J.-

Budget. Forest. 3373.

Budget. Forest Research Institute Establishment. 3102-3103.

Budget. Forest (Headquarters charges). 3098-3101.

Budget. Indian Museum (Curator Industries Section). 3236.

Budget. International Labour Conference. 3340.

Budget. Miscellaneous charges (Forest Research Institute). 3101.

Budget. Miscellaneous. 3343.

Budget. Survey of India. 3232-3233.

Indian Emigration Bill. 1657, 2049, 2184, 2214, 2219.

Land Acquisition (Amendment) Bill. 2068.

Resolution re abolition of impressed labour, conveyance and provision. 1876-1880.

Resolution re export of manures and oil-seeds. 1987-1989.

Resolution re measures for increasing cotton cultivation in India. 3657-3659.

HUSSANALLY, MR. W. M .-

Amendment of Standing Orders. 1501, 2409.

Budget. Customs Recreation Club. 3021.

Budget. General administration. 3209.

Budget. Indian Postal and Telegraph Department. 3134.

Budget. Ports and Pilotage. 3228, 3230.

Budget. Salt. 3083, 3086.

Budget. Stationery and Printing — (including expenditure in England). 3331, 3334-3335, 3339.

Budget. Taxes on Income. 3054-3055.

Civil Marriage (Amendment) Bill. 1627-1628, 1794.

Demands for supplementary grants. 2982, 2986.

Indian Finance Bill (Budget). 3414-3415, 3458, 3552-3553, 3569, 3572-3573.

Indian Income Tax Bill. 1913-1914, 1926, 1934-1936.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1457-1458.

Motion for adjournment to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open-air meeting on the 23rd March. 3792, 3840-3842.

Resolution re abolition of posts of Divisional Commissioners. 3663-3665.

Resolution re adoption of the proposals of the Railway Finance Committee. 3764-3766.

HUSSANALLY, MR. W. M .- contd.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1783.

Resolution re Indianisation of the Services. 2356-2359.

Resolution re prevention of overcrowding on railways. 1554. Resolution re resignation of Mr. Montagu. 3719-3720. See "Questions and Answers."

HYDERABAD-

Büdget. -- 3375-3377.

Budget. Reduction of demand under head ---. 3376-3377.

Question re transfer of the cantonment area of —. 1347-1348.

HYDERABAD-AHMEDABAD-

Question re through train service between ---. 2052-2053.

HYDERABAD CANTONMENT-

Question re the appointment of a Committee for the removal of the —. 1349.

HYDERABAD (SIND)-

Question re the transfer of the cantonment of —. 1828-1829.

HYDERABAD AND TANDO MUHAMMAD KHAN LINE-

Question re the opening of the ____. 2055.

I

IBRAHIM ALI KHAN, LIEUTENANT NAWAB MOHAMMAD—

IKRAMULA KHAN, MR. MIRZA MUHAMMED-

Resolution re Committee on Inquiry into the causes of the Moplah outbreak. 2938-2939.

IMPERIAL ESTABLISHMENTS-

Question re war allowances for — in Delhi and the Punjab. 2350.

IMPERIAL FOREST SERVICE-

Question re recruitment to the ---. 1447-1448.

IMPERIAL SECRETARIAT—

Question re appointment of Indians other than Bengalees and Punjabis in the —... 1406.

Question re Indians of the Imperial Services in the —. 2171.

IMPERIAL SERVICES-

Question re competitive examinations in India for the ---. 1569.

Question re increase in salaries of Members of the —— in India. 1598.

Question re Muhammadans in the ——. 2171-2172.

Question re overseas allowances for — other than the I.M.S. 1439-1440.

Question re revision of salary and pension of the ---. 1946.

IMPRESSED LABOUR-

Resolution re abolition of — conveyance and provision. 1869-1889.

Indian - Bill. (See 'Bill').

Governor General's assent to —. 2907. Question re exemption from — of contributions by teachers of Government aided schools to school provident funds. 3771.

INDEMNITY FOR INDIA-

Question re German ---. 2744.

INDIA OFFICE OFFICERS-

Question re deputation of — to India. 1945.

INDIAN ARMY-

Question re comparative strength of Indian and British element in

Question re Indianisation of the ---. 1351.

Question re nomination and selection of Anglo-Indian boys for the —. 2164.

Question re position of surplus officers of the ---. 3779-3780.

Question re provision of employment for demobilised Anglo-Indian offi-

Question re — officers in the United Provinces. 1335.

INDIAN AUTONOMY-Question re -- 1584.

INDIAN CADETS-

Question re differential treatment accorded to --- and European cadets. 2430.

INDIAN CIVIL SERVICE-

Question re civilians who retired from the -- on the introduction of the Reforms. 2053.

Question re eligibility for the -- examination to be held in India.

Question re listed posts in the -. 1404.

Question re placing of Urdu on the syllabus of the --- examination.

Question re position in the - of persons appointed under section 99 of the Government of India Act. 2751.

Question re ratio between Indian and European members of the ---.

Statement laid on the table re the average salary of officers of the --- in 1911 and 1921. 1490.

INDIAN EDUCATIONAL SERVICE-

Question re Indians in the ---. 2344.

INDIAN EMIGRATION ACT-

Governor General's assent to - 2907.

INDIAN ENGINEERING SERVICE-

Question re discontent in the India recruited branch of the --- 1337-1333.

INDIAN LEGISLATURE-

Question re the official vote in the ---. 1576.

INDIAN LIMITATION (AMENDMENT) ACT-

. (See 'Bill').

Governor General's assent to ---. 2907.

INDIAN LUNACY (AMENDMENT) ACT-

Governor General's assent to —— 1922. 2689.

INDIAN MEDICAL SERVICE-

Question re Indians and permanent posts in the ---. 1436.

Question re Indians in the ---. 1597.

Question re Medical men from Madras in the ---. 1436.

Question re pay of Indian and European officers of the ---. 1439.

Question re registration of officers of the — under the General Medical

Question re retention of military rank of ex-temporary officers of the —. 2750.

Question re Selection Board for the -. 1436-1437.

INDIAN MERCANTILE MARINE-

Resolution re —. 1531-1548.

INDIAN PENAL CODE (AMENDMENT) BILL-

(Section 375) (Rai Bahadur Bakshi Sohan Lal). (See 'Bill').

INDIAN PENAL CODE-

Resolution re examination of the — (Declared withdrawn). 2106.

INDIAN POSTAL AND TELEGRAPH DEPARTMENT-

Budget. —. 3132-3143.

Budget. Presidency and District Officers, Radio Offices. 3132-3135.

Budget. — (Working expenses). 3135-3143.

INDIAN SOLDIERS-

Question re meat consumed during the last year by — and British Soldiers. 1582-1583.

Question re supply of meat to — as a fixed ration. 3741.

INDIAN STORES DEPARTMENT-

Question re procedure for purchase of stores by the ——. 3737-3738. (See 'Budget').

INDIAN UNIVERSITIES-

Question re the recognition of medical diplomas of — by the General Medical Council. 1598-1599.

INDIANISATION OF SERVICES-

Question re the ---. 1583-1584.

Resolution re ---. 2351-2392.

INDO-BURMA RAILWAY-

Question re construction of the proposed —. 2172.

INDO-EUROPEAN TELEGRAPH DEPARTMENT-

Budget. —. 3143-3144.

Budget. Reduction of demand under head - 3143-3144.

INDUSTRIES-

Budget. - 3256-3263.

Budget. Acetone Factory, Nasik. 3256-3263.

Question re promotion of key — (paper and iron) in India. 2056-2057.

INNES, HONOURABLE MR. C. A .-

Budget. Acetone Factory, Nasik. 3258-3259, 3262.

Budget. Allowances. (Holiday and Overtime). 3027-3028.

Budget. Assistant Collector (one), Madras. 3018-3019.

Budget. Customs. 3030-3032, 3035-3036, 3038, 3039.

Budget. Customs Recreation Club. 3020, 3021-3022.

Budget. Emigration - (Internal). 3272-3274.

Budget. Indian Stores Department. (One Chief Controller). 3279-

Budget. Joint Stock Companies. 3277.

Budget. Mines. 3242.

Budget. Miscellaneous Departments. 3287, 3288.

Budget. Ports and Pilotage. 3223-3224, 3228-3229, 3230.

Budget. Railways. 3109-3111, 3122-3123, 3128, 3130.

Budget. Salt. 3080-3081, 3084, 3085.

Budget Stamps (including expenditure in England). 3092-3097.

Budget. Stationery and Printing — (including expenditure in England). 3339.

Cotton Transport Bill. 2911-2913, 3684.

Demands for supplementary grants. 2983-2986.

Indian Factories (Amendment) Bill. 1466, 1467, 1483, 1486.

Indian Finance Bill (Budget). 3424-3426, 3435-3436, 3451-3454, 3461-3464, 3468-3471, 3512, 3515, 3517, 3519-3520, 3522, 3523, 3531, 3532, 3534, 3536, 3541, 3542, 3543, 3545, 3546, 3548, 3551-3553.

Indian Merchant Shipping Bill. 3680-3681, 3683.

Indian Ports (Amendment) Bill. 2586-2587, 3683-3684.

Question re appointment of the — to the Executive Council. 1370.

Resolution re adoption of the proposals of the Railway Finance Committee. 3750-3755, 3756, 3766-3767, 3768-3769.

Resolution re establishment of Railway Industries in India. 2694-2697, 2709-2710, 2712.

Resolution re Indian Mercantile Marine. 1535-1537, 1541-1542, 1545-1546.

Resolution re India's participation in the British Empire Exhibition of 1924. 2587-2592, 2599, 3691-3695, 3700.

Resolution re prevention of overcrowding on railways. 1551-1553.

Resolution re technical training of Indian and Anglo-Indian youths. 2514, 2515, 2517, 2518, 2527-2529.

INSPECTORS OF RAILWAYS-

Question re the appointment of Indian Senior Government — of Railways to watch the distribution of wagons. 1829-1830.

INSTITUTE-

Question re the establishment of a high class —— for Geology and Mineralogy, etc., in India. 1838-1839.

INTERMEDIATE CLASS COMPARTMENTS-

Question re grouping of —. 1840.

INTEREST ACT, 1839, AMENDMENT BILL. (Mr. Abdul Quadir)—
Motion for leave to introduce. 1653.
Rejected. 1656.

INTEREST ON MISCELLANEOUS OBLIGATIONS—Budget —. 3144.

IRRIGATION, etc.— Budget —. 3132.

IRRIGATION DEPARTMENT—
Question re the Frontier——, 3620-3621.

ISLAMIC NEWS-

Question re Government action against the ---. 2175.

ISMAIL, SAIVED MUHAMMAD— Resolution re release of Ali Brothers. 2931.

ISWAR SARAN, MUNSHI-

Amendment of Standing Orders. 2417-2418.

Budget. Civil Works — (including expenditure in England). 3306-3307.

Budget. Conveyance allowance of Members of the Indian Legislature. 3172-3173.

Budget. Customs. 3045-3047.

Budget. Extra Assistant Commissioners. 3351-3354.

Budget. Foreign and Political Department. 3183-3184.

Budget. General discussion. 2866-2868.

Budget. Indian Postal and Telegraph Department (working expenses). 3136.

Civil Marriage (Amendment) Bill. 1629-1632.

Civil Procedure (Amendment) Bill. 2452-2453.

Code of Civil Procedure (Amendment) Bill. 2632-2633.

Delhi University Bill. 2479, 2490-2491.

Hindu Ceremonial Emoluments Bill. 3807-3808.

Indian Finance Bill (Budget). 3475-3476, 3477, 3597-3598.

Motion for adjournment to discuss the policy of Government in regard

Motion for adjournment to discuss the policy of Government in regard to the political situation, 1455.

Motion for postponement of resolution re policy of repression. 1509-1512.

Motion for adjournment to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open-air meeting on the 23rd March. 3842-3844.

Reference by — on the resignation of Mr. Montagu the Secretary of State for India. 2970.

Resolution re abandonment of the policy of repression. 1657-1661, 1730-

ISWAR SARAN, MUNSHI-contd.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1957-1958.

Resolution re abolition of impressed labour conveyance and provision.
1890-1882.

Resolution re establishment of Railway Industries in India. 2701-2703. Resolution re equality of status for Indians in South Africa. 2339-2331. Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2533-2538, 2555-2556, 2557.

Resolution re resignation of Mr. Montagu. 3717-3719.

Resolution re withdrawal of Martial Law in Malabar. 2270-2272. See "Questions and Answers."

J

JAILS COMMITTEE-

Question re consideration of the Report of the —. 2171. Question re recommendations of the —. 1573-1574.

JAMA MOSQUE-

Question re alleged firing near the -- on 27th February 1922. 3001.

JAMALPUR RAILWAY WORKSHOPS-

Question re Indian apprentices in the ---. 1370.

JATKAR, MR. B. H .--

Budget. Forest Research Institute Establishment. 3103.

Resolution re appointment of a Committee to examine Sections 124-A, 153-A, and 500 of the Indian Penal Code and Section 108 of the Code of Criminal Procedure. 1749-1750.

See "Questions and Answers."

JEJEEBHOY, SIR JAMSETJEE-

Address of Welcome to His Royal Highness the Prince of Wales. 1609-1610.

Budget. Acetone Factory, Nasik. 3258.

Budget. Ports and Pilotage. 3224.

Budget. Public Health. 3248.

Civil Marriage (Amendment) Bill. 1644.

Motion for adjournment to discuss the resignation of Mr. Montagu. 3017.

Resolution re resignation of Mr. Montagu. 3714-3715.

Resolution re release of the Ali Brothers. 2934.

See " Questions and Answers."

JOINT STOCK COMPANIES— Budget. —. 3277.

Budget. Reduction of demand under head - . 3277.

JOSHI, MR. N. M.-

Budget. Acetone Factory, Nasik. 3258, 3261.

Budget. Allowances (Overtime and Holiday). 3026, 3028.

Budget. Archæology. 3241.

Budget. Audit. 3215, 3216.

JOSHI, MR. N. M .- contd.

Budget. Civil Works — (including expenditure in England). 3303-3304, 3306, 3308.

Budget. Conveyance allowance of Members of the Indian Legislature. 3174-3175.

Budget. Customs Recreation Club. 3024-3025.

Budget. Emigration - (Internal). 3268-3269, 3273.

Budget. Extra Assistant Commissioners. 3353. Budget. Foreign Department Press. 3331-3332. Budget. Forest, (Headquarters charges). 3100.

Budget. General discussion. 2878-2880.

Budget. Indian Stores Department (One Chief Controller). 3284.

, Budget. International Labour Conference. 3341.

Budget. Legislative Assembly (One Ceremonial Officer). 3167, 3168, 3169.

Budget. Miscellaneous Departments. 3287.

Budget. Ports and Pilotage. 3223, 3230.

Budget. Railways. 3107-3108, 3109, 3110, 3119, 3129, 3130, 3131.

Budget. Salt. 3081-3082.

Budget. Stationery and Printing —— (including expenditure in England). 3333-3334.

Budget. Taxes on Income. 3050, 3051, 3054, 3055.

Civil Marriage (Amendment) Bill. 1620-1623.

Delhi University Bill. 1901-1904.

Demands for supplementary grants. 2981, 2982, 2985.

Hindu Ceremonial Emoluments Bill. 3797-3798, 3799, 3811.

Indian Emigration Bill. 2184, 2185, 2186, 2187, 2194, 2197-2199, 2210, 2215, 2216, 2218.

Indian Finance Bill (Budget). 3411, 3412-3413, 3462, 3483-3484, 3524, 3534, 3535.

Indian Income-Tax Bill. 1912, 1915.

Indian Merchant Shipping Bill. 3683.

Indian Ports (Amendment) Bill. 2907, 2908, 2909, 2910, 3684.

Motion for adjournment to discuss the East Indian Railway strike. 2399.

Motion for election of members of the Standing Finance Committee and the proposed functions of it. 2973, 2974, 2976.

Resolution re abolition of impressed labour conveyance and provision. 1869-1874, 1887-1888.

Resolution re adoption of the proposals of the Railway Finance Committee. 3756-3757, 3767.

Resolution re equality of status for Indians in South Africa. 2325-2326.

Resolution re Indianisation of the Services. 2390, 2391, 2392.

Resolution re prevention of overcrowding on railways. 1555, 1557.

Resolution re suppression of traffic in women and children. 2224-2225. Resolution re utilisation of the indigenous systems of medicine. 1522,

Resolution re Women's franchise. 2076-2079, 2101.

See "Questions and Answers."

JUDGES-

Question re the grant of house allowance to — of the High Courf, Madras. 1594-1595.

JURY-

Question re the grant of jurisdiction to the —— in cases of sessions trial. 1566.

Question re trial by - in all major provinces. 1595.

JUSTICE-

Resolution re measures for providing cheap and speedy —— in India. 3668-3675.

K

KABRAJI, Mr. J. K. N.-

Indian Emigration Bill. 2214, 2218. Indian Income-Tax Bill. 2020.

KABUL

Question re the salary and cost of the establishment of the British Minister at --- . 1945.

KAMAT. MR. B. S .-

Budget. Acetone Factory, Nasik. -3256-3257, 3258.

Budget. Allowances (Overtime Holiday). 3025-3026.

Budget. Army Department. 3203.

Budget. Customs Recreation Club. 3020-3021.

Budget. General discussion. 2875-2878.

Budget. Indian Museum (Curator, Industries Section). 3236.

Budget. Legislative Assembly (One Ceremonial Officer). 3163-3164, 3165, 3169.

Budget. Railways. 3104-3107, 3123.

Budget. Revenue and Agriculture Department. 3192, 3193.

Budget. Stamps - (including expenditure in England). 3092.

Demands for supplementary grants. 2982.

Hindu Ceremonial Emoluments Bill. 3802, 3803.

Indian Finance Bill (Budget). 3536-3537.

Indian Merchant Shipping Bill. 3682-3683.

Married Women's Property Bill. 2648-2650, 2654.

Police (Incitement to disaffection) Bill. 2686-2687.

Resolution re adoption of the proposals of the Railway Finance Committee. 3763-3764.

Resolution re India's participation in the British Empire Exhibition, 2595-2596.

Resolution re prohibition of traffic in minor girls. 2605-2608.

 Resolution re representatives of India to Imperial and International Conferences. 3635-3638, 3641-3642.

Resolution re technical training of Indian and Anglo-Indian youths. 2514, 2515-2516, 2524-2527.

See "Questions and Answers."

KANIKA, RAJA OF— Oath of Office. 2283.

KANKINARA POST OFFICE-

Question re burglary in the -..... 3731.

KARACHI-

Question re absence of notice to property owners in — in effect of the new leases. 2621.

Question re authority on which house owners have been dispossessed in —. 2622.

Question re difficult conditions at ---. 1602.

Question re hardships of property owners in —— cantonment under new lease on Form B. 2621.

Question re illegality of leases in Form B. taken on old sites in —— cantonment. 2622.

Question re lease in perpetuity in — cantonment. 2620.

Question re provision of new office buildings for Western Command in — cantonment. 2623.

Question re transfer of houses in - held on original tenure. 2621.

Question re suggested extension of — cantonment for location of Western Command. 2623.

KARACHI PREVENTIVE SERVICE-

Question re discontent in the ---. 2054.

KARACHI TRIAL-

Question re case against Ali Brothers and other co-accused in ——. 1338-1340.

KASEM, MAULVI ABUL-

Code of Criminal Procedure (Amendment) Bill. 2071-2073, 2635, 2641-2642.

Motion for adjournment to discuss the policy of Government in regard
to the political situation. 1454, 1458, 1459.

Motion for adjournment to discuss the conduct of the Deputy Commissioner, Delhi, in prohibiting a public open-air meeting on the 23rd March. 3836-3837.

Resolution re abandonment of the policy of repression. 1678-1682.

Resolution re Committee of Inquiry into the causes of the Moplah outbreak. 2946-2947.

Resolution re India's participation in the British Empire Exhibition of 1924. 3699.

Resolution re resignation of Mr. Montagu. 3712.

Resolution re withdrawal of Martial Law in Malabar. 2266-2267.

Resolution re Women's franchise. 2095, 2096, 2097.

'See "Questions and Answers."

KASGANJ-AGRA RAILWAY-

Question re the --- project. 1381-1382.

KEITH, MR. W. J.— Oath of Office. 1561.

KENYA COLONY-

Motion for adjournment to discuss the position of Indians in —— (not admitted). 2176-2179.

KHAGARIA, SAMASTIPUR-

Question re the construction of the - railway line. 1433-1434.

KHAN OF AGROR-

Statement laid on the table re the warrant of arrest of the —. 1334-1335.

KHILAFAT AFFAIRS—

Question re feeling of Indian Moslems over ---. 1341.

KHILAFAT CONFERENCE-

Question re resolution passed at the Karachi -. 1566.

KHILAFAT MOVEMENT-

Question re correspondence with provincial Governments re suppression of non-co-operation and the ——. 2752.

KING'S COMMISSIONS-

Question re selection of candidates for ---. 1430.

KIUL JUNCTION-

Question re better lighting for - 2167.

Question re construction of safe routes to the quarters of railway employees at ——. 2167-2168.

Question re extension of passenger shed at ---. 2167.

Question re low level platform at ---. 1433.

KOTRI ROHRI LINE-

Question re raised platforms on the — of the North-Western Railway. 1343.

KULAURA-SYLHET BRANCH LINE-

Question re discomforts of passengers on the ——Assam Bengal Railway. 3724-3725.

L

LAKSHMI NARAYAN LAL, RAI SAHIB-

Amendment of Standing Orders. 1505-1507.

Budget. Bangalore. 3377.

Indian Finance Bill (Budget). 3416-3417, 3540-3541, 3547-3548, 3581, 3611.

Resolution re appointment of a Committee to examine Sections 124-A_i,

153-A and 500 of the Indian Penal Code and Section 108 of the Crimi-

nal Procedure Code. 1740-1742, 1754-1755.

Resolution re utilisation of the indigenous systems of medicine. 1513-1518.

See "Questions and Answers."

LADY SUPERINTENDENT-

Question re the seniority of a — of a British Station Hospital over that of an Indian Station Hospital. 1826-1827.

LAND ACQUISITION (AMENDMENT) BILL (Mr. Ramaya Pantulu)—

Motion for leave to introduce. 2065.

Adopted. 2068.

Introduced. 2068.

Motion for circulation. 2635.

Adopted. 2635.

LAND ASSESSMENT-

Question re revision of - 2058.

LAND CUSTOMS—

Question re the administration of — on the frontiers of Pondicherry. 1408-1409.

LAND REVENUE-

Budget. — 3091.

Budget. Reduction of demand under head -..................... 3091.

LATTHE, MR. A. B .-

Hindu Ceremonial Emoluments Bill. 3792-3793, 3803-3804, 3808-3809, 3814.

Resolution re Committee on Railway Risk Notes. 2955.

LAW AND ORDER-

Question re the correspondence between the Central and Provincial, Governments re the enforcement of ——. 1815.

LEAGUE OF NATIONS-

Question re India's contribution to the expenses of the —. 1402-1403.

LEAVE RULES-

Question re better — for the Postal Department. 2349.

Question re application of European service — to the Master and official Referee of the Calcutta High Court. 2749.

LEGAL PRACTITIONERS-

Question re the grant of licenses to — in the North-West Frontier, Province. 3622-3623.

LEGISLATIVE ASSEMBLY-

Adjournment of the—. 1487, 1512, 1560, 1589, 1612, 1686, 1736, 1789, 1813, 1941, 1989, 2050, 2073, 2102, 2151, 2220, 2243, 2252, 2342, 2392, 2428, 2498, 2558, 2615, 2652, 2688, 2739, 2812, 2899, 2914, 29066, 2998, 3077, 3144, 3219, 3312, 3389, 3472, 3553, 3618, 3677, 3722, 3769.

Meeting of the —. 1333, 1489, 1513, 1561, 1613, 1657, 1737, 1791, 1815, 1891, 1943, 1991, 2051, 2075, 2103, 2153, 2221, 2245, 2283, 2343, 2393, 2429, 2499, 2559, 2617, 2653, 2689, 2741, 2813, 2901, 2915, 2967, 2999, 3079, 3145, 3221, 3313, 3391, 3473, 3555, 3619, 3679, 3723, 3771.

Prorogation of the ---. 3850.

Question re grant of conveyance and haulage allowance to Members of the — at Delhi. 1562.

LEGISLATIVE ASSEMBLY-contd.

Question re grant of daily and conveyance allowance to the Delhi Member of the ——. 2164.

Uninterrupted sitting of the --- for the day. 3321.

See also for - Budget "General Administration (Budget.)"

LEGISLATIVE DEPARTMENT-

For - Budget see "General Administration (Budget.)"

LIBRARY-

- of the Indian Legislature. 3400.

LICENSES-

Question re - for firearms. 1586-1587.

LIGHTING-

Question re better - at Kiul Junction. 2167.

LIMITATION ACT-

Report of Select Committee on Indian —. 2221. See "Bill."

LINDSAY, MR. DARCY-

Budget. Agriculture. 3250-3251.

Budget. Civil Works—(including expenditure in England). 3305, 3311, 3325.

Budget. Foreign and Political Department. 3180.

Budget. General discussion. 2766-2769.

Budget. Indian Postal and Telegraph Department (Working expenses). 3137-3138, 3140, 3142.

Budget. Ports and Pilotage. 3225-3226.

Budget. Punjab. 3068.

Budget. Stationery and Printing—(including expenditure in England). 3335, 3337, 3339.

Budget. Taxes on Income. 3053-3054.

Indian Finance Bill (Budget). 3521-3522, 3544-3545, 3548-3550, 3561-3562, 3575, 3580.

Indian Income-Tax Bill. 2582-2583.

Resolution re abandonment of the policy of repression. 1701-1704.

Resolution re adoption of the proposals of the Railway Finance Committee. 3767-3768.

Resolution re elected standing committees with the Government of India. 1779.

Resolution re prevention of overcrowding on railways. 1553-1554.

Resolution re resignation of Mr. Montagu. 3709.

See "Questions and Answers."

LISTED POSTS-

· Question re — in the Indian Civil Service. 1404.

Question re provision of — for provincial service men in Assam. 2155.
 Question re — for provincial service men. 2170.

LLEWLYN SMITH COMMITTEE-

Question re recommendations of the -. 3396.

LOANS-

Question' re military officers and — from contractors. 2058.

LOCOMOTIVE DEPARTMENT-

Question re eligibility of Indian boys for vacancies in the —— of the Oudh and Rohilkhand Railway. 1349-1350.

Question re expenditure on — and Carriage and Wagon department of railways in India. 3398-3399.

Question re Indians in the — of the North Western Railway. 1400.

Question re Indians in the — and Carriage department of Company worked State railways. 1824.

LORD SINHA-

Question re filling up of the vacancies caused by the retirement of Sir T. Holland and —. 1584.

LUNACY-

The Indian— (Amendment) Bill.

Motion for leave to introduce. 2075.

Adopted. 2076.

Introduced. 2076.

Motion to take into consideration. 2245.

Adopted. 2245.

M

MADRAS-CHINGLEPUT-

Motion to pass. 2246. Adopted. 2246.

Question re construction of — double lines. 1400.

MADRAS CONTRIBUTION-

Resolution re reduction of — to Central Government (Ruled out of order). 2106-2108.

MADRAS EXECUTIVE COUNCIL-

Question re reduction in strength of the ---. 2500.

MAHABHIRGHAT-

Question re inconvenience to travellers owing to the steamer not visiting —. 1562.

MAHADEO PRASAD, MUNSHI-

Budget. Stamps (including expenditure in England). 3094. Code of Criminal Procedure (Amendment) Bill. 2638. Hindu Coparcener's Liability Bill. 3701. Indian Finance Bill. (Budget). 3516-3517, 3520-3521. See "Questions and Answers."

MAHARATTA NATIVE COMMISSIONED OFFICERS— Question re—— in the Military Department. 1376-1377.

MAHESH KHUNT-

Question re waiting rooms at ---. 1613.

MALABAR-

Question re operations in —. 1595-1596.

Question re present situation in -..... 1353.

Question re relief and measures for protection in -....... 1592-1593.

Question re relief measures in -. 2395.

Question re safeguarding of lives and property in — and disbandment of a garrison station at Mallapuram. 1572.

Question re tenancy question in — and the causes of the Moplah outbreak. 3781-3782.

Resolutions re relief for distressed parts of —. 2713-2726.

Resolution re withdrawal of Martial Law in —. 2255-2281.

MALABAR POLICE-

Question re alleged atrocities by the - on Moplah women. 2346.

MALABAR TRAIN TRAGEDY-

Question re the appointment of a Committee to inquire into the —____.

1351.

MALAVIYA, PANDIT G. A .-

Question re reduction of the sentence of Pandit K. K. Malaviya and —... 1837-1838.

MALDA RAILWAY STATION-

Question re ---. 1367-1368.

MANGALORE-ARSIKERE LINE-

Question re construction of the - in Malabar. 2346.

MANILAL'S DEPORTATION-

Question re injustice of Mr. — from Fiji, New Zealand and Céylon. 2747.

MAN SINGH, BHAI-

Budget. (General discussion). 2807-2810.

Budget. Forest Headquarters charges. 3097-3098.

Budget. Forest Research Institute Establishment. 3101-3102.

Budget. North-Western Railway (Working expenses). 3131.

Budget. Taxes on Income. 3058-3060, 3072.

Civil Marriage (Amendment) Bill. 1803-1806.

Delhi University Bill. 2492-2493.

Indian Emigration Bill. 2189-2190, 2208, 2211-2212, 2214-2215, 2217-2219.
Indian Income-tax Bill. 1919-1920, 1925, 1926, 1933, 1938, 1993-1994, 2016, 2571-2573.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1458.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1977-1978.

. See " Questions and Answers."

MANURES-

Question re prevention of the export of oil cakes and other —. 1437. Question re prices of the various kinds of —. 1437-1438.

Resolution re export of — and oil seeds. 1984-1989.

MARRIAGE-

Civil - (Amendment) Bill-

Motion to refer to Select Committee. 1615.

Motion for postponement of the debate. 1657.

Metion to refer to Select Committee. 1795. Rejected. 1813.

See " Bill ".

MARTIAL LAW-

Question re cost of — administration in Malabar. 2500-2501.

Question re — in Malabar. 1565.

Resolution re withdrawal of — in Malabar. 2255-2281.

MAZUMDAR, BABU TINKARI-

Question re discharge of — temporary 1st class agent, Supply and Transport Corps. 3787-3788.

McCARNUK, CAPTAIN-

Question re ransom paid for Captain Bishop and -... 3735.

McCARTHY, Mr. F .-

Amendment of Standing Orders. 1497, 1499, 1500, 1502, 1503, 2417, 2420. Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1966.

Resolution re Indianisation of the Services. 2387, 2389-2390.

See "Questions and Answers."

MEAT-

Question re — consumed during the last year by Indian and British soldiers. 1582-1583.

Question re - for British troops. 1583.

MECCA AND MEDINA-

Question re unsafe land route between — and suggested steamer service for pilgrims. 2742.

MEDICAL AID-

Question re inadequate — in the case of Hori Lal, Banksman at the Craddock Colliery. 2168.

MEDICAL DIPLOMAS-

Question re recognition of — of Indian Universities by the General Medical Council. 1598-1599.

MEDICAL EDUCATION-

Resolution re improvement of — in India. 2286-2308.

MEDICAL SERVICES-

Budget. —. 3244-3247.

Budget. Pay of establishment — superintendence and provision for travelling allowance — superintendence. 3244-3247.

MEDICAL STAFF-

Question re insufficient — at the Ekhlara Colliery to cope with infectious and dangerous diseases. 2168.

MEDICAL TRAINING-

Question re cost of Dr. Norman Walker's deputation to India in connecnection with —— in India. 2440.

MEDICINE-

Resolution re utilisation of the indigenous systems of —. 1513-1531.

MEMBERS OF INDIAN LEGISLATURE-

Question re statement of names, constituency and election expenses of each of the — 2751.

MEMORIAL(S)-

Question re —— for the grant of a solatium to any postal audit office. 3743-3744.

Question re —— from the Postal clerical staff for a uniform rate of time scale of pay. 1386-1387.

Question re — from the staff of the Railway Department. 2051. Question re statements of — withheld. 1591-1592.

MENIALS-

Question re grievances of — in the Government of India Secretariat. 2351.

MERCHANT SHIPPING-

The Indian - Bill-

Motion to take into consideration. 3681. Adopted. 3683. (See "Bills").

MESSAGE-

- from Council of State re Bills, passed in that Chamber. 1842.
- from Council of State re draft Address of welcome to His Royal Highness the Prince of Wales. 1642.
- from Council of State re resolution to refer the Delhi University Bill to a Joint Committee. 1989.
 - from Council of State re the Indian Lunacy Act, 1912, and the Bill to amend the law relating to income-tax and super-tax. 2558.
 - from Council of State that it agrees to the Emigration Bill and the Delhi University Bill as passed by the Assembly. 2676.
 - from Council of State that it agrees to the Income-tax and Supertax Bill as amended and passed by the Assembly. 2688.
 - from the Council of State that it agrees to the Provincial Small Cause Courts Amendment Bill and the Indian Limitation Bill as passed by the Assembly. 2688.
 - from the Council of State re the Press Law Repealing and Amending Bill and the Indian Ports (Amendment) Bill. 3817.
- of farewell to His Royal Highness the Prince of Wales. 3148-3149.
 of farewell from His Royal Highness the Prince of Wales. 3321.
- from His Excellency as to the heads of expenditure to be open for discussion in the Legislative Assembly when the financial statement is under consideration. 2754.
- rom the Secretary of State intimating thanks to non-official members of the Indian Legislature for their message of confidence 2444.

METEOROLOGY-

Budget —. 3233-3234.

Budget. Reduction of demand under head - 3233-3234.

METUR PROJECT-

Question re the —. 1596-1597.

MILEAGE-

Question re— and traffic on State railways in India in 1910-11 and 1920-21. 1824.

MILITARY ACCOUNTS DEPARTMENT-

Question re amount unaccounted for in the Poona District office of the —... 3391.

Question re discontent in the —. 3392-3393.

Question re educational qualifications for the Subordinate Accounts

Department and the —... 3392.

MILITARY ADMINISTRATION-

Question re the cost of the Civil and — in India. 1574-1575.

MILITARY ASSISTANT SURGEONS-

Admission of Indians as ---. 1430.

MILITARY DEPARTMENT-

Question re cost to the - of maintaining peace and order. 3620.

MILITARY OPERATIONS-

Question re Home and Government of India estimates and actuals of expenditure on —— between 1914 and 1920. 2501.

MILITARY TRAFFIC-

Question re third class carriages on the North Western Railway for —. 3014.

MILITARY TRAINING-

Question re - for Indian Officers, 3145.

MILITARY WORKS SERVICES-

Question re employment of temporary non-regular officers in the ——, 3009-3011.

Question re Indians in the ---. 1408.

MINES-

Budget ---. 3241-3244.

Budget. Reduction of demand under head - .. 3241-3244.

MINOR GIRLS-

Resolution re prohibition of traffic in ---. 2599-2615.

MINT-

Budget ---. 3292-3295.

Budget. Reduction of demand under head -... 3292-3295.

Question re expenditure incurred by the Calcutta — on account of coining cases, 3012-3013.

MINT DEPARTMENTS-

Question re method of adjustment in -. 3013-3014.

MINT MASTERS-

Question re evidence of — and Assay Masters in cases of counterfeit coining. 3013.

MISCELLANEOUS-

Budget. International Labour Conference. 3340-3341.

Budget ---. 3340-3344.

Budget. Reduction of demand under head -..... 3341-3344.

MISCELLANEOUS DEPARTMENTS-

Budget. Indian Stores Department (One Chief Controller). 3278-3286. Budget ——. 3278-3288.

Budget. Other Contingencies. 3286-3287.

Budget. Reduction of demand under head - 3287-3288.

MISRA, MR. B. N .-

Hindu Ceremonial Emoluments Bill. 3812-3813.

Indian Finance Bill (Budget). 3420-3423, 3571-3572.

Oath of Office. 3079.

See " Questions and Answers."

MISRA, MR. P. L .-

Budget. Education Department (Temporary Establishment). 3189-3190. Budget. Extra Assistant Commissioners. 3353.

Budget. Forest Research Institute (Miscellaneous other charges). 3101.

Budget. International Labour Conference. 3340-3341.

Budget. Presidency and District Offices. Radio offices. 3132-3133, 3135.

Budget. Taxes on Income. 3074-3075.

Civil Procedure (Amendment) Bill. 2451-2452.

Hindu Ceremonial Emoluments Bill. 3795-3797, 3805.

Resolution re abolition of posts of Divisional Commissioners. 3659-3661,

Resolution re technical training of Indian and Anglo-Indian youths. 2518.

Resolution re utilisation of the indigenous systems of medicine: 1518-1519.

See "Questions and Answers."

MITRA, MR. KHAGENDRA NATH-

Oath of Office. 1561.

Resolution re resignation of Mr. Montagu. 3705.

MOLASSES-

Question re quantities of foreign sugar and —— imported into India. 3320.

MONGHYR PURABSERAI-BARRIARPUR-

Question re the construction of — railway line. 1433.

MONTAGU, MR .-

Motion for adjournment to pass a vote of confidence in —. 2399-2402. Reference by Dr. Gour and others on the resignation of —., Secretary of State for India. 2970-2971.

Resolutionere resignation of - 3701-3722.

MOPLAH(S)-

Question re levalty of educated — 2345-2346.

Question re ravages wrought by —. 1565-1566, 1570-1572.

Question re restrictions on recruitment of -. 3009.

Question re treatment of resident — in recovered villages. 1565. Question re the alleged burning of — houses. 1351.

MOPLAH POPULATION-

Question re the — of Malabar. 2345.

MOPLAH OUTBREAK-

Question re details of the -. 1596.

Question re evacuation of villages in Ernad and Walwanad owing to

Resolution re inquiry into the causes of ---. 2938-2950.

MOPLAH TRAIN TRAGEDY-

· Question re —. 1564-1565, 1566-1567.

MORIAM STATION-

Question re deficient platform lighting at —. 2441.

MUDALIAR, MR. S .-

Resolution re Committee of Inquiry into the causes of the Moplah outbreak. 2942-2946, 2948.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1758-1759.

Resolution re reduction of Madras contribution to Central Government. 2107.

See "Questions and Answers."

MUHAMMAD HUSSAIN, Mr. ALI BUKSH-

See "Questions and Answers."

MUKHERJEE, Mr. J. N.-

Amendments of Standing Orders. 1508, 2047.

Amendments of Standing Orders (Supplementary). 1508. Budget. Acetone Factory, Nasik. 3259-3260.

Budget. Civil Works-(including expenditure in England). 3301.

Budget. Currency (Stores of India). 3380-3381.

Budget. Exchange. 3296-3300.

Budget. Other Contingencies. 3286-3287.

Budget. Stationery and Printing-(including expenditure in England). 3336.

Civil Marriage (Amendment) Bill. 1633-1637.

Civil Procedure (Amendment) Bill. 2180-2182.

Civil Procedure (Amendment) Bill. 2449-2451.

Code of Criminal Procedure (Amendment) Bill. 2064-2065.

Indian Finance Bill (Budget). 3591-3592, 3597. Indian Merchant Shipping Bill. 3681-3683.

Resolution re Committee on Railway Risk Notes. 2955-2957.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1759.

MUKHERJEE, MR. J. N .- contd.

Resolution re improvement of medical education in India. 2302. Resolution re utilisation of the indigenous systems of medicine. 1521. See "Questions and Answers."

MUKHERJEE, BABU TARA PADA-

Question re — 's speeches at Lahore. 3734-3735.

Question re the case of ——, dismissed Post Master. 1409-1426, 3732-3734. Question re dismissal of ——. 1431.

MUKHERJEE, RAI BAHADUR T. P .-

Budget. General discussion. 2888-2889.

Resolution re measures for increasing cotton cultivation in India. 3653-3657.

See "Questions and Answers."

MUNSIFFS-

Question re appointment and qualifications of — in the North-West Frontier Province. 2343.

MUSSALMAN DEPUTATION-

Question re — to the Viceroy in December, 1921. 1838.

MUSSALMAN WAQFS REGISTRATION BILL-

Postponement of motion for reference to Select Committee. 1650-1651. See "Bill."

N

NABI HADI, MR. SYED-

Resolution re resignation of Mr. Montagu. 3715-3716. See "Questions and Answers."

NAG, RAI BAHADUR G. C .-

Budget. Emigration — (Internal). 3271-3272.

Budget. Extra Assistant Commissioners. 3350-3351, 3355.

Budget. Income Tax Officer (Second). 3344-3346.

Budget. Income Tax Officer (One Special), Madras. 3062-3063.

Civil Marriage (Amendment) Bill. 1642-1644.

Delhi University Bill. 2475-2476, 2478. Indian Emigration Bill. 2203, 2204, 2207.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2557.

See "Questions and Answers."

NAIDU, MR. G. N .---

Question re petition from — for compassionate allowance. 1378.

NAND LAL, DR .-

Budget. Army Department. 3205.

Budget. Aviation. 3253-3254.

Budget. Customs. 3042-3043.

NAND LAL, DR .- contd.

·Budget. Customs Recreation Club. 3025.

Budget. Education Department (Pay of Officers). 3186.

Budget. Emigration (External). 3276.

Budget. Foreign and Political Department (Pay of Officers). 3177-3178.

Budget. North-West Frontier Province. 3355-3357, 3361.

Budget. Punjab. 3066-3068.

Budget. Railways. 3128, 3131.

Budget. Salt. 3083, 3085-3086.

Budget. Survey of India. 3231-3232.

Budget. Taxes on Income. 3056-3057.

Demands for supplementary grants. 2983.

Indian Finance Bill (Budget). 3539, 3572.

Indian Income Tax Bill. 2003, 2006-2007.

Indian Press Law Repeal and Amendment Bill. 3686.

. Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1962.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1778-1779.

Resolution re export of manures and oil-seeds. 1987.

Resolution re prevention of overcrowding on railways. 1553, 1559-1560. Resolution re representatives of India to Imperial and International Conferences, 3644-3646.

Resolution re resignation of Mr. Montagu. 3721-3722.

Resolution re utilisation of the indigenous systems of medicine. 1520. See "Questions and Answers."

NAYAR, MR. K. M.-

Amendment of Standing Orders. 2418.

Resolution re relief for distressed parts of Malabar. 2713-2719, 2725-2726. Resolution re withdrawal of Martial Law in Malabar. 2265-2266.

See "Questions and Answers."

NEOGY, Mr. K. C .-

Amendment of Standing Orders. 2405, 2407.

Budget. Emigration — (Internal). 3267-3268, 3269.

Budget. Establishments for quasi-commercial accounts. 3213-3214.

Budget. Railways. 3124-3126, 3127.

Delhi University Bill. 2480, 2481, 2482.

Demands for supplementary grants. 2995-2996, 2998. Indian Finance Bill (Budget). 3465-3466, 3467.

Indian Income Tax Bill. 2037.

Resolution re adoption of the proposals of the Railway Finance Committee, 3759-3761.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1755-1758, 1787-1788.

Resolution re Indian Mercantile Marine. 1543-1545.

See " Questions and Answers."

NEW DELHI-

Question re the annual cost of maintenance and income from —. 2055. Question re expenditure under head residential accommodation in —. 2054.

NEWSPAPERS--

President's remarks about the impropriety of reading — in the House. 2789.

Question re securities from — under the Press Act. 2156-2157.

NEW YEAR-

- greetings by Mr. President. 1333.

NON-CO-OPERATION-

Question re correspondence with provincial Governments re suppression of the — movement and the Khilafat movement. 2752.

Statement re Government policy in regard to —. 2502-2503.

NON-CO-OPERATORS-

Question re Government action against ---. 2748.

NON-OFFICIAL BUSINESS-

Question re days allotted for — of the Assembly. 1427.

NORTH-WEST FRONTIER PROVINCE-

Budget. - 3344-3369.

Budget. Extra Assistant Commissioners. 3350-3355.

Budget. Hill Journey allowance. 3346-3349.

Budget. Income-Tax Officer (Second). 3344-3346.

Budget. Reduction of demand under head ---. 3355-3369.

Question re administration of the ---. 2343.

Question re appointment and qualifications of Munsiffs in the —. 2343.

Question re certain convictions in the — and their justification. 3621.

Question re girls kidnapped in the ---. 3736.

Question re the grant of licenses to Legal Practitioners in the —. 3622-3623.

Question re lawyers in the ---. 2343-2344.

Question re ransoms and compensation for Hindus and Muhammadans in the —... 3735.

NORTH-WESTERN RAILWAY-

Question re Assistant Traffic Superintendents on the ---. 1399.

Question re exclusion of Indians from certain posts on the —. 3726-

Question re increased employment of Indians as Traffic Inspectors (Transportation) on the ——. 3001-3002.

Question re passenger sheds on platforms on the — and the Bombay, Baroda and Central India Railway. 1343.

Question re passes for traffic canvassers on the ---. 3012.

Question re posts of Station Masters held by Indians and Europeans on the —. 3727.

Question re raised platforms on the Kotri-Rohri line of the —. 1343.

Question re recruitment by the — of Indian graduates as commercial probationers. 3777.

NORTH-WESTERN RAILWAY-contd.

Question re refreshment rooms for Indians on the ---. 1343-1344.

Question re reservation of posts of special grade guards for Europeans on the —... 3726.

Question re third class carriages on the —— for military traffic. 3014.

NUR ELAHI, MR.-

Question re the promotion of — to Assistant District Inspector. 3622. NURSES—

Question re comparative cost of maintenance of — in India. 2158. Question re discontent among — in Indian Troops Hospitals. 1827. Question re distinctions between English and Indian trained Army — . 1836.

Question re domiciled European and Anglo-Indian — employed during the Great War. 2156.

Question re domiciled European and Anglo-Indian — on the permanent cadre of the Queen Alexandra Nursing Society. 2156.

Question re equality of treatment as between English and Indian trained Army — . 2158.

Question re number of — in British and Indian Station Hospitals and the expenditure on their upkeep. 1827.

Question re proportion of beds per working — in British and Indian Station Hospitals. 1827.

NUTANGANJ SUB-POST OFFICE, BURDWAN—Question re theft in the —. 3731.

0

OATH OF OFFICE-

Aiyar, Mr. A. V. V. 2741.

Bhanja Deo, Raja Rajendra Narayan of Kanika. 2283.

Bray, Mr. Denys de Saumarez. 1561.

Bridge, Mr. George. 2393.

Keith, Mr. W. J. 1561.

Misra, Mr. Biswanath. 3079.

Mitra, Mr. Khagendra Nath. 1561.

Renouf, Mr. W. C. 1333.

Sin, Maung Maung. 1657.

Webb, Sir Montagu de Pomeroy. 1657.

Way, Mr. Theodore Alban Henry. 1513.

OFFICIAL SECRETS-

The Indian — Bill.

Motion for circulation. 3690.

Adopted. 3690.

(See 'Bill.')

OIL CAKES-

Question re the prevention of export of — and other manures. 1437. OIL, SEEDS.

Resolution re export of manures and - 1984-1989.

OPIUM-

Budget --- 3087-3091.

Budget. Reduction of demand under head -. 3087-3091.

ORIGINAL TENURE-

Question re conditions for the transfer of property held on —. 1406. Question re improvements to and re-building of houses on plots of land held on —. 1406-1407.

ORIYAS-

Question re the number of — and Oriya assimilating tribes in Bengal,
Behar, Central Provinces and Madras. 3772.

ORIYA SPEAKING TRACTS-

Question re amalgamation of -. 3782.

OTHER SCIENTIFIC INSTRUMENTS-

Budget —. 3244.

OUDH RENT BILL—

Question re the —. 1403-1404.

OUDH AND ROHILKHAND RAILWAY-

Question re eligibility of Indian boys for vacancies in the locomotive and other departments of the —. 1349-1350.

Question re overcrowding of passengers on the —— during the Moradabad Exhibition. 2442.

OVERTIME-

Question re extra remuneration for — work done by Government of India clerks, 1392-1393.

P

PACIFIC COMPACT-

Question re India and the --. 2163.

PALESTINE-

Question re safe routes to holy places in —— for Indian visitors —— 2741.

Panel of Chairmen - 1452.

PANISUFF, MR. B. S .-

Question re memorial from -. 3744.

PAPER INDUSTRY-

Question re the promotion of the - in India. 2057.

PASSENGERS-

Question re reserved compartment for third class -. 2166.

PASSENGER SHED-

Question re extension of the - at Kiul Junction. 2167.

Question re — on platforms of stations on North-Western Railway and the Bombay, Baroda and Central India Railway. 1343.

PASSENGER TRAINS-

· Question re — between Madras and Pallavaram. 1400.

PASSPORTS-

Question re religious objection to photos for — by Muhammadan visitors and pilgrims to Egypt, etc. 1350-1351.

PASTEUR INSTITUTES-

Question regarding - in India. 1383-1384.

PAY-

Question re discontent among clerks of attached offices as regards scales of ——. 2159.

Question re disparity between scales of —— in Secretariat and attached Offices. 1593.

Question re improvement in the starting — of the second division of the Secretariat offices. 1389-1390.

Question re inadequate scales of —— of clerks in Attached offices. 2158-2159.

Question regarding maximum — of second Division Government Clerks. 1588.

Question re postponement of maximum — under revised time-scale. 3739-3740.

Question re revised scales of — in the office of the Director-General, Indian Medical Service and the office of the Director, Medical Services. 2159-2160.

Question re revised scale of — of the Karachi Preventive Service. 1601.

FAY AND PENSION-

Question re additional expenditure due to enhanced —. 2057-2058.

Y OF DUFTRIES-

Question regarding position and —. 2968.

PENAL SETTLEMENT—

Question re abolition of the — in the Andamans. 2157.

ENCH COLLIERIES_

Question re managers of — with certificates of competency. 2169.

PENSION-

Question re discontinuance of 3rd de e — and gratuity to Indian temporary non-combatants. 3744.

Question re total — paid by Government it pensioners. 1402.

PENSIONABLE SERVICE-

Question re — of the staff of the Director-General, Indian Medical Service. 1394-1397.

PERCIVAL, MR. P. E .-

Budget. (General discussion). 2775-2778.

Budget. Ports and Pilotage. 3224-3225, 3226.

Hindu Ceremonial Emoluments Bill. 3793-3795. Resolution re Women's franchise. 2088-2089.

PERMANENT-WAY INSPECTOR—

Question re the salaries of Indian and European — on State and other Railways in India. 1825.

FILGRIMS-

Question re inconvenience to Indian — from quarantine. 1563.

Question re Indian — during the last Haj. 1563.

Question re insecurity of Indian — travelling to Hedjaz. 2347.

Question re numbers of — to Jeddah last season. 2743.

PLAGUE EPIDEMICS-

Question re the opinion of the people in regard to -...... 1446.

PLATFORM-

Question re low level — at Kiul Junction. 1433.

Question re — on the Reshikesh Road station, on the Oudh and Rohil-khand Railway. 2174.

POLICE-

Budget. 3218-3219, 3222.

Budget. Reduction of demand under head - 3222.

- (Incitement to Disaffection) Bill-

Motion for leave to introduce. 2047.

Adopted, 2048.

Introduced. 2048.

Motion to take into consideration - 2677.

Motion to refer to Select Committee. 2680.

Adopted. 2680. (See 'Bill.').

POLICEMEN-

Question re — killed in execution of duty and pensions to their families. 2501.

POLITICAL AGITATION-

Question regarding cost to Government resulting from — and riots. 2624.

POLITICAL OFFENDERS-

Question re treatment of Indian —. 1597.

FOLITICAL PRISONERS-

Question re amnesty to - commemorate the Royal visit. 3011.

Question re communication from the Secretary of State re treatment of
——. 1946-1947.

Question re special treatment for —— who have not committed violence. 1601.

Question regarding treatment of -...... 2500.

Question re uniform treatment of —. 2172.

Question re uniformity of treatment for -. 1828.

POLITICAL UNREST-

Question re military expenditure in connection with —— during the current financial year. 2344.

PONDICHERRY-

POONA DISTRICT OFFICE-

Question re amount unaccounted for in the —— of the Military Accounts
Department. 3391.

PORTS-

Indian - (Amendment) Bill-

Motion for leave to introduce. 2586.

Adopted. 2587.

Introduced. 2587.

Motion to take into further consideration. 3683.

Motion to pass. 3684.

Adopted. 3684.

(See 'Bill').

PORTS AND PILOTAGE-

Budget. - 3222-3231.

Budget. Reduction of demand under head ---. 3223-3231.

POST OFFICES-

Question re employment of women clerks in —. 1442-1443.

Question re hours of business in —. 3318-3319.

Question re number of Superintendents of — appointed in Bihar and Orissa. 3773.

Question re recruitment of Probationary Superintendents of —. 1443. Question re Superintendents of — in the Nilgiris and other divisions. 1445.

POSTAL APPOINTMENTS-

Statement laid on the table re the recruitment for —— in the Dacca \cdot Range. 1333-1334.

POSTAL ARTICLES—

Question re number of — imported into India and the denominations of each of them. 2440.

POSTAL AUDIT OFFICE-

Question re favourable treatment for clerks on the decentralisation of the —— Calcutta. 3743.

Question re memorial for the grant of a solatium to any ---. 3743-3744.

POSTAL CLERKS-

Question re different rates of pay for — and telegraphists. 1387.

Question re dissatisfaction of — in Burma with revised scales of pay. 2348-2349.

Question re distress of — of Simla owing to increase in prices of foodstuffs. 1387.

Question re grant of house rent allowance to ---. 1388.

Question re memorials from the — for a uniform rate of time-scale of pay. 1386-1387.

POSTAL DEPARTMENT-

Question re better leave rules for the —. 2349.

Question re concessions to and by the — in relation to railways with which Government can have no contracts. 3399.

Question re curtailment of reserve staff for —. 2348.

Question re grant of railway concessions to —. 2051.

POSTAL INSPECTORS-

Question re examiners of --- 's examination. 1440.

POSTAL OFFICIALS-

Question re dissatisfaction among — in Burma owing to high cost of living, 2347-2348.

POSTAL SERVICE-

Question re higher appointments in the --- in India. 3319-3320.

POSTMASTER-

Question re the number of appointments in the cadre of —. 1444.

POSTMASTER GENERAL-

Question re administration of Mr. G. P. Roy as — of Bengal and Assam. 2813-2814.

Question re appointments in the grade of — in India and Burma. 1444.

PRECEDENCE-

Question re the order of —— for members of the Legislature at public durbars. 1820.

PRESENTATION CEREMONY-

Attendance of members at the --- and Royal Durbar. 2245.

PRESIDENCY POSTMASTERS-

Question re —. 1444.

PRESIDENT, HONOURABLE THE-

Announcement of the names of the members elected to serve on Standing Finance Committee and the Committee on Public Accounts. 3745.

Committee to inquire into the functions of the Deputy President. 1452.

Congratulations on Honours. 1450-1451. Election of Public Accounts Committee. 3679.

Election of Fublic Accounts Committee. 3679.

Election of Standing Finance Committee. 3680.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1457-1458, 1459.

New year's greetings by —. 1333.

Nominations for Select Committee on Standing Orders. 1508.

Notice of Motion under Rule 11. 1453.

Panel of Chairmen. 1452.

Prorogation of the Session, 3850.

Remarks about the impropriety of reading newspapers in the House, 2739.

Ruling re discussions of resolutions. 1728.

Ruling re entry of persons into the Assembly Chamber. 1460.

Ruling re motion for reference of a Bill to Select Committee. 1491.

Ruling re procedure in proposing amendments to Standing Orders. 1497-1498.

Ruling re proper procedure during a division. 1981.

Ruling re reference of a Bill to a Select Committee. 1793-1794.

Ruling re reference to proceedings in another place. 3623.

Ruling re Standing Order 38. 1452-1453.

Ruling that the discussions in Select Committees cannot be mentioned in the House. 2243.

PRESIDENT, HONOURABLE THE-contd.

Ruling re voting under misapprehension at Divisions. 3161-3162.

Ruling re withdrawal of amendments. 1729.

Ruling re withdrawal of resolution on account of absence of the Mover. 1509.

Select Committee on Standing Orders. 1610, 1614-1615. Separate establishment for Assembly. 3169.

PRESS ACTS-

Question re dates for considering Bills to repeal -. 3393.

PRESS LAW REPEAL AND AMENDMENT BILL-

Presentation of the Report of the Select Committee on - 2687. Motion to take into consideration. 3685.

Motion to pass. 3689.

Adopted. 3690. (See 'Bill.')

PRESS MESSAGE-

Question re interception of a —. 3736.

PREVENTIVE OFFICERS-

Question re free quarters for --- of the Customs (Karachi). 1345.

Question re pay of - of the Karachi Customs Department. 1344.

Question re recruitment of —. 1347.

Question re working hours of -- 1342.

Question re free quarters for the Karachi ---. 1601-1602.

Question re revised scale of pay of the Karachi - . 1601.

Question re uniform scale for - in Calcutta, Bombay and Karachi. 1347.

PRINCE OF WALES, H. R. H. THE-

Address of welcome to ---. 1448, 1609-1610.

Message of farewell from —. 3321. Message of farewell to —. 3148-3149.

Question re a statement that the car of —— was fired at. 3015-3016.

Question re treatment of -- convicted under the Criminal Law Amendment Act. 3011-3012.

PRIVY COUNCIL-

Resolution re establishment of a -- in India. 2726-2739.

PROBATIONARY SUPERINTENDENTS-

Question re recruitment of --- of Post Offices. 1443.

PROCEEDINGS-

References to -- in another place. 3623.

Question re conditions for the transfer of - held on original tenure. 1406.

PROROGATION-

- of the Session. 3850.

PROVINCIAL ACTS-

Question re numbering of the Legislative Acts of the Provinces. 2751.

PROVINCIAL ENGINEERING SERVICE-

Question re status of members of the new ---. 3626.

PUBLIC ACCOUNTS COMMITTEE

Motion by Hon'ble Sir W. M. Hailey for the election of members of the —. 2971.

Election of members of -. 3679-3680.

Announcement of the names of Members elected to serve on the — and the Standing Finance Committee. 3745.

PUBLICITY BUREAUS-

Question re establishment of — 2156.

PUBLIC HEALTH-

Budget. - 3248-3249.

Budget. Reduction of demand under head - 3248-3249.

PUBLIC SERVICE(S)-

Question re the rules for the purchase and supply of stores for the ——. 1446.

Question re staff employed in the —— in Madras directly under the Government of India. 1440.

PUBLIC SERVICE COMMISSION-

Question re the establishment of a --- in India. 3004.

PUBLIC WORKS DEPARTMENT-

Question re revised scale of pay for — and Railway Accounts. 3738.
Question re hardships of — Accountants and Railway Accountants under revised scales of pay. 3740.

Question re inadequate personal allowance for — Accountants. 3741.

Question re late effect to revision of pay for — Accountants. 3740-3741.

Question re unfavourable position of — Accountants and Railway Accountants as compared with the Subordinate Accounts Service.

3740.

PUBLIC WORKS DEPARTMENT CODE

Question re applicability of the —. 3623.

PYARE LAL, MR.-

Civil Marriage (Amendment) Bill. 1628-1629.

Code of Criminal Procedure (Amendment) Bill. 2639, 2641.

Hindu Ceremonial Emoluments Bill. 3801. Indian Emigration Bill. 2192-2193, 2218.

Resolution re Committee of inquiry on expulsion from Cantonments. 2127.

Resolution re suppression of traffic in women and children. 2231. See "Questions and Answers."

QASUR-PAKPATAN-LODHRAN RAILWAY-

· Question re re-laying of the - line, 3394.

QUARANTINE-

Question re inconvenience to Indian pilgrims from -. 1563.

QUARTERS-

Question re free - for the Karachi Preventive Service. 1601-1602. Question re free - for Government officers. 1602.

QUEEN ALEXANDRA NURSING SOCIETY-

Question re domiciled European and Anglo-Indian nurses on the permanent cadre of the - 2156.

QWADIR, KHAN SAHIB MAULVI ABDUL-

Interest Act, 1839 (Amendment) Bill. 1653-1654.

Resolution re abolition of posts of Divisional Commissioners. 3665-3666. See " Questions and Answers."

QUESTIONS-

Question re —— in the Vernaculars. 1366. Question re —— disallowed in the Legislative Assembly and Council of State in 1921. 1590-1591.

Question re — referred to His Excellency the Governor General. 1591. Question re — in Indian Legislature relating to matters in dispute be-

tween Government of India and Secretary of State. 1591. Question re rules under which members asking - on provincial subjects are referred to Provincial Governments. 2169.

Question re expenses incurred by the Government of India in answering - put by Members of the Indian Legislatures. 2431.

QUESTIONS AND ANSWERS-

ABDULLA, MR. SAIVED MUHAMMAD-

Question re aeroplanes in India. 3397.

Question re aeroplanes in possession of the University Corps, etc. 3397.

Question re aeroplanes in military use. 3397-3398.

Question re aeroplanes with the Police. 3398.

Question re civil aeroplaning under the licenses of district officers. 3398.

Question re flying of aeroplanes on private lands. 3397.

Question re restrictions on civil aeroplaning. 3396-3397. Question re restrictions on the sale of scientific instruments. 3398.

AGARWALA, LALA GIRDHARILAL-

Question re abolition of the posts of Commissioners of Divisions. 1574.

Question re abolition of Boards of Revenue and the posts of Commissioners of Divisions. 1574.

Question re additional expenditure due to enhanced pay and pension.

Question re appointment of Indians other than Bengalees and Punjabis in the Imperial Secretariat. 1406.

Question re Capital Retention Committee at Allahabad. 1405.

Question re clerks in Attached Offices. 1594.

AGARWALA, LALA GIRDHARILAL-contd.

Question re cost of the Civil and Military administration in India. 1574-

Question re creation of an Indian Bar. 1403.

Question re discontent among the staff of Attached offices. 1594.

Question re disparity between scales of pay in Secretariat and Attached offices. 1593.

Question re eligibility for the Indian Civil Service examination to be held in India. 1430-1431.

Question re employment of ex-convicts, etc., on Indian Railways. 1576. Question re equality of remuneration in Government offices. 1594.

Question re exclusion of Indians from Government posts. 1584.

Question re export of good breeds of cattle.

Question re fencing of railway lines. 1577.

Question re filling up of the vacancies caused by the retirement of Sir T. Holland and Lord Sinha. 1584.

Question re Hartal in India during the Royal visit. 1575.

Question re Indians on the staff of the Government of India Secretariat. 1381.

Question re Indianisation of the posts of Secretaries, Deputy Secretaries, etc., in Secretariats. 1405-1406.

Question re Indian and non-Indian officers in the Military Department entrusted with the duties of Royal Air Force, etc. 1445.

Question re Indians in superior posts under the Government of India.

Question re Indianisation of the Higher Services. 1583-1584.

Question re Indian Autonomy. 1584.

Question re Kasganj-Agra Railway project. 1381-1382.

Question re listed posts in the Indian Civil Service. 1404. Question re maintenance of waterways in India. 2174-2175.

Question re meat consumed during the last year by Indian and British soldiers. 1582-1583.

Question re meat for British troops. 1583.

Question re military officers and loans from contractors. 2058.

Question re navigability of the large rivers in India. 2175.

Question re official vote in the Indian Legislature. 1576.

Question re Oudh Rent Bill. 1403-1404.

Question re position of Members of the Executive Council in relation to Governor General's assent to provincial legislation. 1404.

Question re proportion of Indians and Europeans on the Gazetted Staff of the Government of India Secretariat. 1582.

Question re questions disallowed in the Legislative Assembly and Council of State in 1921. 1590-1591.

Question re questions referred to His Excellency the Governor General.

Question re questions in the Indian Legislature relating to matters in dispute between Government of India and Secretary of State. 1591. Question re the railway Kosht Nibarak Samiti, Lucknow. 1576.

AGARWALA, LALA GIRDHARILAL-concld.

Question re representations against the present policy of repression.

1576.

Question re representations against the repressive policy of Government.

Question re retention of military rank of ex-temporary officers of the Indian Medical Service. 2750.

· Question re river traffic to relieve railway traffic. 2175.

Question re searchlights on railway trains. 1576-1577.

Question re statements of memorials withheld. 1591-1592.

Question re transfer of villages from Bihar and Orissa to Bengal. 1593.

Question re treatment of Congress or Khilafat volunteers. 1584. Question re ultimate Court of Appeal in India. 1405.

Question re Universities in the U. P., Punjab and Bengal. 1381.

AGNIHOTRI, MR. K. B. L .-

Question re differentiation in allowances between Indian and European members of the delegation to British Guiana. 2746.

Question re injustice of Manilal's deportation from Fiji, New Zealand and Ceylon. 2747.

Question re standard of allowances to delegates going overseas. 2747.

AHMED, MR. K .-

Question re administration of Mr. G. P. Roy as Postmaster General, Bengal and Assam. 2813-2814.

Question re appointment of Council Secretaries with knowledge of the vernaculars. 1366.

Question re appointment of Indian Senior Government Inspectors of Railways to watch the distribution of wagons. 1829-1830.

· Question re Civil Guards. 1354.

Question re contracts between the Secretary of State and Indian Railways. 1823.

Question re cost of the treaty with Afghanistan. 1369-1370.

Question re discrimination between Indians and Anglo-Indians on Railways. 2617.

Question re discussions in the Assembly on the Ackworth Committee Report. 2618.

Question re European service leave rules for the Master and official referee of the Calcutta High Court. 2749.

Question re expenses incurred in answering questions put by the members of the Imperial Parliament and other Colonial Legislatures. 2432.

Question re German and Belgian Railway Acts. 2620.

Question re Ghutiyari Sheriff Station of the Eastern Bengal Railway. 1366-1367.

Question re increase in goods rates on railways. 2618.

Question re Indians on the Railway Board and the rates tribunal, 1821.
Question re Indians in the Locomotive and Carriage Departments of Company worked State Railways. 1824.

Question re Malda Railway Station. 1367-1368.

Question re management of the East Indian Railway. 1821.

AHMED, MR. K .- contd.

Question re mileage and traffic on State railways in India in 1910-11 and 1920-21. 1824.

Question re proposed memorial of Princess Zaib-un-Nisa Begum. 2968. Question re questions in the vernaculars. 1366.

Question re railway rates preferential to foreign traffic. 1821-1822.

Question re Railway rates between Howrah Station and stations on the Oudh and Rohilkhand Railway. 2618.

Question re routing of goods traffic on the East Indian Railway. 2618.

Question re salaries of Indian and European Permanent-Way Inspectors on State and other railways in India. 1825.

Question re State management of Indian Railways. 1822-1823.

Question re State ownership of Railways in Germany and Belgium. 2619. Question re suggested revision of Indian Railways Act 9 of 1890 with a view to State ownership. 2619.

Question re telegraphic communication for Chapai, Nawabganj and Kansat. 1368-1369.

Question re transfer of the administrative control of Aden. 1354-1366.

Question re transfer of the area between the Police Stations of Rajmahal and Barharwa in Bihar and Orissa to Bengal. 1369.

Question re transfer of the Dacca section of the Eastern Bengal Railway to the Assam Bengal Railway. 1823.

Question re undue preference for Europeans on railways. 1823.

AHMED BAKSH KHAN, MR .-

Question re Civil Aviation Schools in India. 2429.

Question re differential treatment accorded to Indian Cadets and European Cadets. 2430.

Question re indignation and resentment amongst the Indians caused by Mr. Churchill's speech at the East African Dinner as to the status of Indians in Kenya. 2429.

AIYER, SIR P. S. SIVASWAMY-

Question re administration of the North-West Frontier Province. 2343. Question re commissions for Indians and their admission to the Artillery and other branches of the service. 2157-2158.

Question re Indian Territorial Force. 2172-2174.

Question re rates and standards of railways in India as compared with foreign countries. 1737-1738.

AKRAM HUSSAIN, PRINCE AFSAR-UL-MULK MIRZA MUHAMMAD BAHADUR-

Question re conduct of visitors to ancient mausoleums, etc. 2393-2394.

ASJAD-UL-LAH, MAULVI MIYAN-

Question re alleged firing near the Jama Mosque on 27th February, 1922. $^{\circ}$ 3001.

Question re position and pay of Duftries. 2968.

Question re transfer of certain villages in Bihar and Orissa to Bengal. 3773-3774.

AYYANGAR, MR. M. G. MUKUNDARAJA-

· Question re creation of Children's Courts. 3004-3005.

Question re establishment of a Public Service Commission in India.

Question re officers attached to firms in India for training in accountancy. 3005.

Question re pay of attached offices. 3004.

Question re practice of Rasad and Begar. 3005.

AYYAR, MR. T. V. SESHAGIRI-

Question re establishment of Publicity Bureau. 2156.

Question re Indianisation of the Indian Army. 1351.

Question re securities from newspapers under the Press Act. 2156-2157.

BAGDE, MR. K. G .-

Question re cost of Dr. Norman Walker's deputation to India in connection with Medical Training in India. 2440.

Question re the erection of bungalows and hotel in Poona. 1377.

Question re Mahratta Native Commissioned officers in the Military Department. 1376-1377.

Question re Military expenditure on unrest during the current financial year. 2344.

BAJPAI, RAI BAHADUR S. P .-

Question re the mission of Mr. Horne to America. 2394.

Question re votable and non-votable items in the Budget. 2394-2395.

BARURA, RAI BAHADUR D. C .-

Question re the clerical staff of the Bureau of Information office. 1391. Question re deficient platform lighting at Moriam Station. 2441.

Question re the duties of the Assistant Director of the Central Bureau of Information. 1390-1391.

Question re the exemption of any Assistant or clerk from the written test of the Staff Selection Board. 1390.

Question re extra remuneration for overtime work done by Government of India clerks. 1392-1393.

Question re the position of the Secretary, Staff Selection Board. 1390.

Question re publication of the particulars of Staff Selection Board's examination in the Newspapers of Assam and Dacca. 1337.

Question re the revision of the Simla Allowance Code. 1391-1392.

Question whether the father of the Secretary of the Staff Selection Board is a Member of the same Board. 1337.

BEDI, BABA UJAGAR SINGH-

Question re Assistant Traffic Superintendents on the North-Western Railway. 1399.

Question re Indians in the Loco. Department of the North-Western Railway. 1400.

Question re revision of land assessment. 2058.

BHARGAVA, RAI BAHADUR PANDIT J. L .-

Question re abolition of the repressive laws. 1573.

Question re abolition of the penal settlement in the Andamans. 2157.

BHARGAVA, RAI BAHADUR PANDIT J. L .-

Question re defective water supply on the Bombay, Baroda and Central India Railway. 1599-1600.

Question re discontent in the India-recruited Branch of the Indian Service of Engineers, 1337-1338.

Question re expenditure involved in the Repressive Laws Committee. 2432.

Question re fans in second class carriages on the Bombay, Baroda and Central India Railway. 1599.

Question re holding of a Round Table Conference. 1572-1573.

Question re platform on the Reshikesh Road Station, Oudh and Rohilkhand Railway. 2174.

Question re provision of intermediate class accommodation. 1600.

Question re recommendations of the Indian Jails Committee. 1573-1574.
Question re special treatment for political prisoners who have not committed violence. 1601.

BRIDGE, MR. G.-

Question re Government action against non-co-operators. 2748.

DALAL, SARDAR BOMANJI A .-

Question re action against instigators of strikes on railways. 3317-3318. Question re circumstances in which the Royal Tour Film contract was given to the Anglo-Oriental Film Corporation. 3773.

Question re sole cinema rights for official functions during Royal visit for the Anglo-Oriental Film Corporation. 3007-3008.

DAS, BABU BRAJA SUNDAR—

Question re amalgamation of the Oriya speaking tracts. 3772.

Question re candidates who have passed the Staff Selection Board examination, 3782-3783.

Question re improvement in the starting pay for the second division clerks of the Secretariat Offices. 1389-1390.

Question re number of Oriyas and Oriya assimilating tribes in Behar, Bengal, Central Provinces and Madras. 3772.

Question re number of Superintendents of Post Offices appointed in Bihar and Orissa. 3773.

Question re posts for passed candidates of the Staff Selection Board. 1388-1389.

Question re recognition of war services by the Staff Selection Board. 1389.

Question re service rendered by passed candidates of the Staff Selection Board. 3784-3785.

Question re temporary men in the Secretariat who have not passed the Staff Selection Board test. 3783-3784.

FAIYAZ KHAN, MR. MUHAMMAD-

Question re Anglo-Japanese Treaty relating to India. 1837.

Question re deputation of Mussalmans of Delhi to the Viceroy in December 1921. 1838.

FAIYAZ KHAN, MR. MUHAMMAD-contd.

Question re different rates of pay for postal clerks and telegraphists, 1387.

 Question re distress of Postal clerks of Simla owing to increase in prices of foodstuffs. 1387.

Question re forfeiture of the religious fatwahs of the Ulemas. 1738-1739. Question re grant of house rent allowance to postal clerks. 1388.

Question re latest Anglo-Afghan Treaty. 1832-1837.

Question re memorials from the postal clerical staff for a uniform rate of time scale of pay. 1386-1387.

Question re reduction of the sentence of Pandit K. K. Malaviya and Pandit G. A. Malaviya. 1837-1838.

Question re revised Arms Act Rules. 1837.

Question re treaties between the British Government and Indian States. 1838.

GHOSE, MR. S. C .-

Question re corruption and inconvenience to passengers on railways. 2105.

Question re development of the Calcutta High Court. 2104-2105.

GIDNEY, LT.-Col. H. A. J .-

Question re additional expenditure due to the enhancement of pay and pensions of Government servants. 1377-1378.

Question re Anglo-Indians in the Superior and Imperial Services. 2164-2165.

Question re comparative cost of maintenance of nurses in India. 2158.

Question re discontent among nurses in Indian Troops Hospitals. 1827. Question re distinctions between English and Indian trained Army

Nurses. 1826.

Question re domiciled European and Anglo-Indian nurses employed during the Great Wey. 2456

during the Great War. 2156. Question re domiciled European and Anglo-Indian nurses on the per-

manent cadre of Queen Alexandra's Nursing Society. 2156. Question re equality of treatment as between English and Indian trained. Army Nurses. 2158.

Question re inadequate medical aid in the case of Hori Lal, Banksman at the Craddock Colliery. 2168.

Question re Indian trained Lady Superintendents of Indian Station Hospitals to be directly responsible to Officers Commanding. 2166.

Question re Indian Army Reserve of Officers in the United Provinces.

1335.

Question re insufficient medical staff at the Ekhlara Colliery to cope with infectious and contagious diseases. 2168-2169.

Question re managers of collieries in Pench with certificates of competency. 2169.

Question re the nomination and selection of Anglo-Indian boys for the Indian Army. 2164.

Question re the number of Nurses in British and Indian Station Hospitals and expenditure on their upkeep. 1827.

GIDNEY, LT.-COL. H. A. J.—contd.

Question re the proportion of beds per working nurse in British and Indian Station Hospitals. 1827.

Question re provision of employment for demobilised Anglo-Indian officers of the Indian Army Reserve. 2165.

Question re Railway concession to Lieutenants and Captains of British and Indian Services. 1335-1336.

Question re the seniority of a Lady Superintendent of a British Station Hospital over that of an Indian Station Hospital. 1826-1827.

Question re status of Conductors and Military Assistant Surgeons as Warrant Officers. 1336-1337.

Question re total pensions paid by Government to old pensioners. 1402, GINWALA, Mr. P. P.—

Question τe distress in Burma owing to rise in the price of rice. 1386.

GOUR, DR. H. S .-

Question re charges made by Mr. Gandhi against the Government. 2284-

Question re despatch from Secretary of State on further Reforms. 2166, Question re employment of temporary non-regular officers in the Military Works Services. 3009-3011.

Question re equal benefits for Indians and Europeans under revised scale of salaries in railways in India. 1589.

Question re the grading of European and Indian staff on railways. 1590. Question re Indian officers as District Traffic Superintendents and District Locomotive Superintendents. 1589.

Question re Indian subordinates on railways. 1589.

Question re portion of German Indemnity for India. 2744.

Question re the proportion of Indians on Staff of railways. 1589-1590. Question re report of the Prince of Wales car being fired at. 3015-3016.

Question re report of the Prince of water car being free as. Other Question re the Superior Staff of Railways in India and revised scale of salaries. 1588.

GULAB SINGH, SARDAR-

Question re annual increased expenditure on Reforms. 1840.

Question re cost and rent of Raisina Hostels for the Legislature. 2745.

Question re the discontinuance of reserved accommodation on railways in India. 1826.

Question re grouping of Intermediate class compartments. 1840.

Question re new railway lines in the Punjab. 3394.

Question re objectionableness of monopoly system of selling salt. 3393-3394.

Question re rations for Indian soldiers. 1371.

Question re recruitment to the Imperial Forest Service. 1447-1448.

Question re relief to Central Government on account of subjects transferred to provinces. 1840.

Question re re-laying of the Qasur-Pakpattan Lodhran Railway line.

Question re resolutions adopted in the Imperial Councils and action taken thereon. 1826.

HAJEEBHOY, MR. MAHOMED-

Question re the future administration of Aden. 1590.

HASSANALLY, MR. W. M .-

Question re absence of Notice to Property Owners in Karachi of the effect of the new leases. 2621.

Question re annual cost of maintenance and income of New Delhi. 2055. Question re annual income and expenditure of the Imperial Delhi Muni-

Question re annual income and expenditure of the Imperial Delhi Muni cipal Committee. 2055-2056.

Question re appointment of a Committee for the removal of the Hyderabad Cantonment. 1349.

Question re assistance of the Government of India in financing the Sukkur Barrage project. 2056.

, Question re authority on which House Owners have been dispossessed in Karachi. 2622.

Question re Cantonment Magistrates as Courts of Small Causes. 1408.

Question re case against Ali Brothers and the co-accused in Karachi trial. 1338-1340.

Question re conditions for the transfer of property held on original tenure. 1506.

Question re cost of telephone connection between Simla and Delhi. 1341. Question re counting of service of Appraisers and Examiners of the Karachi Custom. 1344-1345.

Question re curtailment of Government establishment in Simla. 1341.

Question re discontent among Indian and Anglo-Indian Appraisers of the Customs (Karachi). 1346.

Question re engagement of Mr. Alston against the Ali Brothers and others. 2171.

Question re expenditure under residential head in New Delhi. 2054.

Question re expulsion of Thakur Amar Singh. 1407-1408.

Question re feeling of Indian Moslems over Khilafat affair. 1341.

Question re formation of one cadre for the Appraisers and the Preventive Officers of the Customs. 1346-1347.

Question re free quarters for preventive officers of the Customs (Karachi). 1345.

Question re hardships of property owners in Karachi Cantonment under new lease on Form B. 2621.

Question re illegality of leases in Form B. taken on old sites in Karachi. 2622.

Question re improvements to and rebuilding of houses on plots of land held on original tenure. 1406-1407.

Question re Indians on the staff of General Officers Commanding. 1408. Question re Indians in the Military Works Services. 1408.

Question re lease in perpetuity in Karachi. 2620.

Question re listed appointments for provincial service men. 2170.

Question re office hours of Appraisers and Examiners in the Karachi
Custom office. 1342.

HASSANALLY, MR. W. M .- contd.

Question re opening of the Hyderabad and Tando Mahomed Khan Line, 2055.

Question re overtime rates for Appraisers and other Customs Officers. 1342-1343.

Question re Passenger sheds on platform of the North Western and the Bombay, Baroda and Central India Railways. 1343.

Question re pay of the Preventive Officers of the Karachi Customs Department. 1344.

Question re the pay and personnel of the superior Secretariat Service. 3395-3396.

Question re persons expelled from cantonments in India during the past five years. 1825.

Question re promotions of Appraisers and Examiners. 1344.

Question re provision of new office buildings for Western Command in Karachi. 2623.

Question re purchase of properties in Karachi Cantonment for Western Command. 2623.

Question re raised platforms on the Kotri Rohri line of the North-Western Railway. 1343.

Question re recommendations of the Llewelyn Smith Committee. 3396.

Question re recruitment of Preventive Officers. 1347.

Question re refreshment rooms for Indians on the North-Western Railway. 1343-1344.

Question re the removal of Hyderabad Cantonment. 1348-1349.

Question re the repeal of Section 216 of the Cantonment Code. 1916, 1825.

Question re revision of pay of the staff of the Customs (Bombay) and of the Customs (Karachi). 1345.

Question re rules under which members are referred to Provincial Governments. 2169.

Question re State management of the Rajputana-Malwa Railway. 2170-2171.

Question re suggested extension of Karachi Cantonment for location of Western Command. 2623.

Question re through train service between Hyderabad and Ahmedabad. 2052-2053.

Question re time-scale of pay for clerks in the Customs (Karachi). 1345-1346.

Question re the transfer of the Cantonment area of Hyderabad. 1347-1348.

Question re the transfer of the Cantonment of Hyderabad Sind. 1828-1829.

Question re transfer of Houses in Karachi held on original tenure. 2621. Question re uniform scale for Preventive Service in Calcutta, Bombay and Karachi. 1347.

Question re working hours of Preventive Officers. 1342.

Question re yearly cost of the Simla exodus of Government of India.

IBRAHIM ALI KHAN, LIEUTENANT NAWAB MAHOMED-

Question re examinations held by the Staff Selection Board. 1585-1586. Question re grant of increased travelling allowance to Government servants. 1585.

Question re late hours and attendance on holidays in the Government of India Secretariat. 1585.

Question re licences for fire arms. 1586-1587.

Question re maximum pay of Second Division Government clerks. 1588.

Question re stocking of grain by Zamindars. 1588.

Question re working hours in the Government of India Secretariat. 1584-1585.

ISWAR SARAN, MUNSHI-

Question re date for considering Bills to repeal Press Acts. 3393.

JATKAR, MR. B. H .-

Question re associations of Government Servants. 3786.

Question re better leave rules for the Postal Department. 2349.

Question re calculation of date of increment in cases of transfer to timescale of pay. 3787.

Question re concessions re leave and pensions in the fundamental rules. 3786-3787.

Question re curtailment of reserve staff for Postal Department. 2348.

Question re the dismissal of Head Constable Bishambar Dayal. 1382-1383.

Question re dissatisfaction among Postal Officials in Burma owing to high cost of living. 2347-2348.

Question re dissatisfaction among clerical Postal Staff in Burma with revised scales of pay. 2348-2349.

Question re favourable treatment for transferred clerks on the decentralisation of the Postal Audit Office, Calcutta. 3743.

Question re the grant of a solatium to any Postal Audit Office. 3743-3744.

Question re memorial from Mr. B. S. Panisuff. 3744.

Question re observance of Wednesdays as half holidays in the Army Headquarters. 2441.

Question re Pasteur Institutes in India. 1383-1384.

Question re pressure of work in the office of the Deputy Accountant General, Central Revenues, Delhi, 2565-2566.

Question re promotions from subordinate establishment to high offices in the Government of India Secretariat. 2055.

Question re record of statements supplied to individual members in reply to questions. 2441.

Question re statement of committees during the last five years. 2054-2055.

Question re telegraphists transferred from local to general scale. 2348.

JEEJEEBHOY, SIR JAMSETJI-

Question re situation in Guntur. 1943, 1947.

JOSHI, MR. N. M .-

Question re distribution of disbursements from fine funds on Indian railways. 2062-2063.

Question re employees in Government controlled factories and "workshops. 3015.

Question re exemption of railway companies from preparation of statistics. 2561.

Question re frequency of machinery accidents on the Great Indian Peninsula Railway. 2061.

Question re Government contribution to railway concessions to Army officers. 2061.

Question re incidence of fines and bonus for feited on Indian Railways. 2062.

Question re increase in the number of coaching vehicles. 2561.

Question re omission of 25 Assistant Engineers of the Bengal-Nagpur Railway from the Statement of Demands for 1922-1923. 3015.

Question re railway traffic statistics for 1895, 1905, 1915. 2061-2062.

Question re recruitment of Council Reporters. 3395.

Question re representatives of Railway employees on Central Advisory Council. 3008.

Question re schools for training men and women telegraphists. 2283-2284.

Question re third class bogic carriages on the North-Western Railway for Military traffic. 3014.

KAMAT, MR. B. S .-

Question re despatch re further advance in constitutional reforms. 1578. Question re representations against the Barsi Light Railway Company. 1577-1578.

Question re technological students sent abroad. 2814-2820.

KASEM, MAULVI ABUL-

Question re applicability of the Public Works Department Code. 3623. Question re Bengal Provincial Engineering Service. 3623-3626.

Question re status of members of the new Provincial Engineering Service. 3626.

LAKSHMI NARAYAN LAL, RAI SAHIB-

Question re the adoption of resolution of the Indian Legislature. 1739. Question re cost to Government resulting from political agitation and riots. 2624.

Question re grant of a subsidy to Associated Press. 1572.

Question re thefts on railways of goods sent at owner's risk and under Railway risk, respectively. 2624.

LINDSAY, MR. DARCY-

Question re cost of assessment and collection of customs duty on postal articles received in India. 2440.

Question re number of postal articles imported into India and the denomination of each. 2440.

Question re position of surplus officers of the Indian Army. 3779-3780.

MAHADEO PRASAD, MUNSHI-

Question re certificate of good conduct for Mr. Gur Prasad from the East Indian Railway. 3732.

Question re encouragement of Aman Sabhas. 3732.

Question re Government contract for the supply of stamps and stamped paper. 3774.

Question re Indians in superior posts in certain departments of the Sentral Government. 3742.

Question re research work in the Forest Research Institute, Dehra Dun, and percentage of Indians engaged on the work. 3774-3777.

Question re supervision by the Central Government over the administration of transferred subjects. 3742.

Question re supply of meat to Indian soldiers as a fixed ration. 3741.

MAN SINGH, BHAI-

 \cdot Question re alleged dissatisfaction of graduates recruited as commercial probationers. 3778.

Question re appeals against expulsion from Cantonments. 3730.

Question re Boy Scout movement. 1379-1380.

Question re certain Indian graduates recruited as Claims Inspectors in 1915 on the North-Western Railway. 3002.

Question re comparative strength of Indian and British element in the Indian Army. 3145-3146.

Question re the cost of an Indian and British soldier and officer respectively of the Army in India. 3002-3004.

Question re credit of the Ambala Cantonment Committee. 3730-3731.

Question re electric installations in Cantonments. 1373-1374.

Question re electric lights and fans for Indian troops in Ambala Cantonment. 1374.

Question re electric installation in Ambala Cantonment. 1374-1375.

Question re exclusion of Indians from certain posts on the N. W. Railway. 3726-3727.

Question re exemption from income-tax of contributions by teachers of Government aided schools to school provident funds. 3771.

Question re grievances of the All-India Cantonments Association. 3729-3730.

Question re hardships of Public Works Department and Railway Accountants under revised scales of pay. 3740.

Question re inadequate personal allowance for Public Works Department Accountants. 3741.

Question re increased employment of Indians as Traffic Inspectors (Transportation) on the North-Western Railway. 3001-3002.

Question re increased travelling allowance for railway staff. 3012.

Question re inquiry into the Chakrata incident. 3725.

Question re inquiry into Agra outrage. 3728.

Question re late effect to revision of pay for Public Works Department Accountants. 3740-3741.

Question re law relating to the manufacture of cotton threads in Bombay. 1375.

MAN SINGH, BHAI-contd.

Question re military training for Indian officers. 3145.

Question re passes for traffic canvassers on the North-Western Railway.

3012.

Question re postponement of maximum pay under revised time-scale. 3739-3740.

Question re posts of station masters held by Indians and Europeans on the North Western Railway. 3727.

Question re present employment of Indian graduates recruited as commercial probationers. 1918.

Question re proceedings of the All-India Cantonments Association. 3729. Question re proportion of certain railway appointments held by Sikhs. 1372.

Question re rates of fodder and food grains in other countries. 1376.

Question re reconstitution of Cantonment Committees on an elective basis. 3730.

Question re recruitment of Head Masters in the North-West Frontier Province. 1380-1381.

Question re recruitment by the North Western Railway of Indian graduates as commercial probationers. 3777.

Question re reserved accommodation for Europeans on railway trains. 3725.

Question re reservation of posts of special grade guards for Europeans on the North Western Railway. 3726.

Question re revised scale of pay for Public Works Department and Railway Accounts. 3738.

Question re the Sor Coal Scheme. 3728-3729.

Question re a Special Officer with the Railway Board. 1375-1376.

Question re unfavourable position of Public Works Department and Railway Accountants as compared with Subordinate Accounts Service. 3740.

Mc CARTHY, MR. F .-

Question re powers of the Governor General to convert non-votable into votable heads of expenditure. 2625.

MISRA, Mr. B. N.—

Question re amalgamation of the Oriya speaking tracts. 3782.

MISRA, MR. P. L.-

Question re application for license for wireless communication between India and England. 2439.

Question re appointment and qualifications of Munsiffs in the North-West Frontier Province. 2343.

Question re Committee to inquire into the working of the Staff Selection Board. 2164.

Question re expenditure on research and experimental work in Wireless Telegraphy and Telephony in India. 2435.

Question re fixed Wireless Stations licensed in India. 3005-3006.

Question re girls kidnapped in the North-West Frontier Province. 3736.

MISRA, MR. P. L.-contd.

Question rs grant of daily and conveyance allowances to the Delhi Member of the Legislative Assembly. 2164.

Question re grant of licenses for fixed wireless Stations. 3006.

Question re installation and working of Wireless Stations in India. 2434.

Question re interception of a press message. 3736.

Question re lawyers in the North-West Frontier Province. 2343-2344.

Question re particulars of officers engaged in research work on Wireless Telegraphy and Telephony in India. 2437.

Question re particulars about Major Lee and his research work in Wireless Telegraphy. 2439.

Question re particulars of telegraph equipment presented to the Afghan Government. 2439.

Question re publication of the reports on Wireless Telegraphy and Telephony by the Telegraph Department. 2436.

Question re ransom and compensation for Hindus and Muhammadans in the North-West Frontier Province. 3735.

Question re ransom paid for Captains Bishop and McCarnuk. 3735.

Question re research work carried out in the Indian Telegraph Department. 2435.

Question re staff engaged on wireless work (Commercial and Research) in India. 2437.

Question re training of Indians for Wireless Telegraph Section. 243s. Question re training of Afghan Students in Wireless telegraphy. 2439.

Question re training and enlistment of young Indians for wireless. 3006-3007.

MUDALIAR, MR. SAMBANDA-

Question re advisory committees of Elected Members to assist Members of the Executive Council. 1599.

Question re amendment of the Religious Endowments Act. 1595.

Question re appointment of Council Secretaries. 1832.

Question re competitive examinations in India for Imperial Services. 1569.

Question re cost of Martial Law Administration in Malabar. 2500-2501.

Question re details of the Moplah outbreak. 1596. Question re further grant of constitutional reforms. 1598.

Question re grant of House Allowance to Judges of the High Court, Madras. 1594-1595.

Question re increase in salaries of Members of the Imperial Services in India. 1598.

Question re Indians in the Indian Medical Service. 1597.

Question re Indians and Government Appointments. 1597-1598.

Question re Metur project. 1596-1597.

Question re Military Surplus Stores destroyed by fire at Bombay. 1570. Question re operations in Malabar. 1595-1596.

Question re overseas railway allowance to officers recruited in India. 2053.

MUDALIAR, Mr. SAMBANDA-contd.

Question re railway between Erode and Nanjundangudi. 1569-1570.

Question re ravages wrought by Moplahs. 1570-1572.

Question re recognition of medical diplomas of Indian universities by the General Medical Council in London. 1598-1599.

Question re reduction of strength of Madras Executive Council. 2500.

Question re safeguarding of lives and property in Malabar. 1572.

Question re treatment of Indian political offenders. 1597.

Question re trial by jury in all major provinces. 1595.

MUHAMMAD HUSSAIN, MR. ALI BUKSH-

Question re difficult conditions at Karachi. 1602.

Question re discontent in the Karachi Preventive Service. 2054.

Question re free quarters for the Karachi Preventive Service. 1601-1602. Question re free quarters for Government officers. 1602.

Question re new canal projects in the Punjab and the interests of Sind.

Question re order of precedence for Members of the Legislature at public durbars. 1820.

Question re revised scale of pay of the Karachi Preventive Service. 1601.

MUKHERJEE, MR. J. N .-

Question re action on the report of the Chemical Services Committee. 3619-3620.

Question re classes of stores for India under sub-head Currency for which 32 lakhs is budgetted in demand No. 57. 3744-3745.

Question re promotion of key industries (iron and paper) in India.

Question re promotion of the paper manufacture industry in India.

Question re sterling reserve in 1922-23. 3619.

Question re sundry assets and receipts amounting to 15 crores. 3619.

MUKHERJEE, RAI BAHADUR T. P .-

Question re Babu Tara Pada Mukherjee's speeches at Lahore. 3734-3735. Question re burglary in Kankinara Post Office. 3731.

Question re case of Babu Tara Pada Mukherjee. 3732-3734.

Question re higher appointments in the Postal Service in India. 3319-

Question re hours of business in Post Offices. 3318-3319.

Question re recognition of associations of Government employees. Question re reserve staff for the Burdwan Postal Division. 3735.

Question re theft in Nutanganj Sub-Post Office, Burdwan. 3731.

NABI HADI, MR. SYED-

Question re civilians who retired from the Indian Civil Service on the introduction of the Reforms. 2053.

Question re overcrowding of passengers on the Oudh and Rohilkhand Railway during Moradabad Exhibition. 2442.

Question re post of Deputy Inspector, Schools, in the provinces. 2565.

NAG, RAI BAHADUR G. C .-

Question re abolition of Divisional Commissionerships. 3772.

Question re appendices to Railway Administration reports. 3399.

Question re appointment of the Hon'ble Mr. C. A. Innes to the Execu-

Question re Branch lines of railways built under guarantee terms. 2060.

Question re company management of railways. 3400.

Question re concessions to and by the Postal Department in relation to railways with which Government can have no contracts. 3399.

Question re conversion of post of Assistant Secretary in the Railway Board to that of Joint Secretary. 3785-3786.

Question re cost of construction of certain railways. 2174.

Question re cost of Professor Horne's tour in America. 2154-2155.

Question re discomforts of passengers on Kulaura-Sylhet Branch Line, Assam-Bengal Railway. 3724-3725.

Question re expenditure on locomotive and carriage and wagon department of railways in India. 3398-3399.

Question re foodstuffs stocked for supply to troops overseas and loss

Question re grant of railway concessions to Postal Departments. 2051.

Question re grant of further relief to the Secretariat Staff on the lines of the Army Headquarters re-organisation. 1385-1386.

Question re guarantee form of financial assistance to railways. 3221-3222. Question re Hailey Committee's report on the Imperial Secretariat Service. 1386.

Question re Home and Government of India estimates and actuals of expenditure on military operations between 1914 and 1920. 2501.

Question re Indian apprentices in the Jamalpur Railway Workshops.

Question re Indian Medical Men to study the Sunlight treatment of tuberculosis at Copenhagen. 2052.

Question re interest charges on capital outlay on strategic railways. 3221.

Question re memorial from the staff of the Railway Department. 2051. Question re projected railways in Assam and probable return. 3398.

Question re proportion of superior posts held by Indians. 2155.

Question re provision of listed posts for provincial service men in Assam. 2155.

Question re reorganisation of the Railway Department. 2059-2060.

Question re rolling stock for private railways. 2052.

Question re transfer of the Accountant General, Railways and staff to State Railways cadre. 2051.

Question re uniformity of treatment for political prisoners. 1828.

Question re water taps in Government quarters at Simla. 1384-1385.

NAND LAL, DR .-

Question re Indians in superior establishment of Stores Department of State Railways. 1841-1842.

NAND LAL DR .- contd.

Question re position of Assistant Surgeons with temporary commissions. 1840-1841.

Question re request of the record sorters of the Government of India to be classed as 'superior.' 3785.

Question re Staff Selection Board examinations. 1378-1379.

NAYAR, MR. K. M .-

Question re relief and measures for protection in Malabar. 1592-93.

Question re tenancy question in Malabar and the causes of the Moplah outbreak. 3781-3782.

NEOGY, MR. K. C .- *

Question re action on the recommendations of the Indian Railway Committee. 2163.

Question re action in cases of counterfeit coining. 3013.

Question re application of repressive measures in the provinces. 1816.

Question re cases of damage on railways and amounts spent by railways in legal proceedings and in paying of claims, etc. 3789.

Question re Central Railway Advisory Council. 2999-3001.

Question re communication from the Secretary of State re treatment of political prisoners. 1946-1947.

Question re Controller of Contracts organisation. 2285-2286.

Question re correspondence between the Central and Provincial Governments re the enforcement of law and order. 1815.

Question re cost of the delegation of Mr. Sastri to America. 1828.

Question re deputation of India Office Officers to India. 1945.

Question re discharge of Babu Tinkari Mazumdar, temporary 1st class Agent, Supply and Transport Corps. 3787-3788.

Question re evidence of Mint and Assay Masters in cases of counterfeit coining. 3013.

Question re expenditure incurred by the Calcutta Mint on account of coining cases. 3012-3013.

Question re firing without warning in the Howrah affray. 2160-2161.

Question re grievances of menials in the Government of India Secretariat. 2351.

Question re house allowance for staff working in railway stations and goods sheds in Calcutta. 3789-3790.

Question re improved scale of pay for junior clerks in the Telegraph Check Office. 3788-3789.

Question re increase in rates of pay for Accounts establishments. 2350-2351.

Question re India and the Pacific Compact. 2163.

Question re Indians in the Stores Department. 2344-2345.

Question re instructions given to the Right Honourable Srinivasa Sastri re the Disarmament Conference. 1827-1828.

Question re instruction to and deposition of Mr. Sastri at the Washington Conference. 2162-2163.

Question re memorial from Accounts and Audit Offices for increase of pay, 3739.

NEOGY, MR. K. C .- contd.

Question re method of adjustment in Mint Departments. 3013-3014.

Question re non-grant of percentage increases to establishments of certain Accounts Offices. 3738-3739.

Question re occasions on which firearms were used for quelling civil disturbances since October 1921. 1816-1819.

Question re reduction in the number of Members of some Provincial *Executive Councils. 2163-2164.

Question re report of the Army Requirements Committee. 1946.

Question re revision of salary and pension of the Imperial Services. 1946. Question re salary and cost of establishment of the British Minister at Kabul. 1945.

Question re uniform increase in rates of pay for all accounts establishments. 2349-2350.

Question re war allowances for Imperial establishments in Delhi and the Punjab. 2350.

PYARI LAL, MR .-

Question re recommendations of the Cantonments Reforms Committee.

QUADIR, KHAN SAHIB MAULVI ABDUL-

Question re the construction of the Akola-Basim and Yeotmal-Dhamangaon Railways. 2153.

Question re grant of concessions to students by railways for educational excursions and games. 2153.

Question re issue of railway tickets in advance. 2169-2170.

Question re unequal benefit to lower and higher establishments of the office of the Deputy Accountant General, Central Revenues, Delhi, under revision of pay. 3393.

RAHIM, KHAN BAHADUR ABDUL-

Question re danger to Dera Ismail Khan from erosions of the River Indus. 2752.

RAHMAN, MAULVI ABDUR-

Question re alleged secret help for Greeks from England. 2176.

Question re amnesty to political prisoners to commemorate the Royal Visit. 3011.

Question re hardships of poor agriculturists owing to rise in railway freight. 2751-2752.

Question re British Cabinet and the Greeco-Turkish conflict. 2176.

Question re consideration of the Report of the Indian Jails Committee, 1919-20. 2171.

Question re construction of the proposed Indo-Burma Railway. 2172.

Question re Government action against the Islamic News. 2175.

Question re Indians of the Imperial Services in the Imperial Secreta-

Question re laying on the table of correspondence with provincial Governments re suppression of non-co-operation and Khilafat movements. 2752.

RAHMAN. MAULVI ABDUR-

Question re Muhammadans in the Imperial Services. 2171-2172.

Question re statement of names, constituency and election expenses of each member of the Indian Legislatures. 2751.

Question re treatment of persons convicted under the Indian Criminal Law Amendment Act. 3011-3012.

Question re uniform treatment of political prisoners. 2172.

RAMJI, MR. MANMOHANDAS-

Question re supply of articles for the Public Service. 1446.

RAMYYA PANTULU, Mr. J.-

Question re present situation in Malabar. 1353.

Question re removal of the office of the Superintendent of Archeological Survey, Southern Circle. 1353.

Question re transfer of the office of the Assistant Archæological Superintendent for Epigraphs, Southern Circle, from Madras. 1353.

RANGACHARIAR, RAO BAHADUR T .-

Question re petition from Mr. G. N. Naidu for compassionate allowance, 1378.

REDDI GARU, M. K .-

Question re administration of land customs on the frontiers of Pondicherry. 1408-1409.

Question re admission of Indians as Military Assistant Surgeons. 1430.

Question re case of Babu Tarapada Mukerji, 1409-1426.

Question re cash balances of the Government of India held in England. 1398-1399.

Question re Central Advisory Committee on Education. 1427-1429.

Question re creation of new appointments in the office of the Accountant General, Madras. 1440-1441.

Question re days allotted for non-official business of the Assembly. 1427.

Question re disabilities of Indians in South Africa. 2103-2104.

Question re dismissal of Babu Tarapada Mukerji. 1431.

Question re double lines between Madras and Chingleput. 1400.

Question re Examiners of Postal Inspectors examinations. 1440.

Question re export of sandal wood oil from India. 1439.

Question re Income and expenditure of the South Indian Railway Company. 1401.

Question re India in the Empire Wireless Scheme. 1581.

Question re India's attitude to the Empire Wireless Scheme. 1581-1582.

Question re India's contribution to the expenses of the League of Nations. 1402-1403.

Question re Indians and permanent posts in the Indian Medical Service. 1436.

Question re medical men from Madras in the Indian Medical Service. 1436.

Question re non-official resolutions of the Legislative Assembly which have been given effect to. 1830-1831.

Question re overcrowding of trains on the South Indian Railway.

REDDI, GARU, M. K .- contd.

Question re overseas allowances for Imperial Services other than the Indian Medical Service. 1439-1440.

Question re passenger trains between Madras and Pallavaram. 1400.

Question re pay of Indian and European officers of the Indian Medical Service. 1439.

Question re prevention of export of oil cakes and other manures. 1437.

Question re prevention of export of special breeds of cattle. 1437.

Question re prices of various kinds of manures. 1437-1438.

Question re registration of officers of the Indian Medical Service under the General Medical Council. 1437.

Question re resolution of the Trichinopoly District Non-Brahmin Conference. 1427.

Question re selection of candidates for King's Commissions. 1430.

Question re Selection Board for the Indian Medical Service. 1436-1437.

Question re staff employed in Public Services in Madras directly under the Government of India. 1440.

Question re sterling securities held by different countries and banks. 1398.

Question re total amount of reserves and treasury balance. 1398.

SAMARTH, MR. N. M .-

Question re recommendations of the Telegraph Committee, 1921. 2499-2500.

SARBADHIKARY, SIR DEVAPRASAD-

Question re establishment of a high class institute for Geology and Mineralogy, etc., in India. 1835-1839.

Question re present Government expenditure on communication between Delhi and Raisina. 1839-1840.

Question re procedure for purchase of stores by the Indian Stores Department. 3737-3738.

Question re reduction of Army officers in India. 2058-2059.

SARFARAZ HUSAIN KHAN, KHAN BAHADUR-

Question re admission of Indians into the Royal Air Force. 1564.

Question re completion of the railway line between Futwah and Islampur. 1561.

Question re grant of conveyance and haulage allowance to Members of the Legislative Assembly at Delhi. 1562.

Question re grant of jurisdiction to the Jury in Sessions trials. 1566. Question re inconvenience to travellers owing to the steamer not visiting Mahabirghat. 1562.

Question re inconvenience to Indian pilgrims from quarantine. 1563.

Question re Indian pilgrims during the last Haj. 1563.

Question re memorial on transfer of the administration of Aden. 1562-1563.

Question re Moplah train tragedy. 1564-1565.

Question re placing of Urdu on the Syllabus for the Indian Civil Service examination. 1563-1564.

SARFARAZ HUSAIN KHAN, KHAN BAHADUR-contd.

Question re position in Malabar. 1565.

Question re ravages wrought by Moplahs. 1565-1566.

Question re resolutions passed by the Council of State and Legislative Assembly. 1564.

Question re resolution of the Karachi Khilafat Conference. 1566.

Question re station staff and first class compartments. 1561.

Question re transfer of villages from Bihar and Orissa to Bengai. 1569. Question re treatment of resident Moplahs in recovered villages. 1565.

SCHAMNAD, SAHIB BAHADUR MAHMOOD-

Question re alleged burning of Moplah houses. 1351.

Question re alleged atrocities by the police in Malabar. 2346.

Question re appointment of a Committee to inquire into the Malabar train tragedy. 1351.

Question re construction of the Mangalore Arsikere line in Malabar. 2346.

Question re the evacuation of villages in Ernad and Walwanad. 1351.

Question re forfeiture of the security deposited by the Talik Printing

Press. 3009.

Question re insecurity of Indian pilgrims travelling to Hedjaz. 2347.

Question re loyalty of educated Moplahs. 2345-2346.

Question re Moplah population of Malabar. 2345.

Question re restrictions on the recruitment of Moplahs. 3009. Question re surrounding of Tirurangadi Mosque. 2346-2347.

Question re transfers of general scale telegraphists. 1351-1352.

SHAHANI, MR. S. C .-

Question re case of Mr. Abdul Ghaffar of Charsadda. 3621.

Question re case of Mr. Mohammad Sarwar Khan, Extra Assistant Commissioner, North-West Frontier Province. 3778-3779.

Question re case of Mr. Ahmad Khan, Tahsildar, Frontier Province. 3779.

Question re certain convictions in the North-West Frontier Province and their justification. 3621.

Question re Frontier Irrigation Department. 3620-3621.

Question re grant of licenses to Legal Practitioners in the North-West Frontier Province. 3622-3623.

Question re Headmaster, Government School, Haripur. 3622.

Question re promotion of Mr. Nur Elahi to Assistant District Inspector. 3622.

Question re resolution in connection with the Sukkur Barrage. 2053-2054.

SINGH, RAJA KUSHALPAL-

Question re Advisory Railway Councils. 1578.

Question re Assam Bengal Railway. 1580.

Question re details of expenditure on State Railways in future Budgets. 1579-1580.

SINGH, RAJA KUSHALPAL-contd.

Question re inclusion of additional information in the Administration Report of the Railway Board. 1578-1579.

Question re revision of the Indian Railway Acts. 1579.

Question re rules and regulations of the Indian Railways Conference Association. 1579.

Question re training of Indians for the railway services. 1580-1581.

SINHA, BABU AMBICA PRASAD-

. Question re allowances to official members of the Indian Legislature. 2970.

SINHA, BABU BAIDYANATH PRASAD-

Question re amalgamation of the Excise and Salt establishments in Bihar and Orissa. 2564-2565.

SINHA, BEOHAR RAGHUBIR-

Question re abolition of the posts of Divisional Commissioners and Superintending and Sanitary Engineers. 2393.

Question re action taken on temperance resolution passed by Assembly. 2968.

Question re additional expenditure due to the inauguration of the reformed Government. 1446.

Question re despatch to the Secretary of State on the Assembly's resolution on the curtailment of the ten years' limit for further advance in the grant of Self-Government. 1441.

Question re the East Indian Railway Strike. 2562-2563.

Question re false labelling of foreign cloth as Indian made cloth. 2969.

Question re Gorakhpur tragedy. 2563-2564.

Question re joint conference of men of all political thought to bring about peace in India. 2969.

Question re opinion of the people with regard to plague epidemics. 1446. Question re relief measures in Malabar. 2395.

Question re return to India of Mr. Sudhindra Bose. 1446-1447.

Question re suppression of the Indian National Congress. 1447.

Question re unsatisfactory arrangements for the accommodation of Honourable Members. 2395-2396.

SINHA, RAI BAHADUR LUCHMI PRASAD-

Question re better lighting for Kiul Junction. 2167.

Question re casualties and cost of the last military operations against the frontier tribes. 1435-1436.

Question re construction of a railway line from Monghyr Purabserai to Barriarpur. 1433.

Question re construction of a railway line from Khagaria to Samastipur. 1433-1434.

Question re construction of safe routes to the quarters of railway employees at Kiul Junction. 2167-2168.

Question re extension of the passenger shed at Kiul Junction. 2167.

Question re Indian Secretaries, Deputy Secretaries and Under Secretaries in the Government of India. 2161-2162.

SINHA, RAI BAHADUR LUCHMI PRASAD-contd.

Question re low level platform at Kiul Junction. 1433.

Question re mail trains on the Bengal and North-Western Railway. 1434-1435.

Question re ratio between Indian and European members of the Indian Civil Service. 2162.

Question re reasons for construction of big third class compartments.

Question re reduction of train services on the Bengal and North-Western Railway. 1614.

Question re reserved compartments for third class passengers. 2166.

Question re special railway rates for transport of cattle and fodder.

1433.

Question re statistics of eattle in the different provinces in India. 1432. Question re strike on the East Indian Railway. 1613-1614.

Question re waiting rooms at Maheshkhunt. 1613.

SOHAN LAL, RAI BAHADUR BUKSHI-

Question re business of the Staff Selection Board. 3147-3148.

Question re certificate of physical fitness demanded by Selection Board. 3146-3147.

Question re discontent among clerks in attached offices as regards scales of pay. $\overline{2}159$.

Question re duties performed by clerks in attached and Secretariat Offices. 3148.

Question re the educational standard fixed by the Staff Selection Board for war service candidates. 1372.

Question re exemption of Members of the Legislature from the operation of the Indian Arms Act, 1878. 2560-2561.

Question re inadequate scales of pay of clerks in attached offices. 2158-2159.

Question re ineligibility of clerks in attached offices for appointments in the Secretariat. 2160.

Question re revised scales of pay in the office of the Director General, Indian Medical Service and the office of the Director, Medical Services. 2159-2160.

Question re revision of pay in the office of the Director General, Indian Medical Service. 1393-1394.

Question re revision of pay in the office of the Director General, Observatories. 1394.

Question re revision of pay of the establishments of the office of the Director General Indian Medical Service. 2753.

Question re total pensionable service of the Staff of the Director General, Indian Medical Service. 1394-1397.

SPENCE, MR. R. A .-

Question re appointment of chaplains on transports to and from India. 3736-3737.

Question re expenses incurred by the Central Government in answering questions put by Members of the Indian Legislatures. 2431.

SPENCE, MR. R. A .- contd. _

Question re policemen killed in execution of duty and pensions to their families. 2502.

SRINIVASA RAO, RAI BAHADUR P. V .-

Question re amount unaccounted for in the Poona District Office of the Military Accounts Department. 3391.

Question re amounts written off by heads of certain departments. 3391.

Question re Deputy Examiners in the Military Accounts Department.

3391-3392.

Question re discontent in the Military Accounts Department. 3392-3393. Question re educational qualifications for the Subordinate Accounts Service and the Military Accounts Department. 3392.

Question re position in the Indian Civil Service of persons appointed under Section 99 of the Government of India Act. 2751.

Question re reduction of the Executive Council of the Governor of Madras to three. 2057.

Question re reduction of strength of the Madras Executive Council. 3778.

SUBRAHMANYAM, RAO BAHADUR C. S .-

Question re appointments in the grade of Postmaster General in India and Burma. 1444.

Question re employment of women clerks in Post Offices. 1442-1443.

Question re number of appointments in the cadre of Postmaster. 1444.

Question re Presidency Postmasters. 1444. Question re recruitment of Probationary Superintendents of Post offices.

1443. Question re Superintendents of Post Offices in the Nilgiris and other

divisions. 1445. SUBZPOSH, Mr. S. M. ZAHID ALI—

Question re appointment of master and official referee to the bench of the Calcutta High Court. 2749.

SURAJ BAKSH SINGH, RAJA-

Question re numbering of Legislative Acts of the Provinces. 2751.

Question re repayment of the amount of principal of the war loans. 2751.

THACKERSEY, SIR VITHALDAS D .--

Question re resolution on the stores purchased. 3313-3317.

VISHINDAS, MR. HARCHANDRAI-

Question re treatment of political prisoners. 2500.

WAJIHUDDIN, HAJI-

Question re allegations against some Guards and Ticket Collectors of Ambala Kalka Railway. 1442.

Question re appointments in the Sub Accounts Service. 1568.

Question re appointment of Muhammadan officers to look after Indian Pilgrims to Hedjaz. 2741.

Pilgrims to Hedjaz. 2741.

Question re charges against Messrs. K. and A. Blewitt. 1441-1442.

Question re eligibility of Indian boys for vacancies in the Locomotive and other departments of the Oudh and Rohilkhand Railway. 1349-1350.

WAJIHUDDIN, HAJI-contd.

Question re exclusion of Indians from appointments on railways. 1569.

Question re hardship of heavy taxes at Hedjaz. 2443.

Question re Indians in the Indian Educational Service. 2344.

Question re numbers of pilgrims to Jedda last season. 2743.

Question re purchase of a part of Hedjaz Railway. 2153-2154.

Question re religious objection to photos for passports by Muhammadan visitors and pilgrims to Egypt. 1350-1851.

Question re safe routes to Holy places in Palestine for Indian visitors. 2741.

Question re taxation on foodstuff and baggage of Indian pilgrims to Hedjaz. 2741.

Question re unsafe land routes between Mecca and Medina and suggested steamer service for pilgrims. 2742.

WEBB, SIR MONTAGU-

Question re cost to the Military Department of maintaining peace and order. 3620.

YAMIN KHAN, MR. MUHAMMAD-

Question re authority for extending holidays in the Secretariat. 1567-1568.

Question re discontinuance of third degree pension and gratuity to Indian temporary non-combatants, 3744.

Question re export of wheat flour in 1921. 1568.

Question re export of wheat. 1591.

Question re Moplah train tragedy. 1566-1567.

Question re quantities of foreign sugar and molasses imported into India. 3320.

Question re Ralli Brothers and export of wheat flour. 1568.

Question re rate of exchange for customs purposes. 3320.

R

RAHIM KHAN, MR. ABDUR-

Budget. Army Department. 3200-3201.

Budget. Legislative Assembly (Ceremonial officer). 3165.

Budget. North-West Frontier Province. 3361-3363.

Resolution re abandonment of the policy of repression. 1723-1725.

Resolution re abolition of impressed labour, conveyance and provision. 1882-1883.

Resolution re appointment of Council Secretaries. 3830-3831.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2542-2543.

Resolution re Indianisation of the services. 2378-2379.

Resolution re resignation of Mr. Montagu. 3716-3717.

RAHMAN, MAULVI ABDUR-

· See " Questions and Answers. "

RAILWAY(S)-

Budget ---. 3104-3132.

Pudget. Reduction of demand under head ---. 3104-3131.

Budget. North Western (Working expenses). 3131-3132.

Question re appointment of Indian Senior Government Inspectors of to watch the distribution of wagons. 1829-1830.

Question re branch lines of — built under guaranteed terms. 2060.

Question re cases of damage on — and amounts spent by — on legal proceedings and in paying off claims. 3789.

Question re Company management of — in the United Kingdom. 3400.

Question re concessions to and by the Postal Department in relation to

— with which Government can have no contracts. 3399.

Question re construction of a —— line from Khagaria to Samastipur. 1433-1434.

, Question re construction of a —— line from Monghyr Purabsarai to Barriarpur. 1433.

Question re construction of the proposed Indo-Burma ---. 2172.

Question re corruption and inconvenience to passengers on -.. 2105.

Question re cost of construction of certain -. 2174.

Question re details of expenditure on State —— in future budgets. 1579-1580.

Question re discomforts of passengers on the Kulaura-Sylhet Branch Line, Assam-Bengal ——. 3724-3725.

Question re discontinuance of reserved accommodation on —— in India. 1826.

Question re discrimination between Indians and Anglo-Indians on —... 2617.

Question re distribution of disbursements from fine funds on Indian —. 2062-2063.

Question re East Indian - strike. 2562-2563.

Question re employment of ex-convicts on Indian -....... 1576.

Question re equal benefits for Indians and Europeans under revised scale of salaries on —— in India. 1589.

Question re exclusion of Indians from appointments on —. 1569.

Question re grading of European and Indian staff on —... 1590.

Question re guarantee form of financial assistance to —. 3221-3222.

Question re incidence of fines and bonus forfeited on Indian —. 2062.

Question re increase in goods rates on ---. 2618.

Question re Indians in the Locomotive and Carriage and Wagon Departments of Company worked State —. 1824.

Question re Indians in superior establishment of the Stores Department of State —. 1841-1842.

Question re Indian subordinates on -.... 1589.

Question re interest charges on capital outlay on strategic —. 3221.

Question re mileage and traffic on state — in India in 1910-11 and 1920-21. 1824.

Question re projected — in Assam and probable returns. 3398.

Question re proportion of Indians on the staff of -...... 1589-1590.

Question re — line between Erode and Nanjundangudi. 1569-1570.

RAILWAY(S)-contd.

Question re rates and standards of - — in India as compared with foreign countries. 1737-1738.

Question re representations against the Barsi Light —— Company. 1577-1578.

Question re rolling stock for private ---. 2052.

Question re routing of goods traffic on the East Indian -. . . 2618.

Question re salaries of Indian and European Permanent way Inspectors on State and other —— in India. 1825.

Question re State management of Indian ---. 1822-1823.

Question re state management of the Rajputana-Malwa ——. 2170-2171.

Question re State ownership of — in Germany and Belgium. 2619. Question re superior staff of — in India and revised scale of salaries.

Question re superior staff of — in India and revised scale of salaries.

1588.

Question re reserved accommodation for Europeans on — trains.

Overtion as provision of intermediate class accommodation 1990

Question re provision of intermediate class accommodation. 1600.

Question re thefts on — goods sent at owner's risk and — risk, respectively. 2624.

Question re undue preference for Europeans on ---. 1823.

Resolution re prevention of overcrowding on ---. 1548-1560.

RAILWAY ACCOUNTANTS-

Question re hardships of Public Works Department and — under revised scales of pay. 3740.

Question re revised scale of pay for Public Works Department and —.

Question re unfavourable position of Public Works Department and
—— as compared with the Subordinate Accounts Service. .3740.

RAILWAY ACT-

Question re German and Belgian ---. 2620.

Question re revision of the Indian —. 1579

Question re suggested revision of the Indian — 9 of 1890. 2619.

RAILWAY ADMINISTRATION REPORTS-

Question re appendices of —. 3399.

RAILWAY APPOINTMENTS-

Question re proportion of certain - held by Sikhs. 1372.

RAILWAY BOARD (DEPARTMENT)-

Question re conversion of the post of Assistant Secretary, — to that of Joint Secretary. 3785-3786.

Question re inclusion of additional information in the Administration Report of the ——. 1578-1579.

Question re Indians on the - and the rates tribunal. 1821.

Question re memorial from staff of the —. 2051.

Question re re-organisation of the —. 2059-2060. Question re special officer with the —. 1375-1376.

· RAILWAY COMMITTEE-

Question re action on the recommendation of the Indian ____. 2163.

RAILWAY, COMPANIES-

Question re exemption of - from preparation of statistics. 2561.

RAILWAY CONCESSIONS-

Question re Government contributions and --- to Army officers. 2061.

Question re grant of — to Postal Departments. 2051.

Question re grant of — to students for educational excursions and games. 2153.

Question re grant of - to Lieutenants and Captains of British and Indian services. 1335-1336.

RAILWAY CONFERENCE ASSOCIATION—

Question re the rules and regulations of the Indian -..... 1579.

RAILWAY FINANCE COMMITTEE-

Resolution re adoption of the proposals of the —. 3750-3769.

RAILWAY FREIGHT-

Question re the hardships of poor agriculturists owing to rise in ----2751-2752.

RAILWAY INDUSTRIES-

Resolution re establishment of -- in India. 2689-2713.

RAILWAY KOSHT NIBARAK SAMITY-

Question re representation by the ---, Lucknow. 1576.

RAILWAY LINES-

Question re fencing of ---. 1577.

Question re new - in the Punjab. 3394.

RAILWAY QUARTERS-

Question re construction of safe routes to the — of railway employees at Kiul Junction. 2167-2168.

RAILWAY RATES-

Question re -- between Howrah station and stations on the Oudh and Rohilkhand Railway. 2618.

Question re preferential — to foreign traffic. 1821-1822.

Question re special - for transport of cattle and fodder. 1433.

RAILWAY SERVICES-

Question re training of Indians for the ---. 1580-1581.

RAILWAY STAFF-

Question re increased travelling allowance for ---. 3012.

RAILWAY TICKETS-

Question re the issue of - in advance. 2169-2170.

RAILWAY TRAFFIC-

Question re - statistics for 1895, 1905, and 1915. 2061-2062.

Question re river traffic to relieve -- 2175.

RAISINA HOSTELS-

Question rs cost and rent of - for the members of the Indian Legislatures. 2745. .

RAJAN BAKSH SHAH, MUKHDUM SAYED— Resolution re resignation of Mr. Montagu. 3716.

RAJPUTANA-

Budget ---. 3374-3375.

Budget. Reduction of demand under head -. 3374-3375.

RAJPUTANA MALWA RAILWAY-

Question re State management of the ---. 2170-2171.

RAJMAHAL-

Question re the transfer of the area between the Police Stations of and Barharwa in Bihar and Orissa to Bengal. 1869.

RAMAYYA PANTULU, MR. J.-

Budget, Archæology. 3237-3238, 3239, 3241.

Budget. Taxation Income. 3050, 3068-3070.

Code of Criminal Procedure (Amendment) Bill. 2637-2638.

Indian Income-Tax Bill. 2573-2574.

Land Acquisition (Amendment) Bill. 2065-2068, 2635.

Resolution re separation of the Andhra District from the Madras Presidency. 2109-2116, 2121-2124.

See "Questions and Answers."

RAMJI, MR. MANMOHANDAS-

Budget. Civil Works-(including expenditure in England). 3329.

Budget. Customs. 3036-3037.

Budget. (General discussion). 2778-2782.

Budget. Indian Stores Department, (one Chief Controller). 3285.

Budget. Ports and Pilotage. 3229-3230.

Indian Finance Bill. (Budget). 3449-3450, 3467, 3504-3505, 3542, 3592. Indian Income Tax Bill. 2004-2005, 2024, 2036, 2585.

Resolution re Committee on Currency and Exchange. 1849.

Resolution regarding establishment of Railway industries in India. 2703-2704.

Resolution re India's participation in the British Empire Exhibition. 2596-2597.

See "Questions and Answers."

RANCHI MENTAL HOSPITAL—

The - Bill-

Motion to take into consideration. 3745.

Adopted. 3749.

Motion to pass. 3749.

Adopted. 3749.

See 'Bill. '-

RANGACHARIAR, RAO BAHADUR T .-

Amendment of Standing orders. 1503-1504.

Budget. Acetone Factory, Nasik. 3257-3258, 3261-3263.

Budget. Agriculture. 3252.

Budget. Ajmer-Merwara. 3373.

RANGACHARIAR, RAO BAHADUR T .- contd.

Budget. Andaman and Nicobar Islands. 3374.

Budget. Audit. 3215, 3218. Budget. Aviation. 3265.

Budget. Baluchistan. 3369.

Budget. Bangalore. 3377.

Budget. Board of Inland Revenue. 3061.

Budget. Civil Works-(Civil). 3331.

Budget. Civil Works—(including expenditure in England). 3301, 3302, 3308-3312, 3322-3323, 3328.

Budget. Conveyance Allowance of Members of the Legislature. 3170, 3171, 3175-3176.

Budget. Coorg. 3372.

Budget. Currency. 3290-3291.

Budget. Customs. 3034-3035, 3044.

Budget. Delhi. 3370-3372.

Budget. Education Department, (temporary establishment). 3191.

Budget. Exchange. 3296-3297, 3300.

Budget. Executive Council. 3155, 3161.

Budget. Expenditure in England under the control of the Secretary of State. 3378-3379.

Budget. Forest (Headquarters charges). 3100.

Budget. General Administration. 3208.

Budget. General discussion. 2759-2763.

Budget. Geological Survey. 3234, 3235.

Budget. Hill Journey Allowance. 3349.

Budget. Hyderabad. 3376.

Budget. Income Tax officer (special Madras). 3065.

Budget. Indian Postal and Telegraph Department (working expenses). 3135-3136, 3141-3142.

Budget. Indian Stores Department. 3278, 3282-3283, 3286.

Budget. Indo-European Telegraph Department. 3143-3144.

Budget. Irrigation, etc. 3132.

Budget. Joint Stock Companies. 3277.

Budget. Land Revenue. 3091. Budget. Meteorology. 3233.

Budget. Meteorology, 323 Budget. Mines. 3241-3242.

Budget. Mint. 3292-3293.

Budget. Miscellaneous. 3341-3342.

Budget. Miscellaneous Departments. 3288.

Budget. North-Western Railway (working expenses). 3131.

Budget. Police. 3222.

Budget. Ports and Pilotage. 3223.

Budget. Railways. 3128. Budget. Salt. 3083-3084.

Budget. Stamps—(including expenditure in England). 3095-3096.

Budget. Taxes on Income. 3051-3052, 3056. Civil Marriage (Amendment) Bill. 1615-1619.

Code of Criminal Procedure (Amendment) Bill. 1651-1652, 2063-2064, 2642-2644.

RANGACHARIAR, RAO BAHADUR T .- concld.

Financial Adjustment between the Home Government and the Government of India. 3320.

Hindu Ceremonial Emoluments Bill. 3801-3802, 3806, 3810-3811.

Indian Finance Bill (Budget). 3410-3414, 3436-3437, 3454, 3457, 3460-3451, 3465, 3471-3476, 3523-3524, 3527-3528, 3537-3538, 3543, 3545-3546, 3550, 3552, 3569, 3582, 3586-3687, 3596-3597, 3600, 3610.

Indian Income Tax Bill. 1920, 1922-1924, 1928-1931, 1934, 1994-1996, 1999, 2004-2007, 2011, 2014, 2019, 2021-2028, 2030, 2033-2035, 3038-2039, 2567-2568, 2576-2578, 2580...

Indian Penal Code (Amendment) Bill. 3815.

Indian Ports (Amendment) Bill. Motion for adjournment of debate. 2909.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1456.

Motion for postponement of debate on resolution re policy of repression.

1511.

Ranchi Mental Hospital Bill. 3746-3748.

Resolution re abandonment of the policy of repression. 1692-1697.

Resolution re abolition of impressed labour, conveyance and provision. 1886-1887.

Resolution re adoption of the proposals of the Railway Finance Committee. 3758-3759.

Resolution re appointment of a Committee to examine Sections 124-A, 153-A and 500 of the Indian Penal Code and Section 108 of the Code of Criminal Procedure. 1752-1753.

Resolution re Committee on retrenchment. 2145-2147.

Resolution re elected standing committees with the Government of India. 1773-1776.

Resolution re establishment of a Privy Council in India. 2728-2730.

Resolution re India's participation in the British Empire Exhibition. 2593-2595, 3697-3698.

Resolution re prevention of overcrowding on railways. 1556-1557.

Resolution re prohibition of traffic in minor girls. 2601, 2603-2605.

Resolution re re-appropriation between demands in the matter of reduction. 3387-3388.

Resolution re reduction of Madras contribution to the Central Government. 2106-2107.

Resolution re separation of the Andhra Districts from the Madras Presidency. 2117-2118.

Resolution re utilisation of the indigenous systems of medicine. 1528-1529.

Resolution re Women's franchise. 2083-2084, 2093.

See "Questions and Answers."

RASAD AND BEGAR-

Question re the practice of -. 3005.

RATES AND STANDARDS-

Question re — of railways in India as compared with fcreign countries, 1737-1738.

RATES TRIBUNAL-

-Question re Indians on the Railway Board and the ---. 1821.

RATIONS-

Question re — for Indian soldiers. 1371.

RECEIPTS-

Question re sundry assets and — amounting to 15 crores. 3619.

- RECORD SORTERS-

Question re the request of the —— of the Government of India to be classed as 'superior.' 3785.

REDDI GARU, M. K .-

Budget. General discussion. 2889-2891.

Resolution re Committee on Currency and Exchange. 1860-1862. Resolution re export of manures and oil-seeds. 1984-1987, 1989. See "Questions and Answers."

REFORMS-

Question re additional expenditure due to the inauguration of the ——. 1446.

Question re annual increased expenditure on the ---. 1840.

Question re civilians who retired from the Indian Civil Service on the introduction of the —... 2053.

Question re despatch from Secretary of State on further —. 2166. Question re further grant of constitutional —. 1598.

PEFRESHMENT ROOMS-

-Question re - for Indians on the North Western Railway. 1343-1344.

RELIEF MEASURES-

Ouestion re - in Malabar. 2395.

RELIGIOUS ENDOWMENTS ACT-

Question re amendment of the -. 1595.

RENOUF, Mr. W. C .-

Budget. Taxes on Income. 3055.

Oath of Office. 1333.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2551-2552.

REPRESSION-

Motion for postponement of debate on the resolution re policy of ——, 1509-1512.

Question re representations against the present policy of —. 1576. Resolution re abandonment of the policy of —. 1449-1450, 1657-1736.

REPRESSIVE LAWS-

Question re abolition of ---. 1573.

REPRESSIVE LAWS COMMITTEE-

Question re expenditure involved in the ---. 2432.

REPRESSIVE MEASURES-

Question re application of the - in the provinces. 1815.

REPRESSIVE POLICY-

Question re representations against the --- of Government. 1582.

RESERVED ACCOMMODATION-

Question re discontinuance of — on railways in India. 1826.

RESOLUTION(S)-

Motion for postponement of debate on the — re policy of repression. 1509-1512.

Question re adoption of - of the Indian Legislature. 1739.

Question re Non-official — of the Legislative Assembly which have been given effect to. 1830-1831.

Question re — adopted in the Imperial Councils and action taken thereon. 1826.

Question re - in connection with the Sukkur Barrage. 2053-2054.

Question re — passed by the Trichinopoly District Non-Brahmin Conference. 1427.

Question re — passed by the Council of State and Legislative Assembly. 1564.

- re abandonment of the policy of repression. 1449-1450, 1657-1736.
- re abolition of distinctions between votable and non-votable items in the Budget. 1948-1984.
- re abolition of impressed labour, conveyance and provision. 1869-1889.
- re abolition of posts of Divisional Commissioners. 3659-3667.
- re adoption of the proposals of the Railway Finance Committee. 3750-3769.
- re appointment of a Committee to examine Sections 124-A, 153-A and 500 of the Indian Penal Code and Section 108 of the Criminal Procedure Code. 1740-1755.
- re appointment of Council Secretaries (postponement of discussion). 3675-3677.
- re appointment of Council Secretaries. 3817-3833.
- re Committee of Inquiry into the causes of the Moplah outbreak. 2938-2950.
- re Committee of Inquiry on expulsion from cantonments. 2124-2128.
- re Committee on Currency and Exchange. 1842-1869.
- re Committee on New Arms Rules 1920. 2246-2255. — re Committee on Railway Risk notes. 2950-2960.
- re Committee on Railway Risk notes. 2950-29 — re Committee on retrenchment. 2129-2151.
- — re elected standing committees with the Government of India. 1755-1789.
- re establishment of a Privy Council in India. 2726-2739.
- --- re establishment of railway industries in India. 2689-2713.
- --- re equality of status for Indians in South Africa. 2308-2342.
- $\frac{1}{r}$ re examination of the Indian Penal Code (declared withdrawn).
- re export of manures and oil-seeds. 1984-1989.
- re Foreign and Political service and military officers in judicial or administrative posts. 2533-2558,
- re emprovement of medical education in India. 2286-2308.

RESOLUTION(S)—contd.

- re Indian Mercantile Marine. 1531-1548.
- re Indianisation of the Services. 2351-2392.
- re India's participation in the British Empire Exhibition. 2587-2599, 3691-3700.
- re measures for increasing cotton cultivation in India. 3653-3659.
- re measures for providing cheap and speedy justice in India. 3668-3675.
- re opening of the ports of Chittagong and Calcutta to pilgrim traffic. 2960-2966.
- re prevention of overcrowding on railways. 1548-1560.
- re prohibition of traffic in minor girls. 2599-2615.
- re re-appropriation between demands in the matter of reductions. 3383-3389.
- re reduction of Madras contribution to Central Government (ruled out of order). 2106-2108.
- re release of Ali Brothers and others (declared withdrawn). 2108.
- re release of Ali Brothers. 2915-2938.
- re relief for distressed parts of Malabar. 2713-2726.
- re resignation of Mr. Montagu. 3701-3722.
- re selection of representatives of India to Imperial and International Conferences, 3626-3653.
- re separation of the Andhra Districts from the Madras Presidency. 2109-2124.
- re separation of Burma from the Indian Empire (declared withdrawn). 2108.
- re stoppage of export of wheat and wheat flour (declared withdrawn). 2108.
 - -- re suppression of traffic in women and children. 2221-2240.
- -- re technical training of Indian and Anglo-Indian youths. 2503-
- re utilisation of the indigenous systems of medicine. 1513-1531.
- re withdrawal of Martial Law in Malabar. 2255-2281.
- re Women's franchise. 2076-2102.

Statements laid on the table *re* action taken on —— passed by the Council of State and Legislative Assembly. 2901-2906.

RETRENCHMENT-

Resolution re Committee on ---. 2129-2151.

REVENUE AND AGRICULTURE DEPARTMENT— See "General Administration (Budget).

RHODES, MR. C. W .-

Budget. Customs. 3037-3038.

Budget. Emigration --- (Internal). 3270-3271.

Budget. Indian Stores Department. 3278-3279.

Indian Finance Bill. (Budget). 3432-3435, 3473, 3503, 3504, 3538, 3616. Resolution re Committee on Currency and Exchange. 1846-1849.

BICE_

Question re distress in Burma owing to rise in price of —. 1386.

RESHIKESH ROAD-

Question re platform on the — station, Oudh and Rohilkhand Railway. 2174.

RIVER TRAFFIC—

Question re — to relieve railway traffic. 2175.

RIVERS-

Question re navigability of the large — in India. 2175.

ROLLING STOCK-

Question re — for private railways. 2052.

ROUND TABLE CONFERENCE-

Question re the holding of a ---. 1572-1573.

ROY, MR. G. P .-

Question re the administration of — as Postmaster General, Bengal and Assam. 2813-2814.

ROYAL AIR FORCE-

Question re Indian and non-Indian officers in the Military Department entrusted with the duties of ——etc. 1445.

Question re the admission of Indians into the ---. 1564.

RULE 11-

Notice of Motion under -- 1453.

BIILINGS-

- re discussions on resolutions. 1728.
- re entry of persons into the Assembly Chamber. 1460.
- re motions for reference of a Bill to Select Committee. 1491.
- --- on Standing Order 38, 1452-1453.
- re procedure in proposing amendments to Standing Orders. 7497, 1498.
- re proper procedure during a division. 1981.
- re reference of a Bill to Select Committee. 1793-1794.
- re voting under misapprehension at divisions, 3161-3162.
- re withdrawal of amendments. 1729.
- re withdrawal of resolutions on account of absence of the Mover.
- that discussions in Select Committees cannot be mentioned in the House, 2243.

S

SALABIES-

Question regarding increase in the —— of Members of the Imperial Services in India. 1598

Question regarding equal benefits for Indians and Europeans under revised scale of —— on railways in India. 1589.

SATT_

*Budget ---. 3076-3077.

Budget. Reduction of the demand under head - 3080-3087.

Budget. Payments to other individuals (Madras). 3079-3080.

Question regarding objections to monopoly system of selling ——. 3393-3394.

SAMARTH, MR. N. M .-

Amendment of Standing Orders. 2410, 2413.

Budget. Audit. 3217.

Budget. Army Department. 3198-3199, 3206.

Budget. Baluchistan. 3369.

Budget. Civil Works —— (including expenditure in England). 3303.

Budget. Civil Works — (including expenditure in England). 3325-3326.

Budget. Delhi. 3370-3371.

Budget. Expenditure in England under the control of the Secretary of State. 3380.

Budget. Executive Council. 3160, 3161.

Budget. Forest Research Institute Establishment. 3103.

Budget. General discussion. 2821-2826.

Budget. Hill Journey allowance. 3349.

Budget. Indian Postal and Telegraph Department. 3134.

Budget. Miscellaneous. 3342-3343.

Budget. Public Health. 3249.

Budget. Railways. 3121-3122.

Budget. Salt. 3084-3085.

Budget. Stationery and Printing —— (including expenditure in England). 3340.

Budget. Taxes on Income. 3052.

Demands for supplementary grants. 2997.

Indian Finance Bill. (Budget). 3414, 3454, 3455, 3532, 3539, 3552, 3566, 3601, 3608-3609.

Indian Income Tax Bill. 2582.

Motion for adjournment to discuss the position of Indians in Kenya. colony. 2176-2178.

Motion for adjournment to discuss the resignation of Mr. Montagu. 3016-3017.

Resolution re abandonment of the policy of repression. 1720-1723.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1974-1975.

Resolution re adoption of the proposals of the Railway Finance Committee. 3757-3758, 3763.

Resolution re Committee on retrenchment. 2138-2139.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1770-1771.

Resolution re equality of status for Indians in South Africa. 2317-2320, 2340.

Resolution re Indianisation of the Services. 2376, 2377, 2378, 2385.

Resolution re_re-appropriation between demands in the matter of reduction. 3384-3385.

Resolution re reduction of Madras contribution to Central Government.

Resolution re representatives of India to Imperial and International conferences. 3639-3641, 3642.

Resolution re resignation of Mr. Montagu. 3701-3704.

Resolution re suppression of traffic in women and children, 2238-2239.

SAMARTH, MR. N. M .- contd.

Resolution re technical training of Indian and Anglo-Indian youths. 2503-2508, 2513, 2515, 2516-2517, 2518, 2529, 2530, 2531.

See "Questions and Answers."

SANDAL WOOD OIL-

Question re export of - from India. 1439.

SANITARY ENGINEERS-

Question re abolition of the posts of Divisional Commissioners and Superintending and —. 2393.

SAPRU, HONOURABLE DR. T. B .-

Budget. Conveyance allowance of Members of the Legislature. 3171, 3175.

Budget. Executive Council. 3160-3161.

Budget. Legislative Assembly (One Ceremonial Officer). 3165, 3167, 3168.

Budget. Legislative Department (Three Solicitors). 3185.

Budget, Legislative Department (General reduction), 3186.

Civil Procedure (Amendment) Bill. 2182-2183.

Code of Civil Procedure (Amendment) Bill. 2631-2632, 2634.

Code of Civil Procedure (Amendment) Bill. 1653.

Code of Criminal Procedure (Amendment) Bill. 1611.

Demands for Supplementary grants. 2994-2995.

Indian Emigration Bill. 2204-2205.

Indian Finance Bill (Budget). 3604.

Indian Income Tax Bill. 2581-2582.

Indian Press Law Repeal and Amendment Bill. 3686-3687, 3688.

Resolution re abandonment of the policy of repression. 1697-1701.

Resolution re prohibition of traffic in minor girls. 2609-2613.

Resolution re re-appropriation between demands in the matter of reduction. 3385, 3386, 3388.

Resolution re release of Ali Brothers. 2933.

Resolution re resignation of Mr. Montagu. 3712-3714.

Statements laid on the table *re* action taken by Government on resolutions passed by the Legislative Assembly and Council of State. 2901-2906.

SARFARAZ HUSSAIN KHAN BAHADUR-

Budget (General discussion). 2770-2772.

Civil Marriage (Amendment) Bill. 1797-1799.

Code of Civil Procedure (Amendment) Bill. 2634.

Resolution re abandonment of the policy of repression. 1704-1705.

Resolution re abalition of impressed labour convergence and

Resolution re abolition of impressed labour conveyance and provision. 1874.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1978-1979.

Resolution re abolition of posts of Divisional Commissioners. 3666-

Resolution re utilisation of the indigenous systems of medicine. 1520-1521.

Resolution re women's franchise. 2098.

See " Questions and Answers."

SARMA, HONOURABLE MR. B. N.-contd.

Budget. Agriculture. 3250, 3252-3253.

Budget. Aviation. 3264.

Budget. Civil Works——(including expenditure in England). 3301, 3305, 3306, 3307, 3312, 3326, 3327-3328, 3329.

Budget. Civil Veterinary Services. 3255-3256.

Budget. Emigration (External). 3276.

Budget, General Administration. 3212.

Budget. Revenue and Agriculture Department. 3192-3193.

Indian Emigration Bill. 2186-2187, 2188, 2197, 2199-2200, 2201, 2202, 2203, 2208-2210, 2212-2213, 2214, 2216-2217, 2219.

Indian Finance Bill (Budget). 3562-3565, 3566, 3569.

Resolution re abolition of impressed labour, conveyance and provision. 1883-1885, 1889.

Resolution re elected standing committees to be attached with different departments of the Government of India. 1785-1787.

- Resolution re equality of status for Indians in South Africa. 2334-2340. SARVADHIKARY, SIR DEVA PRASAD.

Budget. Acetone Factory, Nasik. 3261-3262.

Budget. Civil Works (including expenditure in England). 3302.

Budget. Currency. 3291.

Budget. Currency. (Stores for India). 3381.

Budget. Customs. 3040-3041.

Budget. Customs Recreation Club. 3022-3023.

Budget. Education Department (Temporary Establishment). 3190-3191.

Budget. Extra Assistant Commissioners. 3354-3355.

Budget, Forest Research Institute Establishment. 3103.

Budget. General discussion. 2846-2849.

Budget. Indian Postal and Telegraph Department. 3155.

Budget. Indian Postal and Telegraph Department (Working expenses). 3137.

Budget. Meteorology. 3233-3234.

Budget. Stationery and Printing (including expenditure in England). 3334.

Budget. Railways. 3116-3118.

Civil Procedure (Amendment) Bill. 2460-2463, 2464.

Congratulations on Honours bestowed on the President, Legislative Assembly, and some members of the Executive Council of His Excellency the Governor General. 1450.

Delhi University Bill. 2467-2472, 2473-2474, 2483-2485, 2486-2487.

Indian Emigration Bill. 2188-2189.

Indian Factories (Amendment) Bill. 1478-1479, 1482-1483.

Indian Finance Bill. (Budget). 3435, 3455-3456, 3457, 3464, 3465, 3498-3499, 3512-3513, 3520, 3561, 3595, 3604, 3615-3616.

Motion by Sir W. M. Hailey for the election of the Members of the Standing Finance Committee and its proposed functions. 2974-2975.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1459.

SARVADHIKARY, SIR DEVA PRASAD-contd.

Motion for adjournment to pass a vote of confidence in Mr. Montagu. 2400.

Reference by — on the resignation of Mr. Montagu, the Secretary of State for India. 2971.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1975-1977.

Resolution re Committee on Currency and Exchange. 1859-1860.

Resolution re Committee on retrenchment. 2143-2145.

Resolution re establishment of Privy Council in India. 2734-2736.

Resolution re establishment of Railway Industries in India. 2699-2701. Resolution re equality of status for Indians in South Africa. 2326-2328.

Resolution re eiganty of status for Indians in South Africa. 2220-2225.

Resolution re improvement of medical education in India. 2296-2297;
2298-2300, 2306.

Resolution re Indian Mercantile Marine. 1542-1543.

Resolution re India's participation in the British Empire Exhibition of 1924. 2592-2593.

Resolution re resignation of Mr. Montagu. 3706-3708.

Resolution re suppression of traffic in women and children. 2230-2231. Resolution re Women's franchise. 2086-2087.

See " Questions and Answers."

SARWAR KHAN, MR. MOHAMMAD-

Question regarding the case of —, Extra Assistant Commissioner, North-West Frontier Province. 3778-3779.

SASTRI, RIGHT HONOURABLE SRINIVASA-

Question regarding instructions to and deposition of —— at the Washington Conference. 2162-2163.

Question regarding the instructions given to the —— regarding the Disarmament Conference. 1827-1828.

Question regarding the cost of the delegation of — to America. 1828.

SCHAMNAD, SAHIB BAHADUR MAHMOOD-

Delhi University Bill. 2465-2466.

Indian Finance Bill (Budget). 3505, 3514, 3515.

Resolution re committee of enquiry into the causes of the Moplah outbreak. 2942-2943.

Resolution re release of Ali Brothers. 2915-2918.

Resolution re relief for distressed parts of Malabar. 2723-2724.

Resolution regarding withdrawal of Martial Law in Malabar. 2262, 2263, 2264-2265, 2266, 2279.

See " Questions and Answers. "

SCIENTIFIC INSTRUMENTS-

Question regarding restrictions on the sale of ---. 3398.

SEARCHLIGHTS-

Question regarding - on railway trains. 1576-1577.

SECRETARIAT(S)-

Question regarding disparity between scales of pay in —— and Attached offices. 1593.

SECRETARIAT(S)-contd.

Question regarding duties performed by clerks in Attached offices and the different ——. 3148.

Question regarding improvement in the starting pay of the Second Division clerks of the —... 1389-1390.

Question regarding the Indianisation of the posts of Secretaries, Deputy Secretaries, etc., in the —... 1405-1406.

SECRETARIAT SERVICE-

Question regarding the Hailey Committee's report on the Imperial —... 1386.

Question regarding pay and personnel of the superior —. 3395-3396. SECRETARIAT STAFF

Question regarding the grant of further relief to the —— on the lines of the Army Headquarters reorganisation. 1385-1398.

SECURITIES-

Question regarding — from newspapers under the Press Act. 2156-2157.

SELF-GOVERNMENT-

Question regarding despatch to Secretary of State on the Assembly's resolution regarding curtailment of the ten years' limit regarding further advance in the grant of —. 1441.

SESSIONS TRIAL

Question regarding the grant of jurisdiction to the jury in cases of ——.

1566.

SHAFI, HONOURABLE SIR MIAN MUHAMMAD-

Budget. Education Department (Temporary Establishment). 3187-3189, 3190.

Congratulations on Honours bestowed on the Honourable President of the Legislative Assembly and certain members of the Executive Council of His Excellency the Governor General. 1451-1452.

Delhi University Bill. 2472, 2481-2482, 2491-2493, 2496.

Resolution regarding suppression of traffic in women and children. 2239.

Resolution regarding improvement of medical education in India. 2292-2296, 2297, 2301, 2306, 2307.

SHAHAB-UD-DIN, CHAUDHURI-

Budget. Army Department. 3203-3205.

Budget. Delhi. 3371.

Budget. General Administration. 3313.

Budget. Indian Postal and Telegraph Department (working expenses).

Budget. Taxes on Income. 3074.

Indian Income Tax Bill. 2583.

Resolution regarding the Foreign and Political service and military officers in judicial or administrative posts. 2552-2553.

SHAHANI, MR. S. C .-

Budget. Assistant Collector (one for Madras). 3018, 3020.

Budget. Central India. 3375.

SHAHANI, MR. S. C .- contd.

Budget. Civil Veterinary Service. 3254-3255, 3256.

Budget. Customs. 3028-3030.

Budget. Education Department. (Temporary Establishment). 31/1.

Budget. Educational Commissioner. (Temporary Establishment). 3192.

Budget. General Administration. 3213. Budget. General discussion. 2852-2863.

Budget. Meteorology. 3233.

Budget. Legislative Assembly (One Ceremonial Officer). 3167-3168.

Budget. Salt. 3080.

Budget. Stationery and Printing (including expenditure in England). 3333.

Budget. Taxes on Income. 3070-3071.

Civil Marriage (Amendment) Bill. 1623-1625.

Delhi University Bill. 1897-1900.

Demands for Supplementary grants. 2988.

Hindu Coparcener's Liability Bill. 3701.

Indian Finance Bill (Budget). 3426-3427, 3442-3443, 3448, 3458, 3481-3483, 3524, 3533, 3552.

Indian Income Tax Bill. 1918, 1924, 1925, 1929.

Motion for the election of the Members of the Standing Finance Committee and the proposed functions of it. 2973, 2974, 2977.

Resolution regarding abandonment of the policy of repression. 1725-1727.

Resolution regarding abolition of impressed labour, conveyance and provision. 1885-1886.

Resolution regarding abolition of posts of Divisional Commissioners. 3666.

Resolution regarding elected standing committees to be attached with the several departments of the Government of India. 1776-1778.

Resolution regarding establishment of Railway Industries. 2709. Resolution regarding prohibition of traffic in minor girls. 2608-2609.

SHARP, MR. H .-

Budget. Archæology. 3239-3241.

Budget. Pay of establishment—superintendence and provision for travelling allowance — superintendence. 3246-3247.

Budget. Public Health. 3248, 3249.

Civil Marriage (Amendment) Bill. 1806.

Delhi University Bill. 1611-1612, 1892, 1907-1912, 1991, 2402-2403, 2467-2474, 2475, 2476-2478, 2479, 2480, 2485-2486, 2487-2488, 2489-2490; 2495, 2497, 2498.

Motion that the report of the Joint Committee on the Delhi University Bill be taken into consideration. 2465.

Resolution regarding Foreign and Political service and military officers in judicial or administrative posts. 2548.

Resolution regarding opening of ports of Calcutta and Chittagong for pilgrim traffic. 2961-2966.

Resolution regarding utilisation of the indigenous systems of medicine. 1523-1527, 1531.

SIKHS-

Question re the proportion of certain Railway appointments held by ——. 1372.

SITI, MR. G. G .-

Amendment of Standing Orders. 2424.

Indian Income Tax Bill. 1920, 1923, 1924, 1927, 1928, 1929, 1932-1933, 1934, 1935, 1936, 1938, 1939.

Indian Income Tax Bill. 1991-1992, 1994, 1996, 2000-2001, 2006, 2012, 2013, 2014, 2015, 2016, 2017, 2018, 2019, 2025, 2026, 2027, 2029, 2030, 2031, 2032, 2033, 2034, 2035, 2036, 2569-2569, 2583.

SIMLA ALLOWANCE CODE-

Question regarding the revision of the ---. 1391-1392.

SIMLA EXODUS-

Question regarding yearly cost of the —— of the Government of India. 1340-1341.

SIN, MAUNG MAUNG— Oath of Office. 1657.

SIND-

Question regarding new canal projects in the Punjab affecting irrigation in —. 1820-1821.

SINGH, RAJA KUSHALPAL— See "Questions and Answers."

SINGH, RANA UMANATH BAKSH— Civil Marriage (Amendment) Bill. 1800-1802.

SINHA, BABU ADIT PRASAD-

Resolution regarding measures for providing cheap and speedy justice in India. 3671-3674.

SINHA, BABU AMBICA PRASAD-

Budget. General discussion. 2887-2888. See "Questions and Answers."

SINHA, BABU BAIDYANATH PRASAD— See "Questions and Answers."

SINHA, BEOHAR RAGHUBIR-

Budget. General discussion. 2873-2875. Indian Income Tax Bill. 2568. Resolution regarding Committee on new Arms Rules, 1920. 2249-2250. See "Questions and Answers."

SINHA, RAI BAHADUR LUCHMI PRASAD— See "Questions and Answers."

SOHAN LAL, RAI BAHADUR BAKSHI— Budget. Railways. 3120-3121. Budget. Taxes on Income. 3053. Ciyil Marriage (Amendment) Bill. 1802-1803. SOHAN LAL, RAI BAHADUR BAKSHI-contd.

Code of Criminal Procedure (Amendment) Bill. 2068-2070.

Indian Finance Bill (Budget). 3515.

Indian Penal Code (Amendment) Bill. 2630.

Indian Penal Code (Amendment) Bill. 3814.

See "Questions and Answers."

SOLDIER-

Question re the cost of an Indian and British —— and officer respectively of the Army in India. 3002-3004.

SOR COAL SCHEME-

Question re the ---. 3728-3729.

SOUTH AFRICA-

Question re disabilities of Indians in ---. 2103-2104.

Resolution re equality of status for Indians in —. 2308-2342.

SOUTH INDIAN BAILWAY-

Question re overcrowding of trains on the ---. 1400-1401.

Question re the income and expenditure of the ---. 1401.

SPENCE, MR. R. A .-

Amendment of Standing Orders. 2411-2412, 2413, 2414.

Budget. Allowances. (Overtime and Holiday). 3027.

Budget. Archæology. 3238-3239.

Budget. Aviation. 3264.

Budget. Foreign and Political Department. (Pay of Officers). 3178.

Budget. Forest (Headquarters charges), 3100.

Budget. (General discussion). 2784-2787.

Budget. Income-tax Officer (One Special Madras). 3065.

Budget. Indian Postal and Telegraph Department (Working expenses),

Budget. Indian Stores Department (One Chief Controller). 3279.

Budget. Joint Stock Companies. 3277.

Budget. Legislative Assembly (One Ceremonial Officer). 3165, 3167.

Budget. Miscellaneous. 3341-3342.

Budget. Stationery and Printing (including expenditure in England). 3334.

Budget. Taxes on Income. 3050-3051, 3052.

Demands for Supplementary grants. 2988.

Indian Factories (Amendment) Bill. 1479-1482.

Indian Finance Bill (Budget). 3412, 3461-3462, 3471, 3502-3503, 3509, 3511, 3512, 3517-3519, 3524, 3525, 3526, 3550, 3576.

Indian Income-tax Bill. 2007, 2024.

Point of information regarding adjournment of the House. 1641.

Resolution re appointment of Council Secretaries. 3817-3820, 3831.

Resolution re Committee on Currency and Exchange. 1852-1853.

Resolution re elected standing committees to be attached with the different Departments of the Government of India. 1771-1773.

Resolution re equality of status for Indians in South Africa. 2328-2329. Resolution re Indian Mercantile Marine. 1547-1548.

See " Questions and Answers."

STAFF-

Question re discontent among the — of the attached offices. 1594.

Question re grading of European and Indian - on railways. 1590.

Question re proportion of Indians on the — of railways. 1589-1590.

Question re superior — of railways in India and revised scale of salaries. 1588.

STAFF SELECTION BOARD-

Question re business of the -..... 3147-3148.

Question re candidates who have passed the --- examination. 3782-3783.

Question re certificate of physical fitness demanded by ——. 3146-3147.

Question re Committee to inquire into the working of the ---. 2164.

Question re educational standard fixed by the — for war service candidates, 1372.

Question re — examinations. 1378-1379.

Question re examinations held by the -.... 1585-1586.

 Question re exemption of any Assistant or clerk from the written test of the —. 1390.

Question re recognition of war services by the ---. 1389.

Question re posts for passed candidates of the —. 1388-1389.

Question re publication of particulars of ——'s examination in the newspapers of Assam and Dacca. 1337.

Question re service rendered by passed candidates of the —. 3784-3785.

Question re temporary men in the Secretariat who have not passed the ——test. 3783-3784.

Question re whether the father of the Secretary of the ——is also a Member of the same Board. 1337.

STAMPS-

Budget. — (including expenditure in England). 3091-3097.

Budget. Reduction of demand under head - 3091-3097.

Question re Government contract for the supply of — and stamped paper. 3774.

STANDING COMMITTEES-

Resolution re elected — to be attached with the different departments of the Government of India. 1755-1789.

STANDING FINANCE COMMITTEE-

Motion by Sir W. M. Hailey for the election of the Members of the ——and the proposed functions of it. 2971-2977.

Election of - 3680.

Members elected to serve on the Public Accounts Committee and the ——. 3745.

STANDING ORDER 38-

Ruling on —. 1452-1453.

STANDING ORDER(S)-

Amendment of ---. 1490-1509.

Amendment of the ---. 2404-2427.

Amendment of - 61 made in proper form. 2566.

Amendment of the --. 2039-2047.

STANDING ORDER(S)-contd.

Election of Members of Select Committee on —. 1610.

Governor General's assent to - as amended by Legislative Assembly.

Presentation of report of Select Committee on - 2128.

Ruling re procedure in proposing amendments to —. 1497-1498.

Select Committee on —. 1614-1615.

When amendments of — are sent to Select Committee by order of the Assembly the Assembly is not committed to the principle involved. 2047.

STATEMENT (LAID ON THE TABLE)-

- re action taken by Government on Resolution passed by the Legislative Assembly and Council of State. 2901-2906.
- re an accident at the Craddock Colliery, a cholera epidemic at the Ekhlara Colliery and the possession of certificates of competency by the Managers of collieries in the Pench field. 3723.
- re average salary of officers of the Indian Civil Service in 1911 and 1921. 1490.
- re average salary of officers of the Indian Civil Service in 1911 and 1921. 2559.
- re cost in payment of conveyance allowance to Government servants and Members of Indian Legislatures residing at Raisina. 2967.
- re exodus of coolies from the tea gardens in Assam. 1489-1490.
- re Holy Places in Palestine and Syria. 3724.
- of Municipalities that have made or promised to make contributions towards the maintenance of national educational institutions. 2999. - re number of appointments of the subordinate accounts service filled
- by members of the different communities in the office of the Accountant General, Posts and Telegraphs, Calcutta. 1891. - re numbers of cases relating to breach of contract of service.
- re number of national schools and colleges opened since 1st January 1921. 1943-1944.
- re postal articles assessed to customs duty. 3555.
- re recruitment on Postal appointments in the Dacca Range. 1333-1334.
- -re resolutions passed by the Council of State and Legislative Assembly during the Delhi session, 1921. 1602-1608.
- re uniformity of treatment in the case of persons convicted under the Seditious Meetings Act and the Criminal Law Amendment Act. 2560.
- re warrant of arrest of the Khan of Agror. 1334-1335.

STATEMENT OF DEMANDS-

- Question re omission of 25 Assistant Engineers of the Bengal Nagpur Railway from the — for 1922-1923. 3015.

STATION HOSPITALS-

Question re Indian trained Lady Superintendents of - to be directly responsible to officers commanding. 2166.

STATION MASTERS-

Question re posts of — held by Indians and Europeans on the N. W. Railway. 3727.

STATION STAFF-

Question re — and first class compartments. 1561.

STATIONERY AND PRINTING—(INCLUDING EXPENDITURE IN ENGLÂND)—

Budget. - 3331-3340.

Budget. Reduction of demand under head ---. 3333-3340.

TERLING RESERVE-

Question re — in 1922-23. 3619.

STERLING SECURITIES-

Question re - held by different countries and banks. 1398.

STORES-

Question re classes of —— for India under sub-head Currency for which 32 lakhs is budgetted in Demand No. 57. 3744-3745.

Question re military surplus — destroyed by fire at Bombay. 1570.

STORES DEPARTMENT-

Question re Indians in superior establishment of — of State Railways. 1641-1842.

Question re Indians in the ---. 2344-2345.

Question re resolution on the subject of stores purchased. 3313-3317.

STRIKE-

Question re — on the East Indian Railway. 1613-1614.

Question re action against instigators of — on railways. 3317-3318.

STUDENTS-

Question re technological — sent abroad. 2814-2820.

SUBORDINATE ACCOUNTS SERVICE-

Question re appointments in the ---. 1568.

Question re educational qualifications for the —— and the Military Accounts Department. 3392.

Question re unfavourable position of Public Works Department and Railway Accountants as compared with the ——. 3740.

SUBRAHMANAYAM, RAO BAHADUR C. S .-

Amendment of Standing Orders. 2415-2416, 2425.

Budget. Agriculture. 3249.

Budget. Conveyance allowance of Members of the Legislature. 3173-3174.

Budget. Customs Recreation Club. 3024.

Brdget. Indian Stores Department (One Chief Controller). 3285-3286. Budget. Ports and Pilotage. 3226-3228.

Civil Procedure (Amendment) Bill. 2180, 2448-2449.

Hindu Coparcener's Liability Bill. 3701.

Indian Emigration Bill. 2194-2197, 2200.

2584

SUBRAHMANAYAM, RAO BAHADUR C. S.-contd.

Indian Factories (Amendment) Bill. 1468.

Indian Finance Bill (Budget). 3477-3479, 3558-3561.

Indian Income-tax Bill. 1927, 1996-1998, 2011-2012, 2020, 2569-2570, 2583-

Police (Incitement to disaffection) Bill. 2678-2680.

Resolution re abolition of the distinctions between votable and nonvotable items in the Budget. 1958-1959.

Resolution re appointment of Council Secretaries. 3820-3822.

Resolution re Committee on Railway Risk notes. 2950-2954, 2959-2960.
Resolution re establishment of Railway Industries in India. 2697-2699, 2704, 2705.

Resolution re equality of status for Indians in South Africa. 2325.

Resolution re improvement of medical education in India. 2300.

Resolution re India's participation in the British Empire Exhibition of 1924. 2597-2598.

Resolution re prevention of over-crowding on railways. 1548-1551, 1557-1559.

Resolution re release of Ali Brothers. 2920-2921.

Resolution re representatives of India to Imperial and International conferences. 3641-3642.

Resolution re resignation of Mr. Montagu. 3711-3712.

Resolution re suppression of traffic in women and children. 2235-2237. Resolution re withdrawal of Martial Law in Malabar. 2255-2261, 2262, 2281.

Resolution re Women's franchise. 2099-2101. See "Questions and Answers."

TTCAR_

Question re quantities of foreign — and molasses imported into India. 3320.

SUKKUR BARRAGE-

Question re the assistance of the Government of India in financing the — project. 2056.

Question re resolution in connection with the —. 2053-2054.

SUNLIGHT TREATMENT-

Question re Indian Medical men to study the —— of tuberculosis at Copenhagen. 2052.

SUPERANNUATION ALLOWANCES AND PENSIONS—Budget. —... 3331.

SUPERINTENDING ENGINEERS-

Question re abolition of the posts of Divisional Commissioners and — and Sanitary Engineers. 2393.

SUPERIOR POSTS-

Question re Indians in — under the Government of India. 1583.

SUPPLEMENTARY GRANTS-

Demards for - 2979-2998.

SURAJ BAKSH SINGH, RAJA-

See "Questions and Answers."

SURVEY OF INDIA-

Blidget. - 3231-3233.

Budget. Reduction of demand under head ---. 3231-3233.

T

TALIK PRINTING PRESS-

Question re forfeiture of the security of the ---. 3009.

TAXES ON INCOME-

Budget. - . 3047-3076.

Budget. Reduction of demand under head -. 3047-3060, 3068-3076. Budget. Board of Inland Revenue. 3061-3062.

Budget. Income-tax Officers (One Special) Madras. 3062-3065. Budget. Punjab. 3066-3068.

TECHNICAL TRAINING-

Resolution re — of Indian and Anglo-Indian youths. 2503-2533.

TELEGRAPH CHECK OFFICE-

Question re improved scale of pay for junior clerks in the ---. 3788-

TELEGRAPH COMMITTEE-

Question re recommendations of the ---, 1921. 2499-2500.

TELEGRAPHIC COMMUNICATION-

Question re -for Chapai, Nawabganj and Kansat. 1368-1369.

TELEGRAPH DEPARTMENT-

Question re research work carried out in the ---. 2435.

Question re schools for training men and women -.. 2283-2284. Question re - transferrred from local to general scale. 2348.

Question re transfers of general scale ---. 1351-1352.

TELEPHONE-

Question re cost of — connection between Simla and Delhi. 1341.

TEMPERANCE-

Question re action taken on - resolution passed by the Assembly. 2968.

TERRITORIAL FORCE-

Question re the Indian ---. 2172-2174.

THACKERSEY, SIR VITHALDAS D .-

Amendment of Standing Orders. 2423-2424.

Budget. Currency. 3288-3289.

Badget. Customs. 3030, 3032, 3033.

Budget. General discussion. 2794-2799. Budget Indian Stores Department (One Chief Controller). 3283-3284, Budget. Railways. 2123-3124.

THACKERSEY, SIR VITHALDAS D .- contd.

Budget. Salt. 3084.

Budget. Stamps (including expenditure in England). 3095.

Budget. Taxes on Income. 3050.

Indian Electricity (Amendment) Bill. 1463.

Indian Factories (Amendment) Bill. 1464, 1465, 1466, 1467, 1471, 1472, 1473, 1474, 1475, 1476, 1477, 1480, 1481, 1485, 1486.

Indian Finance Bill (Budget). 3438-3441, 3444, 3447, 3461, 3464, 3468, 3469, 3470, 3471, 3507-3509, 3542, 3578, 3579, 3596.

Indian Income-tax Bill. 1921-1922, 1926, 2000, 2001, 2024, 2028, 2029, 2030, 2031, 2032, 2035-2036.

Resolution re Committee on Currency and Exchange. 1842-1846, 1863-1866.

Resolution re establishment of Railway industries in India. 2689-2694, 2711-2712.

Resolution re Indian Mercantile Marine. 1539-1540.

Resolution re re-appropriation between demands in the matter of reductions. 3383, 3389.

See "Questions and Answers."

THIRD CLASS COMPARTMENTS-

Question re reasons for the construction of big —. 2166-2167. Question re reservation of —. 2166.

TICKET COLLECTORS-

Question re all egations against some Guards and —— of the Ambala-Kalka Railway. 1442.

TIME-SCALE OF PAY—

Question re calculation of date of increment in cases of transfer to ——. 3787.

TIRURANGADI MOSQUE-

Question re surrounding of ---. 2346-2347.

Ougatio

Question re mileage and — on State railways in India in 1910-11 and 1920-21. 1824.

TRAFFIC CANVASSERS—

Question re passes for — on the North Western Railway. 3012.

TRAFFIC INSPECTORS (TRANSPORTATION)-

Question . re increased employment of Indians as — on the North Western Railway. 3001-3002.

TRAFFIC IN MINOR GIRLS-

Resolution re prohibition of —. 2599-2615.

TRAFFIC IN WOMEN-

Resolution re supression of — and children. 2221-2240.

TRAIN SERVICES-

Question re reduction of ___ on the Bengal and North-Western Railway. 1614.

Question re through — between Hyderabad and Ahmedabad. 2052-2053.

TRAINING SCHOOLS-

Question re -- for men and women telegraphists. 2283-2284.

TRAVELLING ALLOWANCE-

Question re the grant of increased — to Government servants. 1585.

TREASURY BALANCE-

Question re total amount of reserves and —. 1398.

TREATY WITH AFGHANISTAN-

Question re cost of the -..... 1369-1370.

TREATIES-

Question re — between the British Government and Indian States.

See " Afghan and Anglo-Japanese."

TRIISTS_

The Charitable and Religious (Amendment) Bill (Mukundaraja Ayyangar)—

Motion for leave to introduce, 3816.

Adopted, 3817.

Introduced. 3817.

See Bill.

TUBERCULOSIS-

Question re Indian medical men to study the sunlight treatment of —at Copenhagen. 2052.

U

UNIVERSITIES

Question re — in the United Provinces, Punjab and Bengal 1381.

URDU-

Question re placing of — on the syllabus of the Indian Civil Service examination, 1563-1564.

V

VERNACULARS-

Question re questions in the ---. 1366.

VILLAGES-

Question re transfer of — from Bihar and Orissa to Bengal. 1509, 1593, 3773-3774.

VINCENT, HONOURABLE SIR WILLIAM-

Address of welcome to His Royal Highness The Prince of Wales. 1448.

Allotment of time to Lala Girdharilal Agarwala to move for leave to introduce his Code of Civil Procedure (Amendment) Bill. 2221.

Amendment of Standing Orders. 1490-1500, 1504, 1509, 2404-2405, 2406, 2409-2410, 2411, 2412, 2413.

VINCENT, HONOURABLE SIR WILLIAM-contd.

Benares Hindu University (Amendment) Bill. 2183-2184.

Budget. Army Department. 3205-3206, 3207.

Budget. Civil Works—(including expenditure in England). 3307. Budget. Conveyance allowance of Members of the Lexislature. 3374.

Budget. Coorg. 3372.

Budget. Delhi. 3371.

Budget. Executive Council. 3155-3157.

Budget. General Administration. 3208.

Budget. Stenographer to the Governor General (2nd Personal). 3152-3153.

Civil Marriage (Amendment) Bill. 1619-1620.

Civil Procedure (Amendment) Bill. 2048-2049, 2179-2136, 2409, 2444, 2446, 2454, 2456, 2459, 2463, 2464, 2465.

Code of Civil Procedure (Amendment) Bill. 1891-1892.

Code of Criminal Procedure (Amendment) Bill. 1610-1611, 2064, 2070-2071.

Code of Criminal Procedure (Amendment) Bill (Amendment of Section-4). 2073.

Code of Criminal Procedure (Amendment) Bill. 2837.

Code of Criminal Procedure (Amendment) Bill (Sections 107 and 144). 2644-2646.

Criminal Tribes (Amendment) Bill. 3690-3691, 3749.

Hindu Ceremonial Emoluments Bill. 3799-3800, 3805-3806, 3810, 3812.

Hindu Coparcener's Liability Bill. 3701.

Indian Criminal Law Amendment Repealing Bill. 2404.

Indian Lunacy (Amendment) Bill. 2075-2076, 2245-2246.

Indian Official Secrets Bill. 2910, 2911, 3690.

Indian Penal Code (Amendment) Bill. 2651-2652, 3814.

Interest Act 1839 Amendment Bill. 1654-1656.

Motion for adjournment to discuss the appointment of Sir Henry Wheeler as Governor of Bihar and Orissa. 3400.

Motion for adjournment to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open-air meeting on the 23rd March. 3791-3792, 3837, 3838-3840, 3843.

Motion for adjournment to discuss the East Indian Railway strike. 2396.

Motion for adjournment to discuss the policy of Government in regard
to the political situation. 1455, 1456, 1459.

Motion for adjournment to discuss the position of Indians in Kenya. 2178-2179.

Motion for adjournment to discuss the resignation of Mr. Montagu. 3017.

Motion for adjournment to pass a vote of confidence in Mr. Montagu. 2401-2402.

Motion for postponement of resolution re policy of repression. 1509, 1510, 1511.

Motion for postponement of presentation of Report of Select Committee on Code of Criminal Procedure (Amendment) Bill. 2073.

Police Incitement to Disaffection Bill. 2047-2048, 2677-2678, 2680, 2682, 2683.

VINCENT, HONOURABLE SIR WILLIAM-concld.

Present position as regards the Burma Reforms. 3780, 3781.

Press Law Repeal and Amendment Bill. 3685, 3686, 3687, 3689-3690.

Ranchi Mental Hospital Bill. 3745-3749.

Pesolution re abandonment of the policy of repression. 1449, 1682-1692, 1732-1734.

Resolution re abolition of posts of Divisional Commissioners. 3661-3663. Resolution re appointment of a Committee to examine Sections 124-A, 153-A and 500 of the Indian Penal Code and Section 108 of the Code of Criminal Procedure. 1744-1746, 1753-1754.

Resolution re appointment of Council Secretaries. 3822-3827, 3829-3830, 3832-3833.

Resolution re Committee of Inquiry into the causes of the Moplah outbreak. 2939-2941.

Resolution re Committee on New Arms Rules. 2252-2254.

Resolution re elected standing committees to be attached with the different departments of the Government of India. 1759-1764, 1773, 1781-1782.

Resolution re establishment of a Privy Council in India. 2733-2734, 2736.

Resolution re Foreign and Political service and military officers holding judicial or administrative posts. 2553-2555, 2556.

Resolution re Indianisation of the Services. 2360-2369, 2374, 2375, 2376, 2377, 2378, 2385, 2386, 2387, 2388, 2390, 2391.

Resolution re measures for providing cheap and speedy justice in India. 3670-3671.

Resolution re release of Ali Brothers. 2932, 2933, 2934, 2937-2938.

Resolution re relief for distressed parts of Malabar. 2720-2723, 2725, 2726.

Resolution re representatives of India to Imperial and International Conferences. 3632-3635, 3642, 3643-3644, 3649, 3650-3651. Resolution re resignation of Mr. Montagu. 3709-3711.

Resolution re separation of the Andhra Districts from the Madras Presidency. 2110, 2119-2121.

Resolution re suppression of traffic in women and children. 2221-2224, 2226, 2227, 2228-2230, 2231, 2232.

Resolution re withdrawal of Martial Law in Malabar. 2261, 2262, 2263, 2276-2279, 2280, 2281.

Resolution re Women's franchise. 2080-2081, 2093, 2094, 2097. Situation in Guntur. 1943, 1947.

Special Laws Repeal Bill. 2403-2404.

Statement laid on the table re number of cases relating to breach of contract of service. 2442-2443.

Statement of Government Business. 1448-1449, 1948, 2063, 2105-2106, 2286, 2503, 2689, 3149-3150, 3626.

SRINDAS, MR. HARCHANDRAI-

Amendment of Standing Orders. 2408-2409, 2412, 2415.

Budget. General Discussion. 2754-2759.

· Indian Emigration Bill. 2191-2192, 2213.

VISHINDAS, MR. HARCHANDRAI-contd.

Indian Finance Bill (Budget). 3413, 3414, 3479-3481, 3503, 3530-3531, 3552, 3577-3578.

Motion for adjournment to discuss the policy of Government in regard to the political situation. 1457.

Motion for postponement of resolution re policy of repression. 1509.

Resolution re abandonment of the policy of repression. 1449.

Resolution re Committee on retrenchment. 2147-2148.

Resolution re establishment of a Privy Council in India. 2731-2733.

Resolution re establishment of Railway industries in India. 2796-2707.

Resolution re resignation of Mr. Montagu. 3708-3709.

Resolution re separation of the Andhra Districts from the Madras Presidency. 2110.

Resolution re suppression of traffic in women and children. 2234-2255.

Resolution re withdrawal of Martial Law in Malabar. 2269, 2273-2275,

See "Questions and Answers."

Question re treatment of Congress or Khilafat -... 1584.

VOTE-

Question re the official — in the Indian Legislature. 1576.

VOTABLE AND NON-VOTABLE-

Question re powers of Government to convert non-votable into votable items of expenditure (and supplementary questions on the subject). 2626-2629.

W

WAGHORN, COLONEL W. D .-

Budget. North Western Railway (working expenses). 3131. Budget. Railways. 3112-3113.

Demands for Supplementary Grants. 2989-2990.

Indian Finance Bill (Budget). 3466-3467.

Motion for adjournment to discuss the East Indian Railway Strike. 2397-2399.

Resolution re Committee on Railway Risk Notes. 2957-2959.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2550-2551.

Resolution re prevention of overcrowding on railways. 1559.

WAGONS-

Question re appointment of Indian Senior Government Inspectors of Railways to watch the distribution of -..... 1829-1830.

WAJIHUDDIN, HAJI-

Budget (General discussion). 2782-2784.

Civil Marriage (Amendment) Bill. 1799-1800.

Indian Finance Bill (Dadget). 3417, 3511-3512, 3534-3536, 3545.

Indian Income Tax Bill. 2002-2004, 2015-2018.

WAJIHUDDIN, HAJI-contd.

Resolution re Committee of Inquiry on expulsion from cantonments. 2124-2128.

Resolution re opening of ports of Chittagong and Calcutta for Pilgrim 1: Traffic. 2960-2961, 2966.

Resolution re relief for distressed parts of Malabar. 2719-2720. See "Questions and Answers."

WAITING ROOMS-

Question re — at Mahesh Khunt. 1613.

WALKER, DR. NORMAN-

Question re cost of deputation of — to India in connection with Medical Training in India. 2440.

WAR ALLOWANCES-

Question re - for Imperial establishments in Delhi and the Punjab. 2350.

WAR LOANS-

Question re repayment of the amount of principal of ---. 2751.

WARRANT OFFICERS-

Question re status of Conductors and Military Assistant Surgeons as Warrant Officers. 1336-1337.

WASHINGTON CONFERENCE-

Question re instructions to and deposition of Mr. Sastri at the ---2162-2163.

WATER SUPPLY-

Question re defective - on Bombay, Baroda and Central India Railway. 1599-1600.

WATER TAPS-

Question re — in Government quarters at Simla. 1384-1385.

WATERWAYS-

Question re maintenance of — in India. 2174-2175.

WAY, MR. T. A. H .-

Oivil Procedure (Amendment) Bill. 2452.

Code of Criminal Procedure (Amendment) Bill. 2641. Indian Finance Bill (Budget). 3514-3515.

Oath of Office. 1513.

Resolution re Indianisation of the Services. 2359-2360. Resolution re resignation of Mr. Montagu. 3717.

WAZIRISTAN MILITARY OPERATIONS-

Question re casualties and cost of the --- against the frontier tribes • 1435-1436.

WEBB, SIR MONTAGU-

Budget. Army Department. 3199-3200. Budget Customs. 3041-3042.

WEBB, SIR MONTAGU-contd.

Budget. General Discussion. 2831-2837.

Budget, Railways. 3119-3120.

Indian Finance Bill (Budget). 3417-3418, 3423, 3441-3442, 3460, 3479, 8481 3505-3507, 3539, 3587-3591, 3616-3617.

Oath of Office. 1657.

Resolution re abandonment of the policy of repression. 1718-1720.

Resolution re re-appropriation between demands in the matter of re duction, 3387.

See "Questions and Answers."

WHEAT-

Question re export of _____ 1501

Resolution re stoppage of export of - and wheat flour (declared withdrawn), 2108,

WHEAT FLOUR-

Question re export of - in 1921. 1568.

Question re Ralli Brothers and export of -. 1568.

WIRELESS-

Question re India in the Empire - Scheme. 1581.

Question re India's attitude towards the Empire - Scheme. 1581-

Question re staff engaged on - work (commercial and research) in India. 2437.

WIRELESS COMMUNICATION-

Question re application for license for - between India and England. 2439.

WIRELESS STATIONS-

Question re fixed - licensed in India. 3005-3006.

Question re grant of licenses for fixed —. 3006. Question re installation and working of — in India. 2434.

WIRELESS TELEGRAPHY-

Question re particulars about Major Lee and his research work in -

Question re training of Indians for Wireless Telegrah Section of the ---.

Question re training of Afghan students in -. 2439.

Question re training and enlistment of young Indians for -. 3006-

WIRELESS TELEGRAPHY AND TELEPHONY-

Question re expenditure on research and experimental work on - in India. 2435.

Question re particulars of officers engaged in research work on - in India. 2437.

Question re publication of the reports on - by the Telegraph Depart-· ment. 2436.

Y

YAMIN KHAN, MR. MUHAMMAD-

Fudget. General Discussion. 2868-2870.

Civil Marriage (Amendment) Bill. 1644-1647.

Motion for adjournment to discuss the conduct of the Deputy Commissioner of Delhi in prohibiting a public open-air meeting on the 23rd March. 3846-3847.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1979.

Resolution re appointment of a Committee to examine Sections 124-A, 158-A, and 500 of the Indian Penal Code and Section 108 of the Code of Criminal Procedure. 1746-1748.

Resolution re Committee of Inquiry into the causes of the Moplah outbreak. 2947-2949.

Resolution re Foreign and Political service and military officers in judicial or administrative posts. 2547-2548.

Resolution re release of Ali Brothers. 2934-2937.

See "Questions and Answers."

YEOTMAL-DHAMANGAON RAILWAY-

Question re construction of the Akola-Basim and -.. 2153.

7.

ZAHIRUDDIN AHMED, KHAN BAHADUR-

Civil Marriage (Amendment) Bill. 1642.

Indian Finance Bill (Budget). 3438, 3569-3570.

Resolution re abolition of distinctions between votable and non-votable items in the Budget. 1961.

Resolution re abolition of impressed labour, conveyance and provision

Resolution re Indianisation of the Services. 2379-2381.

Resolution re prevention of overcrowding on railways. 1556.

Resolution re release of Ali Brothers. 2919-2920.

Resolution re utilisation of the indigenous system of medicine. 1529.

Resolution re withdrawal of Martial Law in Malabar. 2267-2270.

Resolution re Women's franchise. 2094.

ZAIBUN NISA BEGUM-

Question re proposed memorial of Princess -. 2968.

ZOOLOGICAL SURVEY-

Budget ---. 3236.

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